

---

Vol. XXXIV

January 2020

No. 1

---

# *News digest*

▪  
*a monthly digest of news  
for the law maker*  
▪

**PREPARED BY  
THE SECRETARIAT OF THE KERALA LEGISLATURE**

# NEWS DIGEST

VOL. XXXIV

No. 1

JANUARY 2020

## CONTENTS

		<u>PAGES</u>
I	KERALA NEWS	- 1-22
II	NATIONAL NEWS	- 23-44
III	NEWS FROM OTHER STATES AND UNION TERRITORIES	- 45-66
IV	INTERNATIONAL NEWS	- 67-87

## **ABBREVIATIONS USED**

ദി.	-	ദീപിക
മാ.	-	മാതൃഭൂമി
എ.	-	എക്സ്പ്രസ്സ്
കേ.കൗ.	-	കേരളകൗമുദി
ദേ.	-	ദേശാഭിമാനി
മ.മ.	-	മലയാള മനോരമ
മാധ്യ.	-	മാധ്യമം
മം.	-	മംഗളം
ജന്മ.	-	ജന്മഭൂമി
ച.	-	ചന്ദ്രിക
H.T.	-	Hindustan Times
H.	-	The Hindu
P.	-	The Pioneer
N.I.E	-	The New Indian Express
I.E.	-	The Indian Express
T.O.I.	-	The Times of India
F.E.	-	Financial Express
E.T.	-	The Economic Times
S.	-	The Statesman
T.	-	The Telegraph

### സംസ്ഥാനവാർത്തകൾ

#### ഏറ്റം നിർമ്മാണത്തിന് പുതിയ ചട്ടങ്ങൾ

കേരള റിയൽ എസ്റ്റേറ്റ് അതോറിറ്റി (കെ റെറ) ഇന്നു മുഖ്യമന്ത്രി പിണറായി വിജയൻ ഉദ്ഘാടനം ചെയ്തും. ഇതിനകം രജിസ്റ്റർ ചെയ്ത പ്രോജക്ടുകളുടെയും ഏജൻ്റുമാരുടെയും സർട്ടിഫിക്കറ്റുകളും ഇന്നു വിതരണം ചെയ്തും. 8 അപ്പാർട്മെന്റിൽ കൂടുതലുള്ള കെട്ടിടം, 500 ചതുരശ്ര മീറ്ററിലോ അതിൽ കൂടുതൽ ഭൂമിയിലോ ഉള്ള റിയൽ എസ്റ്റേറ്റ് പദ്ധതി എന്നിവ അതോറിറ്റിയിൽ രജിസ്റ്റർ ചെയ്യണം. റിയൽ എസ്റ്റേറ്റ് ഏജൻ്റുമാരും രജിസ്റ്റർ ചെയ്യണം. നിയമ ലംഘനങ്ങളെക്കുറിച്ച് info.rera@kerala.gov.in എന്ന ഇമെയിൽ വഴി പരാതി നൽകാം. തിരുവനന്തപുരം സ്വരാജ് ഭവനിലാണ് റെറയുടെ ആസ്ഥാനം.

(മ.മ.,01/01)

#### പൗരത്വ നിയമത്തിനെതിരെ ഒറ്റക്കെട്ടായി നിയമസഭ

കേന്ദ്രം നടപ്പാക്കിയ പൗരത്വ നിയമം പിൻവലിക്കണമെന്ന് ആവശ്യപ്പെട്ട് നിയമസഭ പ്രമേയം പാസാക്കുന്ന ആദ്യ സംസ്ഥാനമായി കേരളം; അതും ഒറ്റക്കെട്ടായി. ഭരണപക്ഷവും പ്രതിപക്ഷവും അനുകൂലിച്ച പ്രമേയത്തെ ബിജെപി അംഗമായ ഒ. രാജഗോപാലും എതിർത്തില്ല. പ്രസംഗത്തിൽ വിയോജിപ്പു പ്രകടിപ്പിച്ചെങ്കിലും വോട്ടിനിട്ടപ്പോൾ രാജഗോപാൽ എതിർത്തു കൈ പൊക്കാത്തതിനാൽ പ്രമേയം ഐക്യകണ്ഠേന പാസാക്കിയതായി കണക്കിലെടുക്കുമെന്ന് സ്പീക്കറുടെ ഓഫീസ് വ്യക്തമാക്കി. ഇതോടെ നിയമം പിൻവലിക്കണമെന്ന് ബിജെപി അംഗമടക്കം ആവശ്യപ്പെട്ട പ്രമേയമാണ് ഇനി കേന്ദ്രസർക്കാരിന് മുന്നിലെത്തുക. പാർലമെന്റിന്റെ ഇരസഭകളും പാസാക്കിയെന്ന ഒറ്റക്കാരണത്താൽ പൗരത്വ നിയമം ശിരസ്സാ വഹിക്കണമെന്നു കൽപിക്കുന്നത് ജനാധിപത്യ മൂല്യങ്ങൾക്കു ചേർന്നതല്ലെന്ന് മുഖ്യമന്ത്രി പിണറായി വിജയൻ.

(മ.മ.,01/01)

#### മുനാക്കക്കാരിലെ പിന്നാക്കക്കാർക്ക് ജോലി സംവരണം 10 %

മുനാക്ക വിഭാഗങ്ങളിൽ സാമ്പത്തികമായി പിന്നാക്കം നിൽക്കുന്നവർക്കു 10% ഉദ്യോഗ സംവരണം നടപ്പാക്കാൻ മന്ത്രിസഭാ തീരുമാനം. ഇതിന് മാനദണ്ഡം നിശ്ചയിക്കാൻ നിയോഗിച്ച ജസ്റ്റിസ് കെ.ശ്രീധരൻ നായർ കമ്മീഷൻ റിപ്പോർട്ടിലെ ശുപാർശകൾ നിയമവകുപ്പ് നിർദ്ദേശിച്ച ഭേദഗതികളോടെ അംഗീകരിച്ചു. പ്രാബല്യത്തിൽ വരുന്നതീയതി സർക്കാർ തീരുമാനിക്കും. സംവരണം ഉറപ്പാക്കുന്നതിന് സെക്രട്ടേറിയറ്റിൽ പരിശോധനാ സെൽ ഉണ്ടാകും. സംസ്ഥാന സർവീസിലും സംസ്ഥാനത്തിന് ഭൂരിപക്ഷം ഓഫറിയുള്ള പൊതുമേഖലാ സ്ഥാപനങ്ങളിലും 10% സംവരണം ഉണ്ടാകും. നിലവിൽ സംവരണമില്ലാത്തവരും കുടുംബ വാർഷിക വരുമാനം 4 ലക്ഷം രൂപയിൽ കവിയാത്തവരുമായ എല്ലാവർക്കും അർഹതയുണ്ട്.

(മ.മ.,01/01)

**വ്യാജ വരുമാനം കാണിച്ചാൽ ജോലി നഷ്ടപ്പെടും**

മൂന്നാക്ക വിഭാഗങ്ങളിലെ സാമ്പത്തികമായി പിന്നാക്കം നിൽക്കുന്നവർക്കുള്ള 10% ഉദ്യോഗ സംവരണത്തിന് അർഹതയുള്ള ഉദ്യോഗാർത്ഥികൾ കുടുംബത്തിന്റെ സ്വത്തുക്കൾ വെളിപ്പെടുത്തണം. ഇതു വ്യാജമാണെന്നു പിന്നീട് തെളിഞ്ഞാൽ ജോലിയിൽ നിന്നു പുറത്താക്കും. വ്യാജ സർട്ടിഫിക്കറ്റ് നൽകി ജോലി നേടിയതിനു കേസും എടുക്കും.മൂന്നാക്ക വിഭാഗങ്ങളിലെ സാമ്പത്തികമായി പിന്നാക്കം നിൽക്കുന്നയാൾക്കു മെറിറ്റിൽ പൊതു വിഭാഗത്തിൽ ജോലി ലഭിക്കുകയാണെങ്കിൽ അയാളെ 10% സംവരണത്തിനു പരിഗണിക്കില്ല. ഒരു ഒഴിവിലേക്കു നടക്കുന്ന നിയമനത്തിൽ ഈ വിഭാഗത്തിൽപ്പെട്ടവർക്കു സംവരണമില്ല.നിലവിൽ സംവരണത്തിന് അർഹതയില്ലാത്തവരും കുടുംബ വാർഷിക വരുമാനം 4 ലക്ഷം രൂപയിൽ കവിയാത്തവരുമായ എല്ലാവർക്കും സംവരണ ആനുകൂല്യമുണ്ട്.

(മ.മ.,02/01)

**‘ മേലദൂത് ’ വ്യാപകമാക്കാൻ റെയിൽവേ**

ജലസംരക്ഷണ സന്ദേശവുമായി അന്തരീക്ഷത്തിൽ നിന്നു നേരിട്ടു ശുദ്ധജലമുണ്ടാക്കി സ്റ്റേഷനുകളിലും ഓഫീസുകളിലും ഉപയോഗിക്കാൻ മേലദൂത് പദ്ധതിയുമായി റെയിൽവേ. ദിവസം 30 മുതൽ 500 ലീറ്റർ വരെ ശുദ്ധജലം നൽകുന്ന മേലദൂത് യന്ത്രങ്ങൾ റെയിൽവേ ഗേറ്റ് കാമ്പിനുകളിലും തിരഞ്ഞെടുക്കപ്പെട്ട ഓഫീസുകളിലും വ്യാപകമാക്കുന്നു. ദക്ഷിണ, മധ്യ റെയിൽവേയിൽ 10 സ്റ്റേഷനുകളിൽ കഴിഞ്ഞ വർഷം പദ്ധതി പരീക്ഷണാടിസ്ഥാനത്തിൽ നടപ്പാക്കിയിരുന്നു.സാധാരണ ജലസ്രോതസ്സുകൾ കുറയുകയും പലയിടത്തും ജലക്ഷാമം അനുഭവപ്പെടുകയും ചെയ്യുന്ന സാഹചര്യത്തിലാണ് മേക്ക് ഇൻ ഇന്ത്യ പദ്ധതിയിൽ നിർമ്മിച്ച മേലദൂത് യന്ത്രങ്ങൾ വ്യാപകമാക്കുന്നത്. കിണർ, കുഴൽക്കിണർ എന്നിവ പരമാവധി ഒഴിവാക്കാനും ജലത്തിന്റെ ദുരുപയോഗം തടയാനും കഴിയുമെന്നാണ് പ്രതീക്ഷ.

(മ.മ.,02/01)

**ഗുണ്ടർട്ടിന്റെ അമൂല്യ വിജ്ഞാന ശേഖരം ഇനി കേരളത്തിനു സ്വന്തം**

ആദ്യ മലയാള നിഘണ്ടുവിന്റെ രചയിതാവും ജർമൻ പണ്ഡിതനുമായ ഡോ.ഹെർമൻ ഗുണ്ടർട്ടിന്റെ കൈവശമുണ്ടായിരുന്ന മലയാളം സംസ്കൃതം താളിയോലകൾ ഉൾപ്പെടെ വിജ്ഞാന ശേഖരം ഇനി കേരളത്തിനു സ്വന്തം.ജർമനിയിലെ ട്യൂബിംഗൻ സർവകലാശാലയിലെ ലൈബ്രറി ഡിജിറ്റൈസ് ചെയ്ത രേഖകൾ അവിടത്തെ പ്രഫസർ ഡോ.ഹെക്കെ ഊബർലീൻ ലോക കേരള സഭയിൽ മുഖ്യമന്ത്രി പിണറായി വിജയനു കൈമാറി. 1993 ൽ കേരളത്തിലെത്തിയ ഹെക്കെ, കൂടിയാട്ടം ഉൾപ്പെടെ പഠിച്ചിട്ടുണ്ട്.മതപ്രചാരണത്തിന്റെ ഭാഗമായി 1838 ൽ കേരളത്തിലെത്തുന്നതിനു മുമ്പ് ഗുണ്ടർട്ട് ഡോക്ടറേറ്റ് എടുത്തത് ട്യൂബിംഗൻ യൂണിവേഴ്സിറ്റിയിൽ നിന്നാണ്. മലയാളത്തിനു പുറമേ കന്നട, തുളു, തമിഴ്, തെലുങ്ക്, സംസ്കൃതം തുടങ്ങിയ ഭാഷകളിലെ കല്ലച്ചിലടിച്ച പുസ്തകങ്ങൾ, ലഘുലേഖകൾ, താളിയോലകൾ, ഹെർമൻ ഗുണ്ടർട്ടും അദ്ദേഹത്തിന്റെ സഹപ്രവർത്തകരും എഴുതിയ പുസ്തകങ്ങൾ തുടങ്ങിയവയും ഡിജിറ്റൽ രൂപത്തിൽ ലഭ്യമാക്കിയിട്ടുണ്ട്.

(മ.മ.,03/01)

**12,000 പൊതു ശുചിമുറികൾ വരും; തെരുവുവീളക്കുകൾ എൽഇഡി**

3,000 പേർക്ക് ഒരേണ്ണം എന്ന നിലയിൽ സംസ്ഥാനത്തുടനീളം 12,000 പൊതു ശുചിമുറികളെങ്കിലും നിർമ്മിക്കുമെന്നും തെരുവുവീളക്കുകൾ മുഴുവൻ എൽഇഡി ആക്കി വൈദ്യുതി ലഭിക്കുമെന്നും മുഖ്യമന്ത്രി പിണറായി വിജയൻ. പുതുവത്സരം പ്രമാണിച്ചു സർക്കാർ നടപ്പാക്കാൻ പോകുന്ന പദ്ധതികൾ മുഖ്യമന്ത്രി പ്രഖ്യാപിച്ചു. സംസ്ഥാനത്തു ജീവിക്കുന്ന എല്ലാ കുടുംബങ്ങൾക്കും ഈ വർഷം റേഷൻ കാർഡ്. വീട് ഇല്ലാത്തവർക്കും വീടിന് നമ്പർ ഇല്ലാത്തവർക്കും റേഷൻ കാർഡ് ലഭിക്കും. യാത്ര ചെയ്യുന്ന സ്ത്രീകൾക്ക് എല്ലാ പ്രധാന പട്ടണങ്ങളിലും വൃത്തിയുള്ളതും സുരക്ഷിതവുമായ പാർപ്പിട സൗകര്യം. സംസ്ഥാനത്തുടനീളം പുരുഷന്മാർക്കും സ്ത്രീകൾക്കും പ്രത്യേകം ശുചിമുറികൾ. പെട്രോൾ പമ്പുകളിലെ ശുചിമുറികൾ വഴിയാത്രക്കാർ ഉൾപ്പെടെ എല്ലാവർക്കും ഉപയോഗിക്കാൻ കഴിയുന്ന സാഹചര്യമുണ്ടാക്കും.

(മ.മ.,03/01)

**കേരളബാങ്കിന്റെ നിയന്ത്രണം ഏറ്റെടുത്ത് റിസർവ് ബാങ്ക്**

കേരളബാങ്കിന്റെ പരിപൂർണ്ണനിയന്ത്രണം ബോർഡ് ഓഫ് മാനേജ്മെന്റിലുറപ്പിച്ചു റിസർവ് ബാങ്കിന്റെ സർക്കുലർ. ആർ.ബി.ഐ. നിയന്ത്രണത്തിലും നിർദ്ദേശത്തിലും പ്രവർത്തിക്കുന്ന സമിതിയാണ് ബോർഡ് ഓഫ് മാനേജ്മെന്റ്. വായ്പ അനുവദിക്കുന്നതും ഫണ്ട് വിനിയോഗവും ഉൾപ്പെടെ ബാങ്കിംഗ് സംബന്ധമായ എല്ലാ കാര്യങ്ങളും ഈ സമിതിയാകും തീരുമാനിക്കുക. തിരഞ്ഞെടുക്കപ്പെടുന്ന ഭരണസമിതിക്ക് സംസ്ഥാന സഹകരണസംഘം രജിസ്ട്രാർ നിശ്ചയിക്കുന്ന കാര്യങ്ങൾ ചെയ്യാനും ഭരണപരമായ മേൽനോട്ടച്ചുമതലയും മാത്രമാണ് ആർ.ബി.ഐ. അനുവദിക്കുന്നത്. ഇതോടെ, കേരളബാങ്കിൽ രജിസ്ട്രാർക്കും സംസ്ഥാനസർക്കാരിനുമുള്ള നിയന്ത്രണം പരിമിതമാകും.

(മാ., 04/01)

**ആഭ്യന്തര പ്രവാസികളുടെ പ്രശ്നങ്ങൾ പഠിക്കാൻ സമിതി**

രാജ്യത്തിനകത്തെ പ്രവാസികളുടെ പ്രശ്നങ്ങൾ പഠിക്കാൻ വിദഗ്ധസമിതിയെ ചുമതലപ്പെടുത്തുമെന്ന് മുഖ്യമന്ത്രി പിണറായി വിജയൻ അറിയിച്ചു. ഏപ്രിൽ 30 നു മുൻ റിപ്പോർട്ട് സമർപ്പിക്കാൻ ആവശ്യപ്പെടും. ഇതിന്റെ അടിസ്ഥാനത്തിൽ തുടർനടപടി സ്വീകരിക്കും. ലോകകേരളസഭാ നിർദ്ദേശങ്ങളും ആശയങ്ങളും പ്രായോഗികമാക്കാൻ ഭരണ സംവിധാനവും ലോകകേരളസഭാ സെക്രട്ടേറിയറ്റും ശക്തിപ്പെടുത്തും. അന്തർദേശീയ പ്രവാസ ഉടമ്പടി, പുതിയ എമിഗ്രേഷൻ നിയമം എന്നിവയിലെ പ്രവാസി വിരുദ്ധ നിലപാടുകളെ പ്രതിരോധിക്കും. മലയാള ഭാഷയും സംസ്കാരവും പരിപോഷിപ്പിക്കും.

(ദേ.,04/01)

**പബ്ലിക് ഇറക്കം; ഒന്നാം തീയതിയിലെ ഡ്രൈ ഡേ നിർത്തം**

സംസ്ഥാനത്തു പൊതുമേഖലയിൽ പബ്ലിക് ആരംഭിക്കുന്നു. ബവ്റിജസ് കോർപ്പറേഷൻ (ബവ്കോ), കേരള ടൂറിസം ഡവലപ്മെന്റ് കോർപ്പറേഷൻ (കെടിഡിസി) എന്നിവയുടെ നിയന്ത്രണത്തിൽ പബ്ലിക് ആരംഭിക്കാനാണ് ആലോചന. ഫെബ്രുവരി അവസാനത്തോടെ പ്രഖ്യാപിക്കുന്ന പുതിയ മദ്യ നയത്തിൽ ഇക്കാര്യം വ്യക്തമാക്കും. എല്ലാ മാസവും ഒന്നിനു മദ്യവിൽപന നിരോധിച്ചുള്ള ഡ്രൈ ഡേ സംവിധാനവും പിൻവലിക്കും. ഈ വർഷം പകുതിയോടെ പബ്ലിക് ഇറക്കം പ്രവർത്തനം ആരംഭിക്കാനാണ് സാധ്യത. നിലവിലെ അബ്കാരി നിയമത്തിൽ തന്നെ പബ്ലിക് വേണമെന്ന നിലപാടിലാണ് സർക്കാർ. ഐടി മേഖലയിലെ പ്രമുഖരും ഈ ആവശ്യം ഉന്നയിച്ചിട്ടുണ്ട്. പൊതുമേഖലയിൽ പബ്ലിക് ഇറക്കം പ്രവർത്തനം വിലയിരുത്തിയ ശേഷം സ്വകാര്യ മേഖലയിൽ അനുവദിക്കുന്ന കാര്യം ആലോചിക്കും. കള്ളപ്പണപ്പകർച്ച ഇക്കറി ലേലത്തിൽ വയ്ക്കാനും മദ്യനയത്തിൽ നിർദ്ദേശമുണ്ടാകും.

(മ.മ., 05/01)

**സാമ്പത്തിക സംവരണം: പെൻഷൻ വരുമാനം തടസ്സമല്ല**

സാമൂഹിക സുരക്ഷാ പെൻഷൻ അടയ്ക്കലുള്ള വരുമാനം മൂന്നാക്കക്കാരുടെ 10% സംവരണത്തിന് തടസ്സമാകില്ല. സംവരണം ലഭിക്കാൻ വാർഷിക വരുമാനം 4 ലക്ഷത്തിൽ കവിയരുതെന്നാണ് വ്യവസ്ഥ. മുനിസിപ്പാലിറ്റികൾക്കും കോർപ്പറേഷനും കീഴിലെ വീട്ടുവളപ്പിൽ നിന്നുള്ള കാർഷിക വരുമാനം, സാമൂഹിക സുരക്ഷാ പെൻഷൻ, കുടുംബ പെൻഷൻ, തൊഴിലില്ലായ്മ വേതനം, ഉത്സവബത്ത, യാത്രാ അലവൻസ് എന്നിവ വാർഷിക വരുമാനത്തിൽ ഉൾപ്പെടുത്തേണ്ടതില്ലെന്നും സർക്കാർ തീരുമാനിച്ചു. സംവരണ ആനുകൂല്യത്തിന് അപേക്ഷിക്കുന്ന ആൾ, മാതാപിതാക്കൾ, 18 വയസ്സിൽ താഴെയുള്ള സഹോദരങ്ങൾ, ഭാര്യ, 18 വയസ്സിൽ താഴെയുള്ള സഹോദരങ്ങൾ, ഭാര്യ, 18 വയസ്സിൽ താഴെയുള്ള മക്കൾ എന്നിവർ ഉൾപ്പെട്ട കുടുംബത്തിന്റെ വരുമാനമാണ് കണക്കിലെടുക്കുക. അന്ത്യയോജന അന്നയോജന (എഎവൈ), മുൻഗണന (പിഎച്ച്എച്ച്) റേഷൻ കാർഡിൽ പേരുള്ളവരെ മറ്റൊരു മാനദണ്ഡവും കണക്കിലെടുക്കാതെ തന്നെ സംവരണത്തിന് അർഹരായി പരിഗണിക്കും. എന്നാൽ ഇതുസംബന്ധിച്ച് വില്ലേജ് ഓഫീസറുടെ സർട്ടിഫിക്കറ്റ് ഹാജരാക്കണം.

(മ.മ., 05/01)

**ഗ്രാമീണ റോഡ് നന്നാക്കാൻ 1000 കോടി; പ്രളയമേഖലയ്ക്ക് സവിശേഷ പിന്തുണ**

പ്രളയത്തിലും ഉരുൾപൊട്ടലിലും തകർന്ന ഗ്രാമീണ റോഡ് പുനർനിർമ്മാണത്തിന് തദ്ദേശസ്ഥാപനങ്ങൾക്ക് സർക്കാർ 1000 കോടി രൂപ നൽകും. മുഖ്യമന്ത്രിയുടെ

ദുരിതാശ്വാസനിധിയിൽ (സിഎംഡിആർഎഫ്) നിന്നാണ് പണം. 2018 ലെ മഹാപ്രളയത്തിലും 2019 ലെ പേമാരിയിലും ഉരുൾപൊട്ടലിലും തകർന്ന 12,000 കിലോമീറ്റർ റോഡ് പുനർനിർമ്മിക്കും. ഇതോടൊപ്പം പാലങ്ങൾ, തൂക്കുപാലങ്ങൾ, കലുങ്കുകൾ എന്നിവയും വീണ്ടും നിർമ്മിക്കും. റോഡുകളുടെയും മറ്റും മുൻഗണന നിശ്ചയിച്ച് പണം ചെലവഴിക്കും. ഏപ്രിൽ, മെയ് മാസത്തോടെ പണി പൂർത്തിയാക്കും. ഇതിന് തദ്ദേശവകുപ്പ് വിശദമായ മാർഗനിർദ്ദേശം പുറപ്പെടുവിക്കും. പ്രളയബാധിത ജില്ലകളിലെ തദ്ദേശസ്ഥാപനങ്ങൾക്ക് കഴിഞ്ഞ ദിവസം സർക്കാർ 212.50 കോടി രൂപ നൽകി. ബജറ്റ് വിഹിതത്തിന്റെ മൂന്നാംഗഡു 1632 കോടി രൂപയും കഴിഞ്ഞമാസം നൽകി. രണ്ടുമാസത്തിനിടെ തദ്ദേശസ്ഥാപനങ്ങൾക്ക് ലഭിച്ചത് 2844.5 കോടി രൂപയാണ്. 600 കോടി രൂപയുടെ പദ്ധതി റീബിൽഡ് കേരള ഇനിഷ്യേറ്റീവ് വഴി വേറെയും നടപ്പാക്കുന്നുണ്ട്. കുടുംബശ്രീക്കുമാത്രം 455 കോടി രൂപ അനുവദിച്ചു. 75 കോടി രൂപ പ്രത്യേക ബജറ്റ് വിഹിതവും പ്രളയ ദുരിതാശ്വാസത്തിനും ഉപജീവന പദ്ധതിക്കും 250 കോടി രൂപയും പലിശരഹിത വായ്പാ പദ്ധതിക്ക് 130 കോടി രൂപയുമാണ് അനുവദിച്ചത്.

(ഭേ.,06/01)

**അതിവേഗ റെയിൽപാതാ പദ്ധതി : ആകാശ സർവ്വേ പൂർത്തിയാക്കി**

തിരുവനന്തപുരം നിർദിഷ്ട അർദ്ധ അതിവേഗ റെയിൽപാതാ പദ്ധതിയുടെ ആകാശ സർവ്വേ പൂർത്തിയാക്കി. കാസർകോട്ടു നിന്നാരംഭിച്ച സർവ്വേക്ക് ഒരാഴ്ചയാണ് നിശ്ചയിച്ചതെങ്കിലും ആറു ദിവസംകൊണ്ട് പൂർത്തിയാക്കി. ഹൈദരാബാദിലെ ജിയോനോ എന്ന സ്ഥാപനത്തിനായിരുന്നു ചുമതല. ലൈറ്റ് ഡിറ്റക്ഷൻ ആൻഡ് റേഞ്ചിങ് (ലിഡാർ) സാങ്കേതികവിദ്യയിലൂടെ ലേസർ സ്റ്റാനറുകൾ സെൻസറുകളും ഉപയോഗിച്ചായിരുന്നു സർവ്വേ. ലൈൻ ദൈർഘ്യമായ 531.45 കിലോമീറ്റർ ആകാശ സർവ്വേക്കായി പാർട്ടൈനേറിയ പി 68 എന്ന വിമാനവും ലിഡാർ സംവിധാനവുമാണ് ഉപയോഗിച്ചത്. ഭൂമിയുടെ കിടപ്പിനെക്കുറിച്ചുള്ള കൃത്യമായ ത്രിമാനരൂപം ഇതിലൂടെ ലഭിച്ചു. സ്റ്റേഷൻ പ്രദേശങ്ങളും സർവ്വേ ചെയ്തു. അഞ്ചുമുതൽ പത്തു സെന്റിമീറ്റർ വരെ സൂക്ഷ്മമായ വിവരം ലഭിച്ചിട്ടുണ്ട്. വിശദവും കൃത്യവുമായ വിവരം ജനജീവിതത്തിനു തടസ്സമാകാതെ ലിഡാർ സർവ്വേ വഴി ലഭ്യമായി. കാട്, നദി, റോഡ്, നീർത്തടം, കെട്ടിടം, വൈദ്യുതി ലൈൻ, പൈതൃകമേഖല എന്നിവയും നിർണ്ണയിച്ചു. ഉയർന്ന റെസൊല്യൂഷൻ ക്യാമറയാണ് ലിഡാർ യൂണിറ്റിൽ ഉപയോഗിച്ചത്. നഗരങ്ങളിൽ ആകാശപാതകളിലൂടെയാകും റെയിൽ ലൈൻ കടന്നുപോകുക.

(ഭേ.,06/01)

**അങ്കണവാടി ഏഴുമുതൽ ഏഴുവരെയായാലോ**

ജോലിക്ക് പോകുമ്പോൾ കുഞ്ഞുങ്ങളുടെ സുരക്ഷയെ കരുതി അച്ഛനമ്മമാർക്ക് ആശങ്കവേണ്ട. സ്വകാര്യ ക്രൈഷകളിൽ മണിക്കൂറിന് പണമെണ്ണിക്കൊടുത്ത് വലയുകയും വേണ്ട. ജോലിക്കാരായ മാതാപിതാക്കൾക്ക് ആശ്വാസമാകുംവിധം അങ്കണവാടികളുടെ സമയം മാറ്റാനൊരുങ്ങുന്നു. നഗരങ്ങളിലെ തെരഞ്ഞെടുത്ത അങ്കണവാടികളുടെ സമയക്രമം രാവിലെ ഏഴുമുതൽ വൈകിട്ട് ഏഴുവരെയായി ക്രമീകരിക്കും. പൈലറ്റ് പദ്ധതി ജനുവരി അവസാനം



തിരുവനന്തപുരത്ത് നടപ്പാക്കും. തുടർന്ന് മറ്റ് ജില്ലകളിലേക്കും വ്യാപിപ്പിക്കും. രക്ഷിതാക്കളുടെ ജോലി സമയത്തിന് മുന്നേ കുട്ടികളെ അങ്കണവാടികളിൽ കൊണ്ടുചെന്നാക്കാം. വൈകിട്ട് സാധാരണപോലെ 3.30 ന് സ്കൂൾ സമയം അവസാനിച്ചാലും വൈകിട്ട് ഏഴുവരെ അങ്കണവാടിയുണ്ടാകും. രണ്ടുമുതൽ ആറുവരെ പ്രായമുള്ള കുട്ടികൾക്കായാണ് സൗകര്യം. ഹയർ സെക്കൻഡറിവരെയുള്ള പെൺകുട്ടികൾക്ക് പ്രായഭേദമില്ലാതെ ഇവിടെ സമയം ചെലവഴിക്കാം. കുട്ടികൾക്ക് പ്രഭാതഭക്ഷണവും വൈകിട്ട് ലഘുഭക്ഷണവും നൽകും. ഹോംവർക്ക് ചെയ്യാനുള്ള സൗകര്യവും ചെറിയതോതിൽ വിനോദോപാധികളും ഒരുക്കും. വായനമൂല ഒരുക്കാനും പദ്ധതിയുണ്ട്.

(ഭേ.,07/01)

**പദ്ധതി പ്രഖ്യാപിച്ച് പാതിവഴിക്കാക്കില്ല ; വാർഷികപദ്ധതി വലിപ്പം കുറയ്ക്കും**

അടുത്ത സാമ്പത്തികവർഷത്തെ സംസ്ഥാന വാർഷിക പദ്ധതിയുടെ വലുപ്പം കുറയ്ക്കുന്നത് സർക്കാർ പരിഗണനയിൽ. വമ്പൻ പദ്ധതി പ്രഖ്യാപിച്ചശേഷം പാതിവഴി അവസാനിപ്പിക്കുന്ന രീതി വേണ്ടെന്നാണ് നിലപാട്. ഇതുസംബന്ധിച്ച് സർക്കാർ സംസ്ഥാന ആസൂത്രണ ബോർഡുമായി ആശയവിനിമയം നടത്തി. സംസ്ഥാനത്തിന്റെ സാമ്പത്തികസാധ്യതകൾ കണക്കിലെടുത്ത്, യാഥാർഥ്യബോധമുള്ള പദ്ധതികളാണ് ഏറ്റെടുക്കുകയെന്ന് ധനമന്ത്രി ടി എം തോമസ് ഐസക്കും വ്യക്തമാക്കി. 2011- -12 മുതൽ സംസ്ഥാന പദ്ധതിനിർവഹണത്തിന്റെ ശരാശരി 82 ശതമാനമാണ്. 2011- -12 ൽ പ്രഖ്യാപിച്ച പദ്ധതി അടങ്കൽ 11,145.53 കോടി രൂപ. 9141 കോടിയുടെ പദ്ധതിയാണ് പൂർത്തിയായത്. അടുത്ത രണ്ടുവർഷം ക്രമാനുഗത വർധന വാർഷിക അടങ്കൽ പ്രഖ്യാപനത്തിലുണ്ടായി. 2014- -15 ൽ പദ്ധതി അടങ്കൽ 50 ശതമാനത്തോളം ഉയർത്തി. സംസ്ഥാന സാമ്പത്തികശേഷിപ്പുറമുള്ള വാർഷികപദ്ധതി രൂപീകരണം, നിർവഹിക്കുന്നതിൽ പല തടസ്സങ്ങളും സൃഷ്ടിക്കുന്നതായി ആസൂത്രണ ബോർഡ് വിലയിരുത്തുന്നു. അടുത്ത സാമ്പത്തികവർഷം സംസ്ഥാന വരുമാനം ഗണ്യമായ തോതിൽ ഉയരില്ലെന്നാണ് വിലയിരുത്തൽ.

(ഭേ.,07/01)

**സമുദ്ര മത്സ്യബന്ധനബിൽ മരവിപ്പിച്ചു**

കടലിൽ മീൻപിടിക്കുന്നതിന് കടുത്ത നിയന്ത്രണങ്ങൾ നിർദ്ദേശിക്കുന്ന നിർദ്ദിഷ്ട സമുദ്ര മത്സ്യബന്ധന (കൈകാര്യ, നിയന്ത്രണ) ബിൽ കേന്ദ്രസർക്കാർ മരവിപ്പിച്ചു. കേരളം, ബംഗാൾ എന്നിവയുൾപ്പെടെ ഏതാനും തീരദേശ സംസ്ഥാനങ്ങളും മത്സ്യത്തൊഴിലാളി സംഘടനകളും ഉയർത്തിയ പ്രതിഷേധം കണക്കിലെടുത്തു കൂടിയാണു തീരുമാനം. സംസ്ഥാനങ്ങളുടെ നിയന്ത്രണത്തിലുള്ള 12 നോട്ടിക്കൽ മൈൽ (21.6 കിലോമീറ്റർ) സമുദ്ര പരിധിയിൽ കേന്ദ്രസർക്കാരിനും അധികാരം നൽകാൻ പഴുതുളളതാണു നിർദ്ദിഷ്ട സമുദ്ര മത്സ്യബന്ധന ബിൽ എന്നതായിരുന്നു പ്രധാന എതിർപ്പ്. അനുമതിയില്ലാതെ കടലിലെ പ്രത്യേക സാമ്പത്തിക മേഖലയിലോ ആഴക്കടലിലോ മത്സ്യബന്ധനം നടത്തുന്നവർക്കു തടവും പിഴയും

ചുമത്താൻ ബില്ലിൽ വ്യവസ്ഥയുണ്ടായിരുന്നു. യാനങ്ങൾക്കു റജിസ്ട്രേഷൻ നിർബന്ധമാക്കാനും അനുമതി നിഷേധിക്കാനും കേന്ദ്രത്തിനു വിപുലമായ അധികാരങ്ങളും നൽകി. നിർദ്ദിഷ്ട പരിധിക്കപ്പുറം മത്സ്യബന്ധനം നടത്തുന്നവർക്കു കടുത്ത ശിക്ഷയും ബിൽ വ്യവസ്ഥ ചെയ്തു.

**(മ.മ.,08/01)**

**ആറ് പൊലീസ് സ്റ്റേഷനുകളിൽ കാർട്ടൂണുകൾ**

പൊലീസ് സ്റ്റേഷനുകളെ കൂടുതൽ ജനസൗഹൃദമാക്കുന്നതിന്റെ ഭാഗമായി സ്റ്റേഷനുകളിൽ കാർട്ടൂണുകൾ സ്ഥാപിക്കുന്ന പദ്ധതിക്കു തലസ്ഥാനത്തു തുടക്കമായി. നഗരത്തിലെ 6 പൊലീസ് സ്റ്റേഷനുകളിൽ കാർട്ടൂണുകൾ സ്ഥാപിച്ചു. കാർട്ടൂണിസ്റ്റ് ഹക്കുവിന്റെ ഓരോ സൃഷ്ടികൾ ഫോർട്ട്, മ്യൂസിയം, കോവളം, വലിയതുറ, പേരൂർക്കട, വഞ്ചിയൂർ സ്റ്റേഷനുകൾക്കു കൈമാറി. മുഴുവൻ പൊലീസ് സ്റ്റേഷനുകളിലും കാർട്ടൂണുകൾ പ്രദർശിപ്പിക്കാനാണു തീരുമാനം. . ഇതിനായി മലയാളത്തിൽ വരച്ച ഒട്ടേറെ കാർട്ടൂണുകൾ പൊലീസ് ശേഖരിച്ചിട്ടുണ്ട്. സ്റ്റേഷനിൽ എത്തുന്നവർക്കു സൗഹൃദാന്തരീക്ഷം ഒരുക്കുകയാണ് ലക്ഷ്യം.

**(മ.മ.,08/01)**

**വേഗ പാതയ്ക്കായി റെയിൽവേ ഭൂമിയും; നിർമാണച്ചെലവ് 10% വരെ കുറഞ്ഞേക്കും**

സംസ്ഥാന സർക്കാരിന്റെ വേഗ റെയിൽപാത(സിൽവർ ലൈൻ)യുടെ ചെലവു പ്രാഥമിക പഠനപ്രകാരം കണക്കാക്കിയ 66,405 കോടി രൂപയിൽ നിന്ന് 10% വരെ കുറയാൻ വഴിയൊരുങ്ങുന്നു. യോജ്യമായ സ്ഥലങ്ങളിൽ റെയിൽവേയുടെ ഉടമസ്ഥതയിലുള്ള ഭൂമി പാതയ്ക്കായി ഉപയോഗിക്കാൻ റെയിൽവേ ബോർഡ് അനുമതി നൽകി. ഇതോടെ സ്ഥലമേറ്റെടുപ്പിനുള്ള ചെലവു കുറയും. കഴിഞ്ഞ ദിവസം പൂർത്തിയായ ആകാശസർവ്വേ പ്രകാരം പരമാവധി വീടുകളും ജനവാസകേന്ദ്രങ്ങളും ഒഴിവാക്കിയാകും അന്തിമ രൂപരേഖ.പാത കടന്നു പോകുന്ന മേഖലയിൽ 600 മീറ്റർ വീതിയിലാണ് ആകാശസർവ്വേ നടത്തിയത്. ഇതിൽ പരമാവധി 25 മീറ്ററാണ് ഏറ്റെടുക്കുക. നിലവിൽ പലയിടത്തും അടയാളങ്ങൾ സ്ഥാപിച്ചിരിക്കുന്നതു സർവ്വേക്കു വേണ്ടിയാണ്.

**(മ.മ.,09/01)**

**വരണം, മുഖ്യമന്ത്രിയുടെ തദ്ദേശ റോഡ് പുനരുദ്ധാരണ പദ്ധതി**

പ്രധാനമന്ത്രിയുടെ ഗ്രാമീണ റോഡ് പദ്ധതി (പിഎംജിഎസ്ഐവെ) യുടെ മാതൃകയിൽ സംസ്ഥാനത്തു മുഖ്യമന്ത്രിയുടെ തദ്ദേശ റോഡ് പുനരുദ്ധാരണ പദ്ധതി നടപ്പാക്കാൻ മന്ത്രിസഭ തീരുമാനിച്ചു. തദ്ദേശ സ്ഥാപനങ്ങളുടെ ഉടമസ്ഥതയിലുള്ളതും പ്രളയത്തിൽ തകർന്നതുമായ റോഡുകളുടെ പുനരുദ്ധാരണത്തിന് ആദ്യ ഘട്ടമായി 961.24 കോടി രൂപ മുഖ്യമന്ത്രിയുടെ

ദൂരിതാശ്വാസ നിധിയിൽ നിന്ന് അനുവദിച്ചു. ഗ്രാമപ്രദേശങ്ങളിലും പട്ടണങ്ങളിലുമായി 11,880 കിലോമീറ്റർ റോഡ് പ്രളയത്തിൽ തകർന്നിട്ടുണ്ട്. നിർമ്മാണ മേൽനോട്ടത്തിന് പ്രാദേശിക തലത്തിൽ സമിതി രൂപീകരിക്കും. ജില്ലാതലത്തിൽ തദ്ദേശസ്ഥാപനങ്ങളിലെ എൻജിനീയർമാരെ ഉൾപ്പെടുത്തി സാങ്കേതിക സമിതിയും രൂപീകരിക്കും.

(മ.മ.,09/01)

**തദ്ദേശതിരഞ്ഞെടുപ്പ്: 20 മുതൽ വോട്ടർ പട്ടികയിൽ പേരു ചേർക്കാം.**

ഒക്ടോബറിൽ നടക്കുന്ന തദ്ദേശ ഭരണ തിരഞ്ഞെടുപ്പിനുള്ള വോട്ടർ പട്ടികയിൽ പേരു ചേർക്കാൻ 20 മുതൽ അവസരം.കമ്മീഷന്റെ [www.lsgselection.kerala.gov.in](http://www.lsgselection.kerala.gov.in) വെബ്സൈറ്റിലൂടെ ഫെബ്രുവരി 14 വരെ പേരു ചേർക്കാം. താമസം മാറിയവർക്കു പേരു മറ്റൊരു വാർഡിലേക്കു മാറ്റാനും അപേക്ഷിക്കാം. അന്തിമ വോട്ടർപട്ടിക ഫെബ്രുവരി 28 നു പ്രസിദ്ധീകരിക്കും. ഈ മാസം ഒന്നിന് 18 വയസ്സ് തികഞ്ഞവർക്കാണ് വോട്ടർ പട്ടികയിലേക്ക് അപേക്ഷിക്കാനാകുക. 2015 ലായിരുന്നു കഴിഞ്ഞ തദ്ദേശ തിരഞ്ഞെടുപ്പ്. ആ വോട്ടർ പട്ടികയും ഉപതിരഞ്ഞെടുപ്പു നടന്ന വാർഡുകളിലെ പരിഷ്കരിച്ച വോട്ടർ പട്ടികയും 20 നു കമ്മീഷന്റെ വെബ്സൈറ്റിലും എല്ലാ തദ്ദേശ ഭരണസ്ഥാപനങ്ങളിലും പരിശോധനയ്ക്കു ലഭ്യമാക്കും.

(മ.മ.,10/01)

**പുതിയ വ്യവസായത്തിന് 5 വർഷം സബ്സിഡി.**

ഏപ്രിൽ ഒന്നു മുതൽ റജിസ്റ്റർ ചെയ്യുന്ന പുതിയ വ്യവസായങ്ങൾക്ക് തൊഴിലവസരങ്ങളുടെ അടിസ്ഥാനത്തിൽ 5 വർഷം പ്രതിമാസ സബ്സിഡി നൽകുമെന്ന് മുഖ്യമന്ത്രി പിണറായി വിജയൻ പ്രഖ്യാപിച്ചു. അസന്റ് കേരള നിക്ഷേപക സംഗമം ഉദ്ഘാടനം ചെയ്യുകയായിരുന്നു മുഖ്യമന്ത്രി. ഓരോ തൊഴിലവസരത്തിനും നൽകേണ്ട സബ്സിഡിത്തുക എത്രയെന്നു നിശ്ചയിക്കാനുണ്ടെങ്കിലും സ്ത്രീ തൊഴിലാളിക്ക് സബ്സിഡിത്തുക 2000 രൂപ കൂടുതലായിരിക്കുമെന്ന് മുഖ്യമന്ത്രി പറഞ്ഞു. പിഎഫ്, ഇഎസ്ഐ എന്നിവ നൽകുന്ന സ്ഥാപനങ്ങൾക്കു മാത്രമാണ് സബ്സിഡി. 2020 ഏപ്രിൽ 1 മുതൽ 2025 മാർച്ച് 31 വരെ റജിസ്റ്റർ ചെയ്യുന്ന വ്യവസായങ്ങൾക്കാണ് തൊഴിലവസര സബ്സിഡി. 2025 മാർച്ച് 31 നു റജിസ്റ്റർ ചെയ്യുന്നവയ്ക്കും സബ്സിഡി ലഭിക്കുമെന്നതിനാൽ ഫലത്തിൽ പദ്ധതി 2030 മാർച്ച് 31 വരെ തുടരും. ഇവ ഔദ്യോഗികമായി തീരുമാനിച്ചിട്ടില്ലെങ്കിലും പ്രഖ്യാപിക്കുകയാണെന്ന് മുഖ്യമന്ത്രി അറിയിച്ചു.

(മ.മ.,10/01)

**മരട്: സ്റ്റോടനസമയത്ത് ഒഴിപ്പിക്കുന്നത് രണ്ടായിരത്തോളം പേരെ**

മരടിൽ തലയുയർത്തി പിടിച്ചിരുന്ന നാലു ഫ്ലാറ്റ് സമുച്ചയങ്ങളിൽ രണ്ടെണ്ണം ഇന്നു മണ്ണടിയും. വെടിമരുന്നു നിറച്ച ഫ്ലാറ്റുകളിൽ ഇന്നു രാവിലെ 11 നു സ്റ്റോടനത്തിനു തുടക്കം. കണ്ടന്തൂർ എച്ച്2 ഒ ഫോളിഫെയ്റ്റ്, ആൽഫ സെറീൻ എന്നീ ഫ്ലാറ്റുകളാണ് ഇന്നു തകർക്കുക. ഫ്ലാറ്റുകളിലെ അവസാന

സുരക്ഷ പരിശോധനകൾ പൂർത്തിയാക്കി. ഒരുക്കങ്ങൾ വിലയിരുത്താനായി മോക്ക്ഡ്രില്ലും നടന്നു. ഫ്ലാറ്റ് പൊളിക്കലിനു വേണ്ടി വൻ പൊലീസ് സന്നാഹമാണു സജ്ജമാക്കിയിട്ടുള്ളത്. രാവിലെ 9 നുള്ളിൽ ഫ്ലാറ്റ് സമുച്ചയത്തിന് 200 മീറ്റർ ചുറ്റളവിലുള്ള മുഴുവൻ ആളുകളെയും ഒഴിപ്പിക്കും. രണ്ടു ഫ്ലാറ്റ് പരിസരങ്ങളിലുമായി രണ്ടായിരത്തിലേറെ ആളുകളെ ഒഴിപ്പിക്കേണ്ടി വരും. നിർദ്ദിഷ്ട മേഖലയ്ക്കു പുറത്തു സുരക്ഷിതമായ സ്ഥലങ്ങളിൽ നിന്നു മാത്രമേ ജനങ്ങൾ സ്റ്റോടനം കാണാവൂവെന്ന് അധികൃതർ നിർദ്ദേശിച്ചിട്ടുണ്ട്. ഗതാഗത നിയന്ത്രണത്തിനു മാത്രം 300 പൊലീസുകാരെ നിയോഗിച്ചിട്ടുണ്ട്.

(മ.മ.,11/01)

**ഫ്ലാറ്റ് ഉടമകൾക്ക് കിട്ടിയ നഷ്ടപരിഹാരം 58 കോടി രൂപ**

ഫ്ലാറ്റ് ഉടമകൾക്ക് ഇടക്കാല നഷ്ടപരിഹാരമായി സംസ്ഥാന സർക്കാർ ഇതുവരെ നൽകിയത് 58.11 കോടി രൂപ. അർഹരായ 248 ഫ്ലാറ്റ് ഉടമകൾക്കു നഷ്ടപരിഹാരം നൽകാൻ ജസ്റ്റിസ് കെ. ബാലകൃഷ്ണൻ നായർ സമിതി ശുപാർശ ചെയ്തിട്ടുണ്ട്. ഇതിൽ 3.88 കോടി രൂപ മാത്രമാണ് ഇനി അനുവദിക്കാനുള്ളത്. സുപ്രീം കോടതി നിർദ്ദേശ പ്രകാരം ഫ്ലാറ്റ് ഉടമകൾക്ക് 25 ലക്ഷം രൂപ വീതമാണു നൽകുക. ഫ്ലാറ്റ് ഉടമകളിൽ നിന്നു വാങ്ങിയ മുഴുവൻ പണവും കെട്ടിവയ്ക്കാൻ ബിൽഡർമാരോടു സമിതി നിർദ്ദേശിച്ചിരുന്നു. ചില ബിൽഡർമാർ പണം കെട്ടിവെച്ചിട്ടില്ല. 266 പേരാണു നഷ്ടപരിഹാരത്തിനായി അപേക്ഷിച്ചത്. 22 ഉടമകൾക്ക് ഇപ്പോഴും നഷ്ടപരിഹാരം ലഭിച്ചിട്ടില്ലെന്നു ഫ്ലാറ്റ് ഉടമകൾ രൂപീകരിച്ച മരട് ഭവന സംരക്ഷണ സമിതി ചെയർമാൻ ഷംസുദ്ദീൻ കരുനാഗപ്പള്ളി പറഞ്ഞു.

(മ.മ.,11/01)

**കാൻസർ കെയർ ബോർഡ് രൂപീകരിക്കും ; - ചികിത്സാരംഗത്ത് നാഴികക്കല്ല്**

സംസ്ഥാനത്തെ കാൻസർ പ്രതിരോധ, ചികിത്സാ പ്രവർത്തനങ്ങൾ ഏകോപിപ്പിക്കാൻ കാൻസർ കെയർ ബോർഡ് രൂപീകരിക്കും. ആരോഗ്യമന്ത്രി കെ കെ ശൈലജയുടെ ചേംബറിൽ ചേർന്ന ഉന്നതതലയോഗമാണ് തീരുമാനമെടുത്തത്. സംസ്ഥാനത്ത് കാൻസർ ചികിത്സ ലഭ്യമാക്കുന്ന സ്ഥാപനങ്ങളെ ഏകോപിപ്പിക്കാനുള്ള കാൻസർ സ്ട്രാറ്റജി ആക്ഷൻ പ്ലാനിന്റെ ഭാഗമായാണിതെന്ന് മന്ത്രി അറിയിച്ചു. നയരൂപീകരണം, സ്റ്റാൻഡേർഡ് ചികിത്സ ഗൈഡ്ലൈൻ ഉണ്ടാക്കുക, പ്രതിരോധപ്രവർത്തനങ്ങൾ, ബോധവൽക്കരണ പ്രവർത്തനങ്ങൾ, മരുന്നു സംഭരണം, പുതിയ ഉപകരണങ്ങൾ വാങ്ങുന്നത് സംബന്ധിച്ച് തീരുമാനമെടുക്കുക എന്നിവയാണ് ബോർഡിന്റെ പ്രധാന ലക്ഷ്യങ്ങൾ. കാൻസർ സംബന്ധിച്ച് എല്ലാ പ്രവർത്തനങ്ങളും നയങ്ങളും ഈ ബോർഡായിരിക്കും അന്തിമമായി തീരുമാനിക്കുക. ബോർഡിന് സംസ്ഥാനതല സമിതിയും ജില്ലാതല സമിതിയുമുണ്ടാകും. ആരോഗ്യമന്ത്രിയാണ് സംസ്ഥാനതല സമിതി അധ്യക്ഷ. സംസ്ഥാനത്ത് കാൻസർ ചികിത്സ നൽകുന്ന എല്ലാ സ്ഥാപനങ്ങളെയും ബന്ധിപ്പിച്ചുള്ള കാൻസർ ഗ്രിഡിലൂന്നിയാകും പദ്ധതി നടപ്പാക്കുക.

(ഭേ.,12/01)

**സംസ്ഥാനത്തെ പ്രകൃതിവാതക ഉപയോഗം റെക്കോർഡിൽ**

കേരളത്തിലെ പ്രകൃതിവാതക ഉപയോഗം റെക്കോർഡിൽ; ശനിയാഴ്ച ഉപയോഗിച്ചത് 38.3 ലക്ഷം ക്യൂബിക് മീറ്റർ വാതകം. കൊച്ചിയിലെ വൻകിട വ്യവസായശാലകളാണു വാതകത്തിന്റെ സിംഹഭാഗവും ഉപയോഗിച്ചത്. കൊച്ചി-മംഗളൂരു പ്രകൃതിവാതക പൈപ്പ് ലൈൻ പൂർണ്ണ സജ്ജമാകുകയും കേരളത്തിലും മംഗളൂരു മേഖലയിലും വാതകം ലഭ്യമാകുകയും ചെയ്യുന്നതോടെ പ്രതിദിന ഉപയോഗം 60 ലക്ഷം ക്യൂബിക് മീറ്റർ ആയി ഉയരും. വാഹന ഇന്ധനമായ സിഎൻജിയും പാചക ആവശ്യത്തിന് ഉപയോഗിക്കുന്ന പിഎൻജിയും മാത്രം ചേർത്താൽ ഉപയോഗം 34,600 ക്യൂബിക് മീറ്റർ വാതകം. കൂടുതൽ സിഎൻജി വാഹനങ്ങൾ നിരത്തിലിറങ്ങുന്നതോടെ ഉപയോഗം വർധിക്കും. സിറ്റി ഗ്യാസ് പദ്ധതി കൂടുതൽ പ്രദേശങ്ങളിലേക്കു വ്യാപിക്കുന്നതു പിഎൻജിയുടെ ഉപയോഗവും വർധിക്കാനിടയാക്കും.

(മ.മ.,13/01 )

**തീരദേശചട്ട ലംഘനം: ആശങ്കയിൽ 20,000 കെട്ടിടങ്ങൾ**

മരടിലെ ഫ്ലാറ്റ് പൊളിക്കൽ പൂർത്തിയായതോടെ സംസ്ഥാനത്തു തീരദേശ സംരക്ഷണ നിയമം ലംഘിച്ച ഇരുപതിനായിരത്തോളം കെട്ടിടങ്ങളുടെ ഭാവി സംബന്ധിച്ച് ആശങ്കയുയരുന്നു. നിയമലംഘനം കണ്ടെത്തി അറിയിക്കണമെന്ന സുപ്രീംകോടതി നിർദ്ദേശപ്രകാരം സർക്കാരിന്റെ പരിശോധന അന്തിമ ഘട്ടത്തിലെത്തി. റിപ്പോർട്ട് ഉടൻ കോടതിക്കു സമർപ്പിക്കും. തുടർനടപടികൾ കോടതി തീരുമാനപ്രകാരമായിരിക്കും. തീരദേശത്തെ 10 ജില്ലകളിൽ സർക്കാർ നടത്തിയ പരിശോധനയിൽ 26,330 കെട്ടിടങ്ങളാണു കണ്ടെത്തിയത്.ഇതിൽ കെട്ടിടനിർമ്മാണച്ചട്ട ലംഘനം അടക്കമുള്ളവ ഉൾപ്പെട്ടതിനാൽ വിശദപരിശോധന നടത്തി അന്തിമപട്ടിക തയ്യാറാക്കാനാണു സർക്കാർ തീരുമാനം. ഇതോടെ, കെട്ടിടങ്ങളുടെ എണ്ണം 20,000 ൽ താഴെയാകുമെന്നാണു കണക്കുകൂട്ടൽ. പട്ടികയിൽ ഭൂരിഭാഗവും പാവപ്പെട്ട കുടുംബങ്ങളുടെ വീടുകളാണ്. മരട് ഫ്ലാറ്റ് കേസിനിടെയാണു സംസ്ഥാനത്തെ മുഴുവൻ തീരദേശചട്ട ലംഘനങ്ങളുടെ കണക്കെടുക്കാൻ സുപ്രീംകോടതി നിർദ്ദേശം നൽകിയത്.

(മ.മ.,13/01)

**ആയുർവേദ ചികിത്സ: ഇൻഷുറൻസ് പരിരക്ഷ കൂട്ടി**

അക്രഡിറ്റേഷനില്ലാത്ത ആയുർവേദ ചികിത്സാകേന്ദ്രങ്ങളിലെ ചികിത്സയ്ക്ക് ആരോഗ്യ ഇൻഷുറൻസ് പരിരക്ഷ ലഭിക്കില്ലെന്ന വ്യവസ്ഥ ഐആർഡിഎ (ഇൻഷുറൻസ് ഡവലപ്മെന്റ് ആൻഡ് റെഗുലേറ്ററി അതോറിറ്റി) റദ്ദാക്കി.5 കിടക്കകളിൽ കൂടുതലുള്ള മുഴുവൻ ആയുർവേദ ചികിത്സാലയങ്ങളിലും ആരോഗ്യ ഇൻഷുറൻസ് പരിരക്ഷ ബാധകമാക്കി.ഇതനുസരിച്ച് എൻഎബിഎച്ച് അംഗീകാരമില്ലെങ്കിലും ആനുകൂല്യം ലഭിക്കും.ഹോമിയോ, യൂനാനി ചികിത്സാ കേന്ദ്രങ്ങൾക്കും ഈ വ്യവസ്ഥ ബാധകമാണെന്ന് ഐആർഡിഎ വ്യക്തമാക്കി. വിഷയത്തിൽ

ആയുഷ് മന്ത്രാലയം ഇടപെട്ടാണു പുതിയ തീരുമാനം. അതോറിറ്റി തീരുമാനത്തിൽ പല സ്ഥാപനങ്ങളുടെയും നടത്തിപ്പുപോലും പ്രതിസന്ധിയിലായിരുന്നു. അക്രഡിറ്റേഷൻ നടപടികൾക്കാവശ്യമായ വൻതുക ചെലവഴിക്കാൻ സാമ്പത്തിക സ്ഥിതിയില്ലാത്തവയാണു മേഖലയിലെ മിക്കസ്ഥാപനങ്ങളും.

(മ.മ.,14/01)

**തദ്ദേശ തിരഞ്ഞെടുപ്പിന് 2015 ലെ വോട്ടർ പട്ടിക**

തദ്ദേശ സ്ഥാപനങ്ങളിലേക്കുള്ള തിരഞ്ഞെടുപ്പ് 2015 ലെ വോട്ടർ പട്ടിക അടിസ്ഥാനമാക്കി ആകരുതെന്ന എൽഡിഎഫിന്റെയും യുഡിഎഫിന്റെയും ആവശ്യം സംസ്ഥാന തിരഞ്ഞെടുപ്പ് കമ്മീഷണർ വി.ഭാസ്കരൻ തള്ളി. 2015 ലെ വോട്ടർ പട്ടിക ഉപയോഗിക്കുന്നതിനൊപ്പം പുതുതായി പേരു ചേർക്കാൻ 3 അവസരം നൽകുമെന്നും അദ്ദേഹം വ്യക്തമാക്കി. 2014 ലെ ലോക്സഭാ തിരഞ്ഞെടുപ്പിൽ ഉപയോഗിച്ച പട്ടികയാണു വാർഡ് അടിസ്ഥാനത്തിൽ ക്രമീകരിച്ച് 2015 ലെ തദ്ദേശ സ്ഥാപന തിരഞ്ഞെടുപ്പിന് ഉപയോഗിച്ചത്. വൻ തുക ചെലവഴിച്ചു ഒട്ടേറെ ഉദ്യോഗസ്ഥരുടെ സേവനം ഉപയോഗിച്ചു തയാറാക്കിയ ഈ പട്ടിക ഉപേക്ഷിക്കുന്നതു പ്രായോഗികമല്ലെന്നു ഭാസ്കരൻ പറഞ്ഞു. ഈ പട്ടികയാണു തദ്ദേശസ്ഥാപന ഉപതിരഞ്ഞെടുപ്പുകൾക്കെല്ലാം ഉപയോഗിച്ചത്. പുതിയ വോട്ടർമാരെ ചേർക്കാനും അപ്പോൾ അവസരം നൽകി. ഇതുവരെയുള്ള കണക്കനുസരിച്ച് ഒരു വാർഡിൽ പരമാവധി 150 പുതിയ വോട്ടർമാർ ഉണ്ടാകും.

(മ.മ.,14/01)

**തിരുവനന്തപുരത്തെ ഐഐഐടിഎംകെ ഡിജിറ്റൽ സർവകലാശാലയാക്കി ഉയർത്തും**

ഇന്ത്യൻ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ഇൻഫർമേഷൻ ടെക്നോളജി ആൻറ് മാനേജ്മെന്റ് കേരളയെ (ഐഐഐടിഎംകെ) ഡിജിറ്റൽ സർവകലാശാലയായി ഉയർത്താൻ മന്ത്രിസഭ തീരുമാനിച്ചു. ഇതിനുവേണ്ടി ഓർഡിനൻസ് പുറപ്പെടുവിക്കാൻ ഗവർണ്ണറോട് ശുപാർശ ചെയ്യാനും നിശ്ചയിച്ചു. "ദി കേരള യൂണിവേഴ്സിറ്റി ഓഫ് ഡിജിറ്റൽ സയൻസസ് ഇന്നവേഷൻ ആൻറ് ടെക്നോളജി' എന്ന പേരിലായിരിക്കും പുതിയ സർവകലാശാല. ഇൻഫർമേഷൻ ടെക്നോളജി വ്യവസായവും ഡിജിറ്റൽ സാങ്കേതികവിദ്യയും വികസിപ്പിക്കാൻ സംസ്ഥാന സർക്കാർ സ്വീകരിച്ചുവരുന്ന നടപടികളുടെ തുടർച്ചയാണ് ഡിജിറ്റൽ സർവകലാശാലയുടെ രൂപീകരണം. ഡിജിറ്റൽ ടെക്നോളജി എന്ന വിശാല മണ്ഡലത്തിൽ നൂതന ഗവേഷണവും സംരംഭകത്വവും വളർത്തുന്നതിനും വ്യവസായ-വിദ്യാഭ്യാസ സഹകരണം ശക്തിപ്പെടുത്തുന്നതിനും ഉദ്ദേശിച്ചാണ് സർവകലാശാല രൂപീകരിക്കുന്നത്. ഗുണനിലവാരമുള്ള മാനവശക്തി വികസിപ്പിക്കാൻ ഇത് പ്രയോജനപ്പെടും.

(ദേ.,15/01)

**ഫാസ്ടാഗ് ഇന്നുമുതൽ; ടോൾ തുക വാങ്ങാൻ ഒറ്റ ബൂത്ത് മാത്രം**

ദേശീയപാതാ ടോൾ ബൂത്തുകളിൽ ഫാസ്ടാഗ് ഇന്നുമുതൽ പൂർണ്ണമായി നടപ്പാക്കും. ഫാസ്ടാഗ് ഇല്ലാത്ത വാഹനങ്ങൾക്ക് ഇനി ഒരു ടാക്ക് മാത്രമേ ഉണ്ടാകൂ. സംസ്ഥാനത്ത് ഏറ്റവും തിരക്കുള്ള

ടോൾ ബുത്ത് ആയ തൃശൂരിലെ പാലിയേക്കരയിൽ തിരക്കു നിയന്ത്രണാതീതമായാൽ മാത്രം 2 ടാക്കുകൾ അനുവദിക്കും. ഫാസ്ടാഗ് ഇല്ലാതെ ഫാസ്ടാഗ് ടാക്കുകളിൽ കയറിയാൽ ഇരട്ടിത്തുക ഈടാക്കും. കേരളത്തിലെ ടോൾ പ്ലാസകളിലെത്തുന്ന 45 % വാഹനങ്ങൾ മാത്രമേ ഫാസ്ടാഗിലേയ്ക്കു മാറിയിട്ടുള്ളൂ എന്നാണ് ദേശീയപാത അതോറിറ്റിയുടെ വിലയിരുത്തൽ.

(മ.മ.,15/01)

**തീപിടിത്തം; വീട് നശിച്ചാൽ 4 ലക്ഷം രൂപ ധനസഹായം**

തീപിടിത്തത്തിൽ വീടുകൾക്ക് കാര്യമായ നഷ്ടം സംഭവിച്ചാൽ പരമാവധി ഒരു ലക്ഷവും പൂർണ്ണമായി നശിച്ചാൽ നാലു ലക്ഷം രൂപയും മുഖ്യമന്ത്രിയുടെ ദുരിതാശ്വാസനിധിയിൽനിന്ന് ധനസഹായം നൽകാൻ മന്ത്രിസഭായോഗം തീരുമാനിച്ചു. 75 ശതമാനത്തിലധികം നഷ്ടം സംഭവിക്കുന്ന വീടുകളെ പൂർണ്ണമായി കത്തിനശിച്ചതായി കണക്കാക്കി നാലു ലക്ഷം രൂപ നൽകും.കടൽക്ഷോഭത്തിൽ വള്ളമോ ബോട്ടോ പൂർണ്ണമായി നഷ്ടപ്പെടുന്നവർക്ക് പരമാവധി രണ്ടു ലക്ഷം രൂപയും വലയോ കട്ടമരമോ പൂർണ്ണമായി നഷ്ടപ്പെടുന്നവർക്ക് പരമാവധി ഒരു ലക്ഷം രൂപയും മുഖ്യമന്ത്രിയുടെ ദുരിതാശ്വാസനിധിയിൽനിന്ന് നൽകും. ഇവ ഭാഗികമായി നഷ്ടപ്പെടുന്നവർക്ക് പരമാവധി ഒരു ലക്ഷം രൂപയും നൽകും.

(ദേ.,16/01)

**പ്ലാസ്റ്റിക്: പിഴ നിർമ്മാതാക്കൾക്കും വിപണനം നടത്തുന്നവർക്കും**

പൊതുജനങ്ങളുടെ കൈവശം പ്ലാസ്റ്റിക് ക്യാരിബാഗുകളും പ്ലാസ്റ്റിക് കുപ്പികളും പോലുള്ള നിരോധിത ഉൽപ്പന്നങ്ങൾ ഉണ്ടെങ്കിൽ പിഴ ഈടാക്കുകയില്ലെന്നും ഇവ നിർമ്മിക്കുകയും വിപണനം ചെയ്യുകയും വിതരണം ചെയ്യുകയും ചെയ്യുന്ന സ്ഥാപനങ്ങൾക്കാണ് പിഴയെന്നും സംസ്ഥാന പരിസ്ഥിതി വകുപ്പ് വ്യക്തമാക്കി.സംസ്ഥാനത്ത് ഒറ്റത്തവണ ഉപയോഗ പ്ലാസ്റ്റിക്കിനുള്ള നിരോധനം ഈ മാസം ഒന്നു മുതൽ നിലവിൽ വന്നുവെങ്കിലും പിഴ ഈടാക്കുന്ന നടപടികൾ ആരംഭിച്ചിട്ടില്ല. തുടക്കത്തിൽ ബോധവൽക്കരണമാണ് ഉദ്ദേശിക്കുന്നത്.അടുത്ത ഘട്ടത്തിൽ പരിശോധനകളും പിഴ ചുമത്തലും ആരംഭിക്കും.ആദ്യ നിയമലംഘനത്തിനു 10,000 രൂപയും ആവർത്തിച്ചാൽ 25000 രൂപയും മൂന്നാം തവണയും ലംഘിച്ചാൽ 50000 രൂപയുമാണ് പിഴ . ഒപ്പം സ്ഥാപനത്തിന്റെ നിർമ്മാണ-പ്രവർത്തനാനുമതി റദ്ദാക്കും.

(മ.മ.,16/01)

**ലോട്ടറി ടിക്കറ്റിന്റെ വിലയിൽ നേരിയ വർധന വരും: മന്ത്രി തോമസ് ഐസക്**

ലോട്ടറി ടിക്കറ്റിന്റെ വിലയിൽ നേരിയ വർധന വരുമെന്ന് മന്ത്രി ടി.എം.തോമസ് ഐസക്. നേരിയ തോതിൽ വില കൂട്ടുന്നതിനോടു തൊഴിലാളി യൂണിയനുകൾക്കും എതിർപ്പില്ല.വില വർധിപ്പിച്ചില്ലെങ്കിൽ തൊഴിലാളികൾക്കു കിട്ടുന്ന കമ്മീഷനിൽ കുറവു വരും. സമ്മാനം

കറയാതെ നോക്കുകയും വേണമെന്നും ഐസക് പറഞ്ഞു. 30 രൂപ ടിക്കറ്റിന്റെ വില 40 രൂപയാക്കാനാണ് ആലോചിക്കുന്നത്. 50 രൂപയുടെ കാരുണ്യ ടിക്കറ്റിന്റെയും മറ്റു ബാധിത ടിക്കറ്റുകളുടെയും വിലയിൽ മാറ്റം വരുത്തില്ല. ബജറ്റിനു മുന്നോടിയായി സംഘടിപ്പിച്ച സാമ്പത്തിക വിദഗ്ദ്ധരുടെ യോഗത്തിലാണ് മന്ത്രി ഇക്കാര്യം അറിയിച്ചത്.

(മ.മ.,17/01)

**പാലിയേക്കരയിലും കുമ്പളത്തും ഒരു മാസത്തേക്ക് ഫാസ്ടാഗ് ഇളവ്**

ഫാസ്ടാഗ് ഇല്ലാത്ത വാഹനങ്ങളുടെ അനിയന്ത്രിതമായ തിരക്ക് പരിഗണിച്ച് പാലിയേക്കര, കുമ്പളം എന്നിവ ഉൾപ്പെടെ രാജ്യത്തെ 65 ടോൾ പ്ലാസകളിൽ പണം സ്വീകരിക്കുന്ന കൂടുതൽ ലെയ്കൾ താൽക്കാലികമായി ഏർപ്പെടുത്താൻ കേന്ദ്ര ഗതാഗത മന്ത്രാലയം നിർദ്ദേശിച്ചു. 30 ദിവസത്തേക്കായിരിക്കും ഈ ഇളവ്. ആകെ ലെയ്കളുടെ നാലിലൊന്ന് പണം സ്വീകരിക്കുന്നവയായി മാറ്റാനാണ് അനുവാദം. പൊന്നാരിമംഗലം, വാളയാർ ടോൾ പ്ലാസകൾ ഇളവ് ലഭിക്കുന്നവയുടെ പട്ടികയിൽ ഇല്ല.ഫാസ്ടാഗ് നിർബന്ധമാക്കിയതിനാൽ ടോൾ പ്ലാസകളിൽ ഇരുവശത്തേക്കും ഓരോ ലെയ്കിൽ മാത്രമാണ് പണം നൽകുന്ന വാഹനങ്ങൾ അനുവദിച്ചിരുന്നത്. ഫാസ്ടാഗ് ലെയ്കിൽ ഇരട്ടിത്തുക ടോൾ നൽകണം.ഇതേസമയം, 25% ലെയ്കൾ പണം നൽകി ഉപയോഗിക്കുന്നവർക്കായി നീക്കിവയ്ക്കാനുള്ള തീരുമാനം സംസ്ഥാനത്തിനു കാര്യമായി പ്രയോജനം ചെയ്തില്ല. ഇതിൽ കുമ്പളത്ത് ഓരോ വശത്തേക്കും 4 ടാക്കുകൾ വീതമാണുള്ളത്.

(മ.മ.,17/01)

**തദ്ദേശവാർഡ് പുനർനിർണയം : ബിൽ തയ്യാർ; കരടിന് അംഗീകാരം**

തദ്ദേശസ്ഥാപനങ്ങളിലെ വാർഡുകളുടെ അതിർത്തി പുനർനിർണയിക്കാനുള്ള ബില്ലിന്റെ കരടിന് നിയമ സെക്രട്ടറി അംഗീകാരം നൽകി. അടുത്ത മന്ത്രിസഭാ യോഗത്തിൽ വയ്ക്കാൻ ബിൽ ശനിയാഴ്ച മുഖ്യമന്ത്രിക്ക് കൈമാറ്റം.വെള്ളിയാഴ്ചയാണ് ബില്ലിന്റെ കരട് മന്ത്രി എ സി മൊയ്തീൻ പരിശോധനയ്ക്കായി നിയമ സെക്രട്ടറിക്ക് കൈമാറിയത്. കേരള പഞ്ചായത്തീരാജ് ആക്ടും കേരള മുനിസിപ്പാലിറ്റി ആക്ടുമാണ് ഭേദഗതി ചെയ്യുന്നത്.വാർഡ് പുനർനിർണയിക്കാൻ ഓർഡിനൻസ് കൊണ്ടുവരാൻ സർക്കാർ തീരുമാനിച്ചിരുന്നു. എന്നാൽ, ഓർഡിനൻസിൽ ഇതുവരെ ഗവർണർ ഒപ്പുവച്ചിട്ടില്ല. ഈ സാഹചര്യത്തിലാണ് നിയമപരമായ ബാധ്യത നിർവഹിക്കാൻ ബിൽ കൊണ്ടുവരുന്നത്. ഫെബ്രുവരി ആദ്യവാരം ബിൽ നിയമസഭയിൽ അവതരിപ്പിക്കും.സംസ്ഥാനത്ത് 1200 തദ്ദേശസ്ഥാപനങ്ങളിൽ 21,900 വാർഡ്- -ഡിവിഷനുകളാണ് നിലവിലുള്ളത്. ഇതിൽ 1749 എണ്ണം വാർഡ്, ഡിവിഷനുകൾ വർധിക്കും. അതിനാൽ മുഴുവൻ വാർഡുകളുടെയും അതിർത്തി മാറ്റമെന്ന പ്രചാരണം ശരിയല്ല.

(ഭേ.,18/01)



**ഡിജിലോക്കർ രേഖയുണ്ടോ? ബാങ്ക് അക്കൗണ്ട് തുറക്കാം**

ഡിജിലോക്കർ സംവിധാനത്തിൽ സൂക്ഷിക്കുന്ന തിരിച്ചറിയൽ രേഖകൾ വച്ച് ഇനി ബാങ്ക് അക്കൗണ്ടും തുറക്കാം. ഉപയോക്താവിനെ തിരിച്ചറിയാനുള്ള 'നോ യുവർ കസ്റ്റമർ' (ഇലക്ട്രോണിക് കെവൈസി) രേഖയായി ഡിജിലോക്കർ രേഖകൾ പരിഗണിക്കാൻ റിസർവ് ബാങ്ക് അനുമതി നൽകിയതിനാൽ വൈകാതെ പുതിയ രീതി പ്രാബല്യത്തിൽ വരും. തിരിച്ചറിയൽ രേഖകളും സർട്ടിഫിക്കറ്റുകളും ഡിജിറ്റൽ രൂപത്തിൽ സൂക്ഷിക്കാനുള്ള മൊബൈൽ ആപ്ലിക്കേഷനാണ് ഡിജിലോക്കർ. ഇ- വാലറ്റുകളുടെ ഓൺലൈൻ കെവൈസി വെരിഫിക്കേഷൻ പ്രക്രിയയിലും ഡിജിലോക്കർ ഉപയോഗിക്കാം. ഡിജിലോക്കർ സർട്ടിഫിക്കറ്റുമായി ഒരാൾ എത്തിയാൽ ഫോണിലെ ഡിജിലോക്കർ ക്യൂആർ കോഡ് സ്കാനർ വഴി സ്കാൻ ചെയ്യാം. യഥാർത്ഥമെങ്കിൽ 'വെരിഫൈഡ്' സന്ദേശം ലഭിക്കും.

(മ.മ.,19/01)

**എല്ലാ തോട്ട വിളകൾക്കും ഇൻഷുറൻസിന് ശുപാർശ**

എല്ലാ തോട്ടവിളകൾക്കും ഇൻഷുറൻസ് പരിരക്ഷ ഉറപ്പാക്കാൻ സർക്കാരിന്റെ പുതിയ തോട്ടം നയത്തിൽ ശുപാർശ. വ്യവസായസംരംഭങ്ങൾക്കുള്ള എല്ലാ ആനുകൂല്യങ്ങളും തോട്ടം മേഖലയ്ക്കു കൂടി ലഭ്യമാക്കും. തോട്ടവിളകളുടെ വികസനത്തിനായി കോ ഓർഡിനേഷൻ സമിതിയും എല്ലാ തോട്ടങ്ങളെയും ഉൾപ്പെടുത്തി ഡേറ്റ ബാങ്കും രൂപീകരിക്കാനും പുതിയ നയത്തിൽ ശുപാർശയുണ്ട്. മൂല്യവർധിത ഉൽപ്പന്നങ്ങളുടെ നിർമ്മാണത്തിനായി വ്യവസായ വകുപ്പിനു കീഴിൽ നിലവിലുള്ള ക്ലസ്റ്റർ പദ്ധതികൾ തോട്ടം വിളകൾക്കും നടപ്പിലാക്കുക. പ്രധാന നിർദ്ദേശങ്ങൾ- കാലാവസ്ഥാ വ്യതിയാനങ്ങൾ മൂലമുണ്ടാകുന്ന പ്രതിസന്ധികൾ കണക്കിലെടുത്തു പശ്ചിമഘട്ട മേഖലയിലെ ജലം, മണ്ണ്, വായു എന്നിവ സംരക്ഷിക്കാനുള്ള നടപടികൾ, തോട്ടങ്ങളുടെ നിലവിലുള്ള അടിസ്ഥാനഘടന മാറ്റാതെ പരിഷ്കരണ നടപടികളിലൂടെ വരുമാനവും തൊഴിലും വർദ്ധിപ്പിക്കാൻ പ്രത്യേക പദ്ധതി.

(മ.മ.,20/01)

**ബത്തേരിയിൽ വഴിയിൽ തൂപ്പിയാൽ പിഴ 500**

ബത്തേരി ടൗണിൽ പൊതു ഇടങ്ങളിലോ വഴിയിലോ തൂപ്പിയാൽ 500 രൂപ പിഴയീടാക്കാൻ നഗരസഭ. കേരള മുനിസിപ്പൽ ആക്ട് 341 പ്രകാരം പിഴ ഈടാക്കാൻ നഗരസഭാ കൗൺസിലിന്റേതാണ് തീരുമാനം. കാർക്കിച്ചു തൂപ്പുക, മുറുക്കിത്തൂപ്പുക എന്നതിനു പുറമേ പൊതു ഇടങ്ങളിൽ മുഖവും വായും കഴുകി തൂപ്പുന്നതും പിഴയുടെ പരിധിയിൽ വരും. ഇൻസ്റ്റന്റ് മുറുക്കാൻ നൽകുന്ന കടകൾക്ക് നോട്ടീസ് നൽകും. വഴിയരികിലോ മറ്റു പൊതു ഇടങ്ങളിലോ മല മൂത്ര വിസർജനം നടത്തിയാലും 500 രൂപ പിഴയീടും. നിലവിൽ മുറുക്കിത്തൂപ്പി വൃത്തികേടായ ഇടങ്ങൾ നഗരസഭ കഴുകി വൃത്തിയാക്കും. നഗരസഭാ ഹെൽത്ത് ഇൻസ്പെക്ടർമാർക്കൊപ്പം പൊലീസിന്റെ സഹായവും നഗരസഭ തേടും.

(മ.മ.,20/01)

**തദ്ദേശസ്ഥാപനങ്ങളിലെ വാർഡ് വിഭജനം; കരട് ബില്ലിന് മന്ത്രിസഭയുടെ അംഗീകാരം**

തദ്ദേശ സ്വയംഭരണ സ്ഥാപനങ്ങളിലെ വാർഡുകളുടെ എണ്ണം വർദ്ധിപ്പിക്കാനുള്ള വാർഡ് വിഭജന ബില്ലിന്റെ കരടിന് മന്ത്രിസഭ അംഗീകാരം നൽകി. നേരത്തെ വാർഡ് വിഭജന ഓർഡിനൻസ് ഗവർണ്ണർ ആരിഫ് മുഹമ്മദ് ഖാന് അയച്ചിരുന്നു. എന്നാൽ ഗവർണ്ണർ ആരിഫ് മുഹമ്മദ് ഖാന് അയച്ചിരുന്നു. എന്നാൽ ഗവർണ്ണർ ഓർഡിനൻസിൽ ഒപ്പിട്ടില്ല. തുടർന്നാണ് മന്ത്രിസഭ കരട് ബില്ലിന് അംഗീകാരം നൽകിയത്. സംസ്ഥാനത്ത് ആകെ 1200 തദ്ദേശ സ്ഥാപനങ്ങളാണുള്ളത്. ഇതിൽ 82 ഇടത്ത് മാത്രമാണ് 2011 ലെ സെൻസസ് പ്രകാരം വാർഡ് വിഭജനം നടന്നിട്ടുള്ളത്. യു.ഡി.എഫ്. സർക്കാർ കാലത്ത് പുതിയ നഗരസഭകൾ നിലവിൽ വന്നതിനു പിന്നാലെയാണ് ഇവിടങ്ങളിൽ വാർഡ് പുനർവിഭജനം നടന്നത്. ബാക്കിയുള്ള 1118 ഇടത്തും 2001 ലെ സെൻസസ് പ്രകാരമാണ് വാർഡുകൾ നിശ്ചയിക്കപ്പെട്ടിരിക്കുന്നത്. ഇതിൽ ഏകതാനത കൊണ്ടുവരികയാണ് ബില്ലിലൂടെ സർക്കാർ ഉദ്ദേശിക്കുന്നത്.

(മാ.,21/01)

**ദേശീയ ജനസംഖ്യ രജിസ്റ്റർ സംസ്ഥാനത്ത് നടപ്പാക്കില്ല; സെൻസസുമായി സഹകരിക്കും**

ദേശീയ ജനസംഖ്യ രജിസ്റ്റർ (എൻ.പി.ആർ) പുതുക്കുന്നതുമായി ബന്ധപ്പെട്ട നടപടികൾ സംസ്ഥാനത്ത് നടത്താനോ ഇതുമായി സഹകരിക്കാനോ നിവൃത്തിയില്ലെന്ന് കേന്ദ്ര ആഭ്യന്തര മന്ത്രാലയത്തിനു കീഴിലുള്ള രജിസ്ട്രാർ ജനറൽ ആന്റ് സെൻസസ് കമ്മീഷണറെ അറിയിക്കാൻ മന്ത്രിസഭായോഗം തീരുമാനിച്ചു. പൊതുജനങ്ങളുടെ ഭയാശങ്ക അകറ്റുകയും ക്രമസമാധാന നില ഉറപ്പുവരുത്തുകയും ചെയ്യേണ്ടത് സർക്കാരിന്റെ ഭരണഘടനാപരമായ ഉത്തരവാദിത്തമായതിനാലാണ് ഈ തീരുമാനം എടുത്തത്. എന്നാൽ സെൻസസ് പ്രക്രിയയുമായി സർക്കാർ പൂർണ്ണമായും സഹകരിക്കാനും മന്ത്രിസഭായോഗം തീരുമാനിച്ചു. ദേശീയ ജനസംഖ്യ രജിസ്റ്റർ, ദേശീയ പൗരത്വ രജിസ്റ്റർ എന്നിവ സംസ്ഥാനത്ത് നടപ്പാക്കുകയാണെങ്കിൽ അത് വ്യാപകമായ അരക്ഷിതാവസ്ഥയ്ക്കു കാരണമാകും. ദേശീയ ജനസംഖ്യ രജിസ്റ്റർ നടപടികളുമായി മുന്നോട്ടുപോയാൽ സംസ്ഥാനത്തെ ക്രമസമാധാനനിലയെ അതു പ്രതികൂലമായി ബാധിക്കുമെന്ന് സംസ്ഥാന പോലീസ് വിഭാഗം റിപ്പോർട്ട് ചെയ്തിട്ടുണ്ടെന്ന് മന്ത്രിസഭായോഗം വിശദീകരിച്ചു.

(മാ.,21/01)

**റീബിൽഡ് കേരള: 1,805 കോടിയുടെ പദ്ധതികൾക്ക് അംഗീകാരം**

കേരള പുനർനിർമ്മാണ പദ്ധതിയുടെ ഭാഗമായി (റീബിൽഡ് കേരള ഇനിഷ്യേറ്റീവ്) 1,805 കോടി രൂപയുടെ പദ്ധതികൾക്കു സർക്കാർ തത്വത്തിൽ അംഗീകാരം നൽകി. ഇതിൽ 807 കോടിയുടെ പദ്ധതികൾക്കു ഭരണാനുമതിയായി. മരാമത്ത് റോഡുകളുടെ പുനർനിർമ്മാണം - 300 കോടി. എട്ടു ജില്ലകളിൽ 603 കിലോമീറ്റർ പ്രാദേശിക റോഡുകളുടെ പുനർനിർമ്മാണം - 488 കോടി.

ബ്രഹ്മപുരത്തു കടമ്പ്രയാർ പുഴയ്ക്കു മീതെ പാലം- 30 കോടി. ജ്യോഗ്രഫിക് ഇൻഫർമേഷൻ സിസ്റ്റവും റോഡിയോ ഫ്രീക്വൻസി ഐഡന്റിഫിക്കേഷൻ ഡിവൈസ് ടെക്നോളജിയും പ്രയോജനപ്പെടുത്താൻ - 20.8 കോടി.വനത്തിൽ നിന്ന് ആളുകളെ മാറ്റിപ്പാർപ്പിക്കാനും കണ്ടൽക്കാടുകളുടെ സംരക്ഷണത്തിനും വനാതിർത്തിക്കകത്തുള്ള സ്വകാര്യ എസ്റ്റേറ്റുകൾ ഏറ്റെടുക്കാനും - 130 കോടി. കുടുംബശ്രീ മുഖേന ജീവനോപാധി പരിപാടികൾ നടപ്പാക്കുന്നതിന് - 250 കോടി ജല അതോറിറ്റിയുടെ ശുദ്ധജല പദ്ധതികൾ പൂർത്തിയാക്കുന്നതിനും പമ്പ്സെറ്റ് മാറ്റുന്നതിനും-350 കോടി.

(മ.മ.,22/01)

**മസ്തിഷ്കമരണം സ്ഥിരീകരിച്ചാൽ പിന്നെ ചികിത്സ വേണ്ട**

മസ്തിഷ്ക മരണം സ്ഥിരീകരിച്ച രോഗികൾക്ക് അത്യാഹിതവിഭാഗത്തിൽ വെൻറിലേറ്റർ സഹായത്തോടെ നൽകുന്ന അനാവശ്യ ചികിത്സ അവസാനിപ്പിക്കാൻ സർക്കാർ നിർദ്ദേശം. അത്യാഹിതവിഭാഗ ചികിത്സാ നിർദ്ദേശങ്ങളിൽ ഇക്കാര്യവും ഉൾപ്പെടുത്തി മസ്തിഷ്കമരണം സ്ഥിരീകരിക്കാനുള്ള മാർഗ്ഗരേഖ ആരോഗ്യവകുപ്പ് പുതുക്കി. സംസ്ഥാനത്ത് അവയവദാനം ഏകോപിപ്പിക്കുന്ന കേരളനെറ്റ് വർക്ക് ഫോർ ഓർഗൻ ഷെയറിംഗിന്റെ നിർദ്ദേശം കണക്കിലെടുത്താണിത്. മരിക്കാത്ത രോഗികളെ മസ്തിഷ്കമരണം സംഭവിച്ചുവെന്ന് വരുത്തി നിർബന്ധപൂർവ്വം അവയവദാനം നടത്തിക്കുന്നുവെന്ന ആക്ഷേപം ഉയർന്ന സാഹചര്യത്തിലാണിത്.

(മാ.,22/01)

**കേന്ദ്ര മോട്ടോർ വാഹന ഭേദഗതി: പിഴത്തുക കേരളം കുറച്ചത് കേന്ദ്രം ശരിവച്ചു**

കേന്ദ്ര മോട്ടോർ വാഹനഭേദഗതി നിയമത്തിൽ കേരളത്തിന്റെ വിയോജിപ്പുകൾ ശരിവച്ച് കേന്ദ്ര സർക്കാരിന്റെ മറുപടി. 2019-ൽ പാസാക്കിയ നിയമത്തിനെതിരെ മന്ത്രി എ കെ ശശീന്ദ്രൻ അയച്ച കത്തിന് കേന്ദ്രമന്ത്രി നിതിൻ ഗഡ്കരി അയച്ച മറുപടിയിലാണ് കേരളം ഉന്നയിച്ച ആവശ്യങ്ങൾ ശരിയാണെന്ന് വ്യക്തമാക്കിയത്.കുറ്റത്തിന് ആനുപാതികമല്ലാത്ത രീതിയിലുള്ള ഉയർന്ന പിഴത്തുക, പ്രവാസികൾ ഉൾപ്പെടെയുള്ളവരുടെ ഡ്രൈവിങ് ലൈസൻസ് പുതുക്കുന്നതിനുള്ള കാലയളവ് ഒരു വർഷമായി കുറച്ചത്, ഗതാഗതരംഗത്ത് സ്വകാര്യവൽക്കരണം തുടങ്ങിയ കാര്യങ്ങളിലാണ് വിയോജിപ്പ് അറിയിച്ചത്. ഉയർന്ന പിഴത്തുക നിശ്ചയിച്ചത് റോഡ് സുരക്ഷ സംബന്ധിച്ച നിലവിലെ പശ്ചാത്തലം പരിഗണിച്ചാണെന്ന് കേന്ദ്രമന്ത്രി അറിയിച്ചു. നേരത്തെ കേന്ദ്ര റോഡ് ഗതാഗത,- ദേശീയപാത മന്ത്രാലയത്തിന്റെ കത്തിൽ സംസ്ഥാനങ്ങൾ കേന്ദ്രനിയമത്തിൽ നിശ്ചയിച്ച പിഴത്തുകയേക്കാൾ കുറഞ്ഞനിരക്കിൽ ഫീസ് നിശ്ചയിച്ചത് തെറ്റാണെന്ന് അറിയിച്ചിരുന്നു. എന്നാൽ കേന്ദ്രമന്ത്രിയുടെ ഇപ്പോഴത്തെ കത്തുപ്രകാരം പിഴത്തുകയേക്കാൾ കുറഞ്ഞനിരക്കിൽ വിജ്ഞാപനം പുറപ്പെടുവിച്ച സംസ്ഥാന സർക്കാരിന്റെ നടപടി ശരിയാണെന്ന് വ്യക്തമാക്കുന്നു.

(ദേ.,23/01)

**മാലിന്യ സംസ്കരണത്തിന് 2100 കോടിയുടെ ലോകബാങ്ക് സഹായം**

നഗരമാലിന്യ പ്രശ്നം പരിഹരിക്കാൻ ലോക ബാങ്ക് സഹായത്തോടെ പദ്ധതികൾ നടപ്പാക്കാൻ കേരള അർബൻ സർവീസ് ഡെലിവറി പ്രോജക്ടിന് മന്ത്രിസഭ അംഗീകാരം നൽകി. മാലിന്യസംസ്കരണം പരിഹരിക്കുന്നതിനൊപ്പം സ്വീവറേജ് -സെപ്റ്റേജ് ട്രീറ്റ്മെന്റ് പ്ലാന്റുകൾ സ്ഥാപിക്കാനും ശുചിത്വത്തിനാവശ്യമായ അടിസ്ഥാനസൗകര്യം സൃഷ്ടിക്കാനുമാണ് പുതിയ സംവിധാനം. പദ്ധതി ഫണ്ടിന് പുറമെ കേരളത്തിലെ നഗരസഭകൾക്ക് ലോക ബാങ്ക് ധനസഹായം ഉപയോഗിക്കും. 2100 കോടി രൂപയോളം രണ്ടു ശതമാനം പരിശനിരക്കിൽ 25 വർഷത്തേക്ക് ലോക ബങ്ക് വായ്പ ലഭിക്കും. ഈ വായ്പ അനുവദിക്കാവുന്ന രീതിയിലാണ് കേരള അർബൻ സർവീസ് ഡെലിവറി പ്രോജക്ടിന് അനുമതി നൽകുന്നത്.

(ഭേ.,23/01)

**സ്വകാര്യ ധനസ്ഥാപനങ്ങളിൽ മിനിമം വേതനം ; വർധന 3,000 മുതൽ 10,000 രൂപ വരെ; വസ്തുനിർമാണ മേഖലയിലും വേതനം പുതുക്കി**

സ്വകാര്യ ധനസ്ഥാപനങ്ങളിലെ ജീവനക്കാരുടെ മിനിമം വേതനം നിശ്ചയിച്ച സർക്കാർ നടപടി സംസ്ഥാനത്തെ ഏകദേശം 13,000 സ്ഥാപനങ്ങളിലെ അര ലക്ഷത്തിലധികം ജീവനക്കാർക്ക് നേട്ടമാകും. ഇതിൽ പകുതിയും വനിതകളാണ്. ജീവനക്കാരുടെ ഏറെക്കാലത്തെ ആവശ്യമായിരുന്നു ഇത്. ഈ മേഖലയിൽ ആദ്യമായാണ് സർക്കാർ മിനിമം വേതനം പ്രഖ്യാപിക്കുന്നത്. ഇതോടെ വിവിധ സ്ഥാപനങ്ങളിൽ നിലനിൽക്കുന്ന തർക്കങ്ങൾക്കും പരിഹാരമാകും. സ്വകാര്യ ധനസ്ഥാപനങ്ങളിലെ ജീവനക്കാരുടെ മിനിമം വേതനം നിശ്ചയിച്ചുള്ള വിജ്ഞാപനം തടയാൻ മാനേജ്മെന്റുകൾ ആവുന്നത്ര ശ്രമിച്ചിരുന്നു. സർക്കാരിന്റെ ദൃഢനിശ്ചയമാണ് ഒടുവിൽ വിജയം കണ്ടത്.ഇതു സംബന്ധിച്ച് 2016 ൽ സർക്കാർ പ്രാഥമിക വിജ്ഞാപനം പുറപ്പെടുവിച്ചു. എന്നാൽ, മാനേജ്മെന്റുകൾ കോടതിയെ സമീപിച്ച് സ്റ്റേ വാങ്ങി. തുടർന്ന്, മുത്തൂറ്റ് ജീവനക്കാർ നടത്തിയ പണിമുടക്ക് സംബന്ധിച്ച കേസ് പരിഗണിക്കവെ, പ്രാഥമിക വിജ്ഞാപനത്തിൽ പറഞ്ഞ ആനുകൂല്യങ്ങൾ ഒഴിവാക്കി അന്തിമ വിജ്ഞാപനം പുറപ്പെടുവിക്കാൻ ഹൈക്കോടതി അനുമതി നൽകി. ഈ ആനുകൂല്യങ്ങൾ ഒഴിവാക്കി അന്തിമ വിജ്ഞാപനം പുറപ്പെടുവിക്കാനും ഹൈക്കോടതി ഒഴിവാക്കാൻ നിർദ്ദേശിച്ച ആനുകൂല്യങ്ങൾ സംരക്ഷിക്കാൻ സുപ്രീംകോടതിയെ സമീപിക്കാനും സർക്കാരിന് നിയമോപദേശം ലഭിച്ചു. ഇതിന്റെ അടിസ്ഥാനത്തിലാണ് ഇപ്പോൾ വിജ്ഞാപനം.

(ഭേ.,24/01)

**തദ്ദേശസ്ഥാപന ബില്ലുകൾക്കും ഡിസ്കൗണ്ടിങ് സൗകര്യം**

തദ്ദേശ സ്ഥാപനങ്ങളിലെ കരാറുകാരുടെ ബില്ലുകൾക്കും സർക്കാർ വകുപ്പുകൾക്ക് സാധനങ്ങൾ വിതരണം ചെയ്യുന്നവരുടെ ബില്ലുകൾക്കും ഡിസ്കൗണ്ടിങ് സംവിധാനത്തിലൂടെ പണം ലഭ്യമാക്കുമെന്ന് ധനവകുപ്പ്. ബാങ്കുവഴി തുക നൽകും. വകുപ്പുകളുടെ നിർമാണപ്രവൃത്തികളുടെ ബില്ലുകൾക്കാണ് ഡിസ്കൗണ്ടിങ് സൗകര്യമുണ്ടായിരുന്നത്. പുതിയ തീരുമാനത്തോടെ സാമ്പത്തികവർഷാവസാനം 2700 കോടി രൂപയുടെ ബില്ലുകൾ മാറാനുള്ള കാലതാമസം

ഒഴിവാക്കാനാകും. ഡിസ്കൗണ്ടിങ് നടപടികൾ ഓൺലൈനിലായിരിക്കും. ഏത് ബാങ്കുവഴിയാണ് ബിൽ തുക സ്വീകരിക്കുന്നതെന്ന് കരാറുകാരൻ അറിയിക്കണം. ഈ വിവരങ്ങൾ ബാങ്കും തുടർന്ന് ധനവകുപ്പും പരിശോധിക്കും. ബാങ്കിന് ആവശ്യമായ പ്രോമിസറി നോട്ട് തയ്യാറാക്കി അംഗീകരിച്ചുനൽകും. ഇതോടെ ബാങ്ക് കരാറുകാരന്റെ അക്കൗണ്ടിലേക്ക് പണം നൽകും. പ്രോമിസറി നോട്ടിൽ പറയുന്ന കാലാവധിക്കുള്ളിൽ ബാങ്കിന് സർക്കാർ പണം കൈമാറും. എല്ലാ തദ്ദേശ സ്ഥാപന ഉദ്യോഗസ്ഥർക്കും പുതിയ സംവിധാനത്തിൽ പരിശീലനം ആരംഭിച്ചു. ഒരു ആഴ്ചയ്ക്കുള്ളിൽ എല്ലാ സ്ഥാപനങ്ങളിലും ഓൺലൈൻവഴി ബിൽ ഡിസ്കൗണ്ടിങ് നടപടി ആരംഭിക്കും.

(ഭേ.,24/01)

**സ്വകാര്യ സൂട്ടിൽ സർക്കാർ അനുമതിയില്ലാതെ മതപഠനം അരുതെന്ന് ഹൈക്കോടതി**

അംഗീകൃത സ്വകാര്യ സൂട്ടുകൾ സർക്കാരിന്റെ അനുമതിയില്ലാതെ മതപഠനമോ മതശിക്ഷണമോ നടത്തരുതെന്നു പൊതുവിദ്യാഭ്യാസ സെക്രട്ടറി നിർദ്ദേശം പുറപ്പെടുവിക്കണമെന്നു ഹൈക്കോടതി. വിദ്യാഭ്യാസ അവകാശ നിയമപ്രകാരം അംഗീകാരം വേണ്ട സൂട്ടുകളിൽ മറ്റു മതങ്ങളെ ഒഴിവാക്കി ഒരു മതത്തിന്റെ മാത്രമായി മതപഠനം നടത്താനാവില്ല. സർക്കാരിന്റെ അംഗീകാരം വേണ്ട സ്വകാര്യ സൂട്ടുകൾ വിവിധ മതങ്ങളുടെ പഠനക്ലാസ് ആയാലും സർക്കാരിന്റെ അനുമതിയോടെ മാത്രം നടത്തണമെന്നു കോടതി വ്യക്തമാക്കി. വിദ്യാഭ്യാസം ഏതുതരത്തിലാകണമെന്നു തിരഞ്ഞെടുക്കാനുള്ള സ്വാതന്ത്ര്യം മാതാപിതാക്കൾക്കുണ്ടെങ്കിലും പാഠ്യപദ്ധതി നിയന്ത്രിക്കാനുള്ള അധികാരം സർക്കാരിനാണ്. സ്വകാര്യസ്ഥാപനമായാലും പൊതുകർത്തവ്യം നിർവഹിക്കുമ്പോൾ ഭരണഘടനാ മൂല്യങ്ങൾ ഉയർത്തിപ്പിടിക്കണം. സ്വന്തം വിശ്വാസം പിൻതുടരാനുള്ള വ്യക്തിഗത സ്വാതന്ത്ര്യം പൊതു കർത്തവ്യം നിറവേറ്റുമ്പോൾ ലഭ്യമല്ല. അതേസമയം, മതത്തിൽ അധിഷ്ഠിതമായ മൂല്യങ്ങൾ പകർന്നു നൽകുന്നതിനെ തള്ളിപ്പറയുന്നില്ലെന്നും കോടതി കൂട്ടിച്ചേർത്തു.

(ഭേ.,25/01)

**കൊറോണ വൈറസ്: ഐസലേഷൻ വാർഡുകൾ തയ്യാറാക്കാൻ നിർദ്ദേശം**

കൊറോണ വൈറസ് ബാധിച്ചെന്നു സംശയിക്കുന്നവരെ പ്രവേശിപ്പിക്കാൻ മെഡിക്കൽ കോളജുകളിലും ജനറൽ, ജില്ല ആശുപത്രികളിലും ഐസലേഷൻ വാർഡുകൾ തയ്യാറാക്കാൻ നിർദ്ദേശം. മുഖാവരണം, കയ്യുറ, സൂരക്ഷാ കവചങ്ങൾ തുടങ്ങിയ വ്യക്തിഗത സൂരക്ഷാ ഉപകരണങ്ങൾ, മരുന്നുകൾ എന്നിവ ലഭ്യമാക്കാൻ മെഡിക്കൽ സർവീസസ് കോർപ്പറേഷനെ ചുമതലപ്പെടുത്തി. രോഗലക്ഷണങ്ങൾ ഉള്ളവരുടെ സാംപിളുകൾ വൈറോളജി ലാബിലേക്ക് അയയ്ക്കാനും ആരോഗ്യവകുപ്പ് മാർഗനിർദ്ദേശം നൽകി. മൃഗങ്ങളിൽനിന്നു മനുഷ്യരിലേക്കും മനുഷ്യരിൽനിന്നു മനുഷ്യരിലേക്കും പകരുന്ന മാർക വൈറസ് രോഗമാണ് കൊറോണ. പനി, തൊണ്ടവേദന, ചുമ എന്നിവയാണ് വൈറസ് ബാധയുടെ പ്രധാന ലക്ഷണങ്ങൾ. ചിലപ്പോൾ വയറിളക്കവും വരാം. പുതിയ ഇനം വൈറസ് ആയതിനാൽ ഇതിനു പ്രതിരോധ മരുന്നോ കൃത്യമായ ചികിത്സയോ ഇല്ല. പകരം അനുബന്ധ ചികിത്സയാണു നൽകുന്നത്. രോഗ

ലക്ഷണങ്ങൾ കണ്ടാൽ ഇവരെ പ്രത്യേകം പാർപ്പിച്ച ചികിത്സ നൽകണം. ചികിത്സിക്കുന്നവർ സുരക്ഷാ മാനദണ്ഡങ്ങൾ പാലിക്കണം.

(ഭേ.,25/01)

**700 ഗ്രന്ഥശാലകളിൽ ലഹരിവിരുദ്ധ ക്ലബ്ബുകൾ**

ലഹരിക്ക് എതിരെ വ്യാപക പ്രചാരണം ലക്ഷ്യമിട്ടു സംസ്ഥാനത്തെ 6700 ഗ്രന്ഥശാലകളിൽ ലഹരിവിരുദ്ധ ക്ലബ്ബുകൾ രൂപീകരിക്കുന്നു. സംസ്ഥാന എക്സൈസ് വകുപ്പിനു കീഴിലുള്ള ലഹരിവർജന മിഷനായ വിമുക്തിയുടെ നേതൃത്വത്തിലാണ് ക്ലബ്ബുകൾ പ്രവർത്തിക്കുക. സംസ്ഥാന ലൈബ്രറി കൗൺസിലിൽ അംഗത്വമുള്ള വാർഷിക ഗ്രാന്റിന് അർഹരായ ഗ്രന്ഥശാലകളിലാണ് ലഹരിവിരുദ്ധ ക്ലബ്ബുകൾ നിലവിൽ വരുന്നത്. മഹാത്മാഗാന്ധി രക്തസാക്ഷിത്വ ദിനമായ 30 നു ക്ലബ്ബുകളുടെ നേതൃത്വത്തിൽ സംസ്ഥാന വ്യാപകമായി ദീപം തെളിക്കുകയും ലഹരിവിരുദ്ധ പ്രതിജ്ഞ എടുക്കുകയും ചെയ്യും. അതിനു മുന്നോടിയായി ഗ്രന്ഥശാലകളുടെ പരിധിയിലുള്ള വീടുകളിൽ ഗ്രന്ഥശാല പ്രവർത്തകർ ലഹരിവിരുദ്ധ ബോധവൽക്കരണം നടത്തും. പ്രാദേശിക തലത്തിൽ സായാഹ്നങ്ങളായ്കളും ഗ്രന്ഥശാല തലത്തിൽ ലഹരിവിരുദ്ധ സദസ്സുകളും സംഘടിപ്പിക്കും.

(മ.മ.,26/01)

**കാരുണ്യ ലോട്ടറിക്ക് 10 രൂപ കുറയും മറ്റ് 6 ലോട്ടറികൾക്കും 10 രൂപ കൂടും**

കാരുണ്യ ലോട്ടറിയുടെ വില 50 രൂപയിൽ നിന്നു 40 രൂപയാക്കി കുറയ്ക്കാൻ സർക്കാർ തീരുമാനിച്ചു. മറ്റ് 6 ലോട്ടറി ടിക്കറ്റുകളുടെ വില 30 രൂപയിൽ നിന്നു 40 രൂപയാക്കി വർദ്ധിപ്പിക്കാൻ മുൻപു തീരുമാനിച്ചിരുന്നതടക്കമുള്ള മാറ്റങ്ങൾ മാർച്ച് ഒന്നിനു നിലവിൽ വരും. ലോട്ടറി ടിക്കറ്റിന്റെ ജിഎസ്ടി 12 ശതമാനത്തിൽ നിന്ന് 28 ശതമാനമാക്കി വർദ്ധിപ്പിച്ചതു കാരണം ഏജന്റുമാരുടെ വരുമാനവും സമ്മാനത്തുകയും കുറയാതിരിക്കുന്നതിനു വേണ്ടി യാണു ടിക്കറ്റ് വില വർദ്ധിപ്പിക്കുന്നതെന്ന് മന്ത്രി ടി.എം.തോമസ് ഐസക് പറഞ്ഞു. നിലവിൽ 2000 ടിക്കറ്റ് വരെ എടുക്കുന്നവർക്ക് 24%, 2001 മുതൽ 10000 ടിക്കറ്റ് വരെ എടുക്കുന്നവർക്ക് 24.5%, 10000 ന് മുകളിൽ ടിക്കറ്റ് എടുക്കുന്നവർക്ക് 25.25% എന്നിങ്ങനെ 3 സ്ലാബുകളിലായാണ് ഡിസ്കൗണ്ട് നൽകുന്നത്. ഇത് 23.5%, 24.25%, 25% എന്നിങ്ങനെ പരിഷ്കരിക്കും. 30 രൂപയായിരുന്നപ്പോൾ ആദ്യത്തെ സ്ലാബിൽ ഒരു ടിക്കറ്റിന് 6.43 രൂപയാണ് ഏജന്റിനു കിട്ടിയിരുന്നത്. ഇനി ഇത് 7.34 രൂപയായി ഉയരും.

(മ.മ.,26/01)

**കടലാസ് രഹിത നിയമസഭയ്ക്ക് നാളെ തുടക്കം**

നിയമസഭ കടലാസ് രഹിതമാകുന്നതിനു നാളെ ആരംഭിക്കുന്ന സഭാ സമ്മേളനത്തിൽ തുടക്കമാകും. കുറച്ചു കാലം കൂടി ഡിജിറ്റൽ സംവിധാനവും കടലാസും തുടരും. എന്നാൽ കടലാസിന്റെ കാലം വൈകാതെ അവസാനിക്കും. 30 ന് യുഡിഎഫിന്റെ മനുഷ്യഭൂപട നിർമ്മാണം കാരണം സഭ ചേരില്ല. 31 ന് മുൻ മന്ത്രി തോമസ് ചാണ്ടിക്ക് ചരമോപചാരം അർപ്പിച്ചു സഭ പിരിയും. ഫെബ്രുവരി 6 ന് തദ്ദേശ വാർഡുകൾ വിഭജിക്കുന്നതിനുള്ള ബിൽ

അവതരിപ്പിക്കും. 7 നാണ് ബജറ്റ്. 12 ന് താൽക്കാലികമായി പിരിയുന്ന സഭ മാർച്ചിൽ വീണ്ടും ചേർന്നു സമ്പൂർണ്ണ ബജറ്റ് പാസാക്കും.

(മ.മ.,28/01)

**കുറ്റകൃത്യമോ..? ഇനി തത്സമയം പൊലീസ് !**

അക്രമമോ മോഷണശ്രമമോ തത്സമയം കണ്ടു കുറ്റവാളികളെ പിടികൂടാൻ സഹായിക്കുന്ന സെൻട്രൽ ഇൻട്രഷൻ മോണിറ്ററിങ് സിസ്റ്റം (സിഐഎംഎസ്) സംസ്ഥാനത്ത് നിലവിൽ വന്നു. സിഐഎംഎസ് സജ്ജമാക്കിയ സ്ഥാപനങ്ങളിൽ ആരെങ്കിലും അതിക്രമിച്ചു കടന്നാൽ 3 മുതൽ 7 വരെ സെക്കൻഡിനുള്ളിൽ പൊലീസ് ആസ്ഥാനത്തെ കൺട്രോൾ റൂമിൽ അറിയിപ്പും വിഡിയോ ദൃശ്യവും ലഭിക്കും. നിമിഷങ്ങൾക്കുള്ളിൽ പൊലീസ് സ്ഥലത്തെത്തും. ഉടമയ്ക്ക് മൊബൈൽ സന്ദേശവും നൽകും. ബാങ്ക്, വ്യാപാര സ്ഥാപനങ്ങൾ, ജില്ലികൾ, വീടുകൾ, എടിഎമ്മുകൾ എന്നിങ്ങനെ എവിടെയും ഈ സംവിധാനം ഏർപ്പെടുത്താം. രാജ്യത്ത് ആദ്യമായാണ് സിഐഎംഎസ് ഏർപ്പെടുത്തുന്നത്.

(മ.മ.,28/01)

**‘ ഈ ഉൽപന്നം കമ്പോസ്റ്റബിൾ പ്ലാസ്റ്റിക്കാണ്’ ഇങ്ങനെ എഴുത്തുവേണം**

സംസ്കരിക്കാൻ കഴിയുന്ന പ്ലാസ്റ്റിക് ഉൽപന്നങ്ങൾ നിർമ്മിക്കുന്നവരും വിതരണം ചെയ്യുന്നവരും കേന്ദ്ര മലിനീകരണ നിയന്ത്രണ ബോർഡിന്റെ അനുമതി വാങ്ങണമെന്ന് സംസ്ഥാന സർക്കാർ ഉത്തരവ്. ഒറ്റത്തവണ പ്ലാസ്റ്റിക് ഉൽപന്നങ്ങൾ നിരോധിച്ചപ്പോൾ സംസ്കരിക്കാൻ കഴിയുന്ന ചില പ്ലാസ്റ്റിക് ഉൽപന്നങ്ങൾക്ക് സർക്കാർ ഇളവു നൽകിയിരുന്നു. ഈ പഴുത് ഉപയോഗിച്ച് നിരോധിത പ്ലാസ്റ്റിക് വിപണിയിൽ എത്തുന്നതിനാലാണു പുതിയ മാർഗ്ഗനിർദ്ദേശമെന്നു സർക്കാർ വ്യക്തമാക്കി. ലാസ്റ്റിക് കോട്ടിങ്ങുള്ള പേപ്പർ കപ്പ്, പ്ലേറ്റ്, ബൗൾ, ബാഗ്, മാലിന്യം ശേഖരിക്കുന്ന പ്ലാസ്റ്റിക് ബാഗ് എന്നിവയുടെ വിൽപനയാണ് സർക്കാർ അനുവദിച്ചിട്ടുള്ളത്. ഇവ സംസ്കരിക്കാൻ കഴിയുന്ന പ്ലാസ്റ്റിക് ആണെന്ന കേന്ദ്ര മലിനീകരണ നിയന്ത്രണ ബോർഡിന്റെ സർട്ടിഫിക്കറ്റ് ഇനി വേണ്ടിവരും. ഉൽപാദകർ, വിതരണക്കാർ, നിർമ്മിച്ച തീയതി, ബാച്ച് നമ്പർ, ലൈസൻസ് നമ്പർ എന്നിവ കൃത്യർ കോഡായി രേഖപ്പെടുത്തണം. ‘ ഈ ഉൽപന്നം കമ്പോസ്റ്റബിൾ പ്ലാസ്റ്റിക്കാണ്’ എന്നും എഴുതണം.

(മ.മ.,29/01)

**തൊഴിലുറപ്പ് കുടിശ്ശിക: 845 കോടി കേന്ദ്രം അനുവദിച്ചു**

മാസങ്ങൾ നീണ്ട സമ്മർദ്ദങ്ങൾക്കൊടുവിൽ കേന്ദ്രസർക്കാർ കേരളത്തിലെ തൊഴിലുറപ്പ് തൊഴിലാളികൾക്കുള്ള കൂലി കുടിശിക അനുവദിച്ചു. കഴിഞ്ഞ വർഷം ജൂലൈ മുതലുള്ള കുടിശ്ശികയായ 845 കോടി രൂപയാണ് ഇന്നലെ അനുവദിച്ചത്. തുക ഘട്ടംഘട്ടമായി 10 ലക്ഷത്തോളം വരുന്ന തൊഴിലാളികളുടെ ബാങ്ക് അക്കൗണ്ടിൽ എത്തും. തൊഴിലാളികളുടെ പൂർണ്ണമായ കണക്കുകൾ കൃത്യമായി 15 ദിവസത്തിനകം സമർപ്പിക്കുന്ന ചുരുക്കം

സംസ്ഥാനങ്ങളിലൊന്നാണ് കേരളം. ഈ സാമ്പത്തികവർഷം ഇതുവരെ 6 കോടിയോളം തൊഴിൽ ദിനങ്ങളാണ് കേരളം സൃഷ്ടിച്ചത്. തൊഴിലുറപ്പ് പദ്ധതിയിലൂടെയുള്ള ആസ്തി വികസന തോത് 8.5 ശതമാനത്തിൽ നിന്ന് 18.85 ശതമാനമായും ഉയർത്തി.

(മ.മ.,29/01)

**നയപ്രഖ്യാപനം സ്മാർട്ടായി ; ചരിത്രംകുറിച്ച് കേരള നിയമസഭ**

ഡിജിറ്റൽ ലോകത്ത് ചരിത്രംകുറിച്ച് കേരള നിയമസഭ. ഗവർണ്ണർ വായിച്ച നയപ്രഖ്യാപനത്തിന്റെ ഓരോ പേജും മുഖ്യമന്ത്രി ഉൾപ്പെടെയുള്ളവർക്കുമുമ്പിൽ സജ്ജമാക്കിയ കമ്പ്യൂട്ടർ സ്ക്രീനിൽ തെളിഞ്ഞു. നിയമസഭ കടലാസ് രഹിതമാക്കുന്നതിന്റെ ഭാഗമായ ഇ-നിയമസഭ പദ്ധതി ഗവർണ്ണർ ആരിഫ് മുഹമ്മദ് ഖാൻ ഉദ്ഘാടനം ചെയ്തു.സഭയുമായി ബന്ധപ്പെട്ട എല്ലാ കാര്യങ്ങളും സ്ക്രീനിൽ വായിക്കാം. സ്പീക്കറുമായി ആശയവിനിമയത്തിനും സൗകര്യമുണ്ട്. വികസനകാര്യങ്ങളും ലഭിക്കും.തുടക്കമായതിനാൽ കടലാസും ഉപയോഗിക്കുന്നുണ്ട്. ബുധനാഴ്ച കാര്യവിവര പട്ടികയും പ്രതിപക്ഷനേതാവ് നൽകിയ നോട്ടീസും ഡിജിറ്റലായി വിതരണം ചെയ്തു.

(ഭേ.,30/01)

**ലഹരിവിമുക്തി കേന്ദ്രങ്ങളിൽ സൗകര്യം വർദ്ധിപ്പിക്കും**

സംസ്ഥാനത്തു 14 ജില്ലകളിലും പ്രവർത്തിക്കുന്ന ഡി അഡിക്ഷൻ സെന്ററുകളിലെ അടിസ്ഥാന സൗകര്യങ്ങൾ വർദ്ധിപ്പിക്കാൻ തീരുമാനം. 10 കിടക്കകളാണ് ഇപ്പോൾ ഉള്ളത്. ഇത് ഇരട്ടിയാക്കുമെന്നു മന്ത്രി ടി.പി. രാമകൃഷ്ണൻ അറിയിച്ചു. കോഴിക്കോട് കിനാലൂരിൽ കെഎസ്എഡിസിയുടെ 40 ഏക്കർ സ്ഥലത്തു മാതൃകാ ലഹരിവിമുക്തി കേന്ദ്രം ആരംഭിക്കും. ലഹരിക്ക് അടിപ്പെട്ടുപോയവരെ കുടുംബസമേതം പുനരധിവാസിപ്പിച്ചു തൊഴിൽ പരിശീലനം നൽകുന്ന പദ്ധതിയാണു വിഭാവനം ചെയ്യുന്നത്.

(മ.മ.,30/01)

**പൊലീസിൽ ഇനി ‘ വുമൺ ’ ഇല്ല ; നിർദ്ദേശം ലിംഗനീതി നടപ്പാക്കുന്നതിന്റെ ഭാഗമായി**

പൊലീസിലെ വനിതകൾ ഇനി ഔദ്യോഗിക സ്ഥാനപ്പേരിനൊപ്പം ‘ വുമൺ ’ എന്ന വാക്ക് ഉപയോഗിക്കില്ല. കേരള സിവിൽ പൊലീസിലെ വനിതകൾ പുരുഷ പൊലീസിനെപ്പോലെ സിവിൽ പൊലീസ് ഓഫീസർ (സിപിഒ), സീനിയർ സിവിൽ പൊലീസ് ഓഫീസർ (എസ്സിപിഒ) എന്നും ബറ്റാലിയനിലെ വനിതകൾ പൊലീസ് കോൺസ്റ്റബിൾ, ഹവിൽദാർ എന്നും ഉപയോഗിക്കണം.ലിംഗനീതി നടപ്പാക്കുന്നതിന്റെ ഭാഗമായാണ് ഈ നിർദ്ദേശം. ഇതോടെ ഡബ്ല്യുസിപിഒ, ഡബ്ല്യുഎസ്സിപിഒ എന്ന വാക്കും പൊലീസിൽ ഇല്ലാതാകും. 1995 നുമുമ്പ് പൊലീസ് സർവീസിൽ പ്രവേശിച്ച വനിതകളെ പ്രത്യേക വനിതാ കേഡറായി (ക്ലോസ്ഡ് വിങ്) നിലനിർത്തി അതിന് ശേഷമുള്ളവരെ ആൺ, പെൺ വ്യത്യാസമില്ലാതെ



സംയോജിപ്പിച്ചിരുന്നു.1995 ന് ശേഷമുള്ള ആദ്യ വനിതാ ബാച്ച് 2001 ലാണ് സർവീസിൽ കയറിയത്. ഇവരുടെ റാങ്ക് പുരുഷന്മാരുടേതിന് സമാനമായി പുനർനാമകരണം ചെയ്തിരുന്നു. പിന്നീടും സ്ഥാനപ്പേരിനൊപ്പം ' വനിത ' എന്ന് ഉപയോഗിക്കുന്നതാണ് വിലക്കിയത്.

(ഭേ.,31/01)

**കൊറോണ വൈറസ് ബാധ : നേരിടാൻ സജ്ജം, കർശന ആരോഗ്യ പരിശോധന**

രാജ്യത്തെ ആദ്യ കൊറോണ വൈറസ് ബാധ സംസ്ഥാനത്ത് സ്ഥിരീകരിച്ചു. ചൈനയിലെ വുഹാനിൽനിന്നെത്തിയ മെഡിക്കൽ വിദ്യാർഥിനിക്കാണ് വൈറസ് ബാധ. പുണെ നാഷണൽ വൈറോളജി ഇൻസ്റ്റിറ്റ്യൂട്ടിലെ പരിശോധനയിലാണ് സ്ഥിരീകരണം. തൃശൂർ ജനറൽ ആശുപത്രിയിൽ ഐസൊലേഷൻ വാർഡിൽനിന്ന് പെൺകുട്ടിയെ ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് മാറ്റിയേക്കും. ആരോഗ്യനില തൃപ്തികരമാണ്. തൃശൂർ ജില്ലാ ആശുപത്രിയിൽ നിരീക്ഷണത്തിലുണ്ടായിരുന്ന മൂന്നു വിദ്യാർഥികളെ മുളങ്കുന്നത്തുകാവ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് മാറ്റി.സംസ്ഥാനത്തുനിന്ന് പരിശോധനയ്ക്ക് അയച്ച 24 സാമ്പിളുകളിൽ 15 ലും രോഗബാധയില്ല. ബാക്കിയുള്ള ഫലം വരാനുണ്ട്. ചീഫ് സെക്രട്ടറി, ആരോഗ്യ പ്രിൻസിപ്പൽ സെക്രട്ടറി എന്നിവരുമായി കേന്ദ്ര ആരോഗ്യ സെക്രട്ടറി നടത്തിയ വീഡിയോ കോൺഫറൻസിലാണ് വൈറസ് ബാധ സ്ഥിരീകരിച്ച വിവരം അറിയിച്ചത്.വൈറസ് ബാധ സ്ഥിരീകരിക്കുന്ന ആദ്യപരിശോധനയായ ആർടിപിസിആറിന്റെ ഫലമാണ് വന്നത്. രോഗം ഉറപ്പിക്കാനുള്ള ജീൻ സീക്വൻസി ടെസ്റ്റ് ഫലം വരുംമുമ്പ് തന്നെ രോഗിയെ തൃശൂർ മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഐസൊലേഷൻ വാർഡിലേക്ക് മാറ്റാൻ തയ്യാറെടുപ്പ് തുടങ്ങി. രോഗ പ്രതിരോധകാര്യങ്ങൾ ചർച്ച ചെയ്യുന്നതിനായി അടിയന്തര ഉന്നതതലയോഗം മുളങ്കുന്നത്തുകാവ് ഗവ. മെഡിക്കൽ കോളേജിൽ ചേർന്നു.

(ഭേ.,31/01)

\*\*\*\*\*

## NATIONAL NEWS

### **Nirmala Sitharaman unveils Rs. 102 L-cr infra project pipeline**

Union finance minister Nirmala Sitharaman outlined an infrastructure project pipeline worth more than Rs 102 lakh crore to be implemented over the next five years, which, she said, will serve as one of the key drivers of faster economic growth and the government's ambition of turning India into a \$5 trillion economy by 2024-25. The projects have been classified under two broad categories — economic infrastructure and social infrastructure for both ease of doing business and ease of living, Sitharaman told reporters, unveiling the National Infrastructure Pipeline (NIP) on the last day of 2019. NIP is a booklet prepared by a task force that gives details of infrastructure projects in which the energy sectors make up the lion's share of 24%, followed by roads (19%), urban development (16%) and railways (13%). The shares of rural and social infrastructure projects, which include health, education and drinking water, is 8% and 3%, respectively.

(H.T.,01/01)

### **Over 30 lakh FASTags in use, toll collection at Rs. 52 crore**

With the implementation of electronic toll collection through FASTag from December 15 this year, sale of FASTags has picked up substantially with the transaction number crossing 30 lakh and the daily transactional worth of electronic toll collection has crossed Rs 52 crore. The ministry of road, transport and highways said that over 1.15 crore FASTags have already been issued, with more than 1 lakh being issued every day. "FASTag provides a smooth journey to commuters through toll plazas on National Highways. It has proved to be instrumental as a fast and convenient tool on the highways that upholds the true essence of digital India. With the transaction number crossing 30 lakh, the daily transactional worth of Electronic Toll Collection has crossed Rs 52 crore," said a senior ministry official.

(N.I.E.,01/01)

### **Home ministry merges internal security divisions into one**

The Union home ministry has merged its internal security-I division — which was handling matters relating to security clearances, communal harmony and Ayodhya-related court cases — with internal security-II division — which dealt with mutual legal assistance pacts, extradition requests & National Security Act matters — as part of an exercise to reorganise its divisions. The merged division will be called "internal security division," the ministry said in an office order issued on December 31, 2019. Importantly, all files concerning Ayodhya matters and related court judgement will henceforth be put up by the deputy secretary in charge of national integration, a subject matter of internal security-I division, to additional secretary (Jammu, Kashmir & Ladakh affairs) through joint secretary (JKL)

(T.O.I.,02/01)

### **After Chandrayaan-2 setback in 2019, ISRO plans another lunar mission**

With 13 accomplished missions, including launching of 50 foreign satellites, to an unsuccessful Chandrayaan-2 in 2019 ISRO has resolved to alight its lander on the lunar surface with Chandrayaan-3 in addition to a maiden solar expedition in 2020. In the year gone by, the Indian Space Research Organisation had six launch vehicle missions and seven satellite missions which included 50 foreign satellites from seven countries.

**(T.O.I.,02/01)**

### **Compensatory afforestation process may be overhauled**

Any project involving the destruction of forests may soon be able to meet the compensatory afforestation target it has to meet by simply buying ready-made plantations, if a controversial plan being considered by the environment ministry is finalised. The ministry plans to overhaul the compensatory afforestation process by accrediting private or public-private partnership companies to raise plantations near reserved forests that can be bought by developers of projects involving diversion of forest land. The proposal has been accepted in principle by the Forest Advisory Committee of the environment ministry according to minutes of a FAC meeting held on December 19. The plantation will be eligible for compensatory afforestation three years after it has been raised if it meets a “predetermined criteria of success.” This plantation can then be traded with the project developer and the price negotiated between the company raising the plantation and the developer. If the company raising the plantation doesn’t wish to trade, it can retain it and harvest the timber once ready.

**(H.T.,03/01)**

### **Indian Railway launches integrated helpline number 139**

Indian Railways has integrated railway helplines into single number 139 for quick grievance redressal of passengers during train journey. As the new helpline will take over all the existing helpline numbers (except 182), it will be easy for the passengers to remember the number and connect with Railways for all their needs during travel. The helpline can be used for general complaints, accidents and safety, SMS complaints, cleaning in coach, vigilance and catering services. It will be available in 12 languages with Interactive Voice Response System (IVRS). There is no need of a smartphone to call on 139 as it will provide easy access to all mobile users. Passengers will have to press 1 for security and medical assistance and press 2 for information regarding PNR status, arrival/departure of train, accommodation, fare inquiry, ticket booking/cancellation, wake up alarm facility/destination alert, wheel-chair and meal booking.

**(N.I.E.,03/01)**

### **Govt readies provisions to protect jobs and land rights in J&K**

Five months after the scrapping of Article 370 and bifurcation of Jammu and Kashmir into two Union Territories, the Ministry of Home Affairs is likely to finalise provisions to protect jobs and land ownership of people in J&K in the next few days. "It is almost finalised, we are just discussing the procedure: whether the state administration alone can notify it or we need to approve it," a top official in the Ministry said. For protection of jobs in the new UT, a provision to make domicile of at least 15 years in the erstwhile state will be introduced. "Several states have such provisions for protection of jobs for locals," the official said, adding this provision will also be applicable for admission to educational institutions in J&K. For protection of land ownership in J&K, a handful of provisions, the official said, are being considered which include land ownership protection regimes in force in states such as Himachal Pradesh and Uttarakhand.

**(I.E.,04/01)**

### **More than 600 infant deaths reported from Gujarat and Rajasthan since December 1**

More than 600 infants died in childcare wards of government hospitals in Rajasthan and Gujarat since December 1, 2019, official records showed. High Infant deaths have been reported from three hospitals in Rajasthan and two in Gujarat. This comes at the time, there is political brouhaha over infant deaths in Kota's J K Lon hospital, where 101 infants have died since December 1. In Jodhpur's Umaid Hospital and MDM Hospital, 102 infants died in December, according to a joint report prepared by SN Medical College that runs both the hospitals. The data shows that 4,689 children were admitted to the two hospitals in December; of these, 3,002 were infants. During treatment, 146 children, including 102 infants, died. The main reasons for such deaths were premature delivery, low birth weight, as well as infection and asphyxiation in infants referred to the hospital, he said.

**(H.T.,05/01)**

### **Midday meal samples from 11 UTs, states fail to meet nutrition norms**

The Union women and child development (WCD) ministry has found in a survey conducted in November last year that nearly half of the samples of midday meals that it tested from across 11 states and Union Territories (UTs) did not follow proper nutrition norms, according to officials familiar with the matter. The 162 samples were taken from areas that cater to about 28 million children. In the report, accessed by HT, 79 of these were found to be below the standards prescribed by the Centre under the Supplementary Nutrition Programme (SNP). SNP norms cater to three categories of children — between the ages of 6 months and 3 years, between 3 and 6 years of age, and children receiving

pre-school education. Midday meals and free take-home rations are the two kinds of food provided.

**(H.T.,05/01)**

### **JNU students, teachers attacked by mob, at least 23 injured**

Groups of masked men armed with sticks, rods and hammers stormed Jawaharlal Nehru University on Sunday evening and attacked students and teachers, triggering waves of condemnation and forcing the city police to set up a high-level inquiry later in the night. Videos and television visuals showed men in jeans and shirts, with strips of cloth covering their faces, vandalise hostel rooms and common areas, hurl stones and hit students with sticks on the south Delhi campus. At least 23 students and teachers were admitted to the All India Institute of Medical Sciences with injuries from the violence that began around 6pm after a demonstration against hikes in hostel and academic fees. Political tensions have been rising on the campus for almost two months because of a stand-off over a proposed fee hike, which, in some cases, meant that a pupil would be paying 30 times the current amount. The agitating students, led by the JNUSU, had also called for a boycott of the ongoing registration process of new students.

**(H.T.,06/01)**

### **Government ponders over leaner CAPFs and merger of troops**

The government is working on a proposal to transform various paramilitary forces into leaner and compact fighting units by undertaking steps like merging and rotating older troops amongst them, officials said. They said a special committee of senior Central Armed Police Forces (CAPF) officers and Union Home Ministry brass has been constituted to deliberate on the issue and present a final report to the ministry by the middle of this year. One of the proposals that is being discussed by the committee of the Directors General (DsG) and Special Secretary (internal security) in the Ministry of Home Affairs is to merge some forces to make them leaner, fighting fit and task-oriented for a specific border guarding role or a specialised counter-terrorist task.

**(N.I.E.,06/01)**

### **New tax form coming for high spenders**

If you have spent more than Rs 2 lakh on foreign travel, paid Rs 1 lakh in electric bills, deposited Rs 1 crore in your bank account in a financial year, then you cannot opt for the simpler ITR-1. According to the new forms for assessment year 2020-21 notified, those owning a property jointly can't use either ITR-1 or ITR-4. Such taxpayers will have to use different forms, which will be notified in due course. Individuals "who own a house property in joint ownership with two or more persons" must now furnish a return of income, the notification said. The tax department has also tweaked the ITR forms to collect

new details such as passport number and foreign travel expenses. ITR-1 is meant for individual taxpayers earning up to Rs 50 lakh a year, having income from salaries, one house property (single ownership), interest income, family pension income, etc. ITR4 is for resident individuals, HUFs and firms other than LLP with total income up to Rs 50 lakh, presumptive income from business and profession.

(N.I.E.,07/01)

### **Kanhaiya Kumar, Prashant Kishor in Forbes top personalities of 2020 list**

Two youth leaders from Bihar — poll strategist Prashant Kishor, also a Janata Dal (United) national Vice President; and Kanhaiya Kumar, former President of Jawaharlal Nehru University Students Union — figure among the Forbes world's top 20 personalities of 2020. The magazine has projected Kishor as a 'deciding figure' in politics over the next decade. Kishor shot into prominence in 2009 when he aligned with the then Gujarat CM Narendra Modi to strategise the 2014 general elections for the BJP, which pitchforked the latter as the PM. He is credited with introducing the Facebook campaigning concept in India. Later, Kishor, a native of Buxar in Bihar, helped Punjab Congress leader Amarinder Singh and V Jagan Reddy of Andhra Pradesh.

(N.I.E.,07/01)

### **Centre orders removal of speed breakers on national highways**

The Union government initiated a special drive to remove all speed breakers along national highways to ensure hassle-free traffic movement, especially on toll plazas, after bringing the FASTag system. The ministry of road transport and highways said speed breakers will be removed from all national highways, which are designed to cater to high-speed traffic without any hindrance, under the jurisdiction of National Highway Authority of India (NHAI). "With the effective implementation of FASTag on toll plazas and conversion of cash toll lanes to FASTag lanes, the speed breakers/rumble strips constructed at toll plazas are being removed with immediate effect for smooth vehicular movement," the ministry said. It said the speed breakers cause delay and significant discomfort to vehicle occupants, damage vehicles and add to more fuel consumption due to acceleration and deceleration.

(H.T.,08/01)

### **Railways to install video surveillance across 983 stations under Nirbhaya Fund**

The Indian Railways has given approval for the installation of Internet Protocol surveillance system across 983 stations under the Nirbhaya Fund, an official statement from the ministry said. Railway ministry said a budget of Rs 250 crore was allotted to Indian Railways from Nirbhaya fund for installation of video surveillance. The fund was announced by the United Progressive Alliance (UPA) government in 2013 in the aftermath

of the gruesome gang rape and murder of a physiotherapy student in New Delhi on December 16, 2012. It was set up with an initial corpus of Rs 1,000 crore in 2013-14. Additionally, Rs 1,000 crore was also provided in 2014-15 and Rs 550 crore each in 2016-17 and 2017-18. The corpus transferred to the public account for the fund up to 2017-18 stood at Rs 3100 crore.

**(H.T.,08/01)**

### **MHA revises international mutual legal assistance guidelines**

Aiming to further its "zero tolerance" policy for crime and in an endeavour to fast track the dispensation of justice, the Ministry of Home Affairs (MHA) has issued revised guidelines for international mutual legal assistance in criminal matters. The revised guidelines provide step-by-step guidance to the investigation agencies for drafting and processing of Letters Rogatory and Mutual Legal Assistance requests and service of summons, notices and other judicial documents. The guidelines, issued in December last year, are steps to enhance and streamline the process of international mutual legal assistance in criminal matters. The guidelines have also taken into account the concerns raised by various courts for prompt and timely responses in service of documents on persons residing abroad, said the Ministry officials.

**(N.I.E.,09/01)**

### **India's growth projected to 'decelerate' to 5% in 2019-2020: World Bank**

The World Bank has projected a five per cent growth rate for India in the 2019-2020 fiscal, but said it was likely to recover to 5.8 per cent in the following financial year. The growth rate for Bangladesh has been projected to remain above seven per cent through the forecast horizon and, in Pakistan, it is projected to languish at three per cent or less through 2020 as macroeconomic stabilisation efforts weigh on economic activity, the bank said in its latest edition of the Global Economic Prospects. "In India, where weakness in credit from non-bank financial companies is expected to linger, growth is projected to slow to five per cent in fiscal year 2019/20, which ends March 31, and recover to 5.8 per cent the following fiscal year," the World Bank said. The global economic growth is forecast to edge up to 2.5 per cent in 2020 as investment and trade gradually recover from last year's significant weakness, but downward risks persist, it said.

**(H.T.,09/01)**

### **J&K restrictions: SC orders internet suspension should be reviewed in 7 days**

The SC bench giving its verdict on a batch of pleas challenging Jammu and Kashmir restrictions ruled that right to access Internet is a fundamental right under Article 19,

subject to reasonable restrictions. The bench also ordered that the internet suspension in the union territory be reviewed in 7 days. The bench of Justice N V Ramana, Justice R Subhash Reddy and Justice B R Gavai reading out the verdict ordered for the review and said such internet suspension can only be for a limited time period and is subject to judicial review. SC also directed that all restriction orders are to be put in public domain which can then be challenged in a court of law. The bench, however, said it will not go into political propriety of decisions which is best left for democratic forces to decide.

**(N.I.E.,10/01)**

### **Will hear CAA petitions when violence stops: CJI**

The Supreme Court while hearing a petition to declare the citizenship law constitutional, said the country is going through critical times and such petitions don't help. Refusing an urgent hearing in the case, a bench headed by Chief Justice of India S A Bobde said, "The country is going through difficult times. As it is, there is a lot of trouble. The object should be to bring about peace." The CJI added that the SC would hear the petitions challenging the constitutionality of the Citizenship Amendment Act 2019 once the nation-wide violence stopped. The law was notified in the official gazette but is yet to come into force. Home Ministry officials have said they were still to finalise the rules that would govern the implementation of the law.

**(N.I.E.,10/01)**

### **CAA comes into effect from Jan 10**

The Centre announced that the Citizenship (Amendment) Act will come into force from January 10. In a gazette notification, the Union Home Ministry said the act under which non-Muslim refugees from Pakistan, Bangladesh and Afghanistan will be given Indian citizenship, will come into force from January 10. "In exercise of the powers conferred by sub-section (2) of the section 1 of the Citizenship (Amendment) Act, 2019 (47 of 2019), the Central Government hereby appoints the 10th day of January, 2020, as the date on which the provisions of the said Act shall come into force," the notification said. The CAA was passed by parliament on December 11. According to the CAA, members of Hindu, Sikh, Buddhist, Jain, Parsi and Christian communities who have come from Pakistan, Bangladesh and Afghanistan till December 31, 2014 facing religious persecution there will not be treated as illegal immigrants but given Indian citizenship.

**(P.,11/01)**

### **Shah launches Cyber Crime Reporting Portal, 14C**

Union Home Minister Amit Shah inaugurated the Indian Cyber Crime Coordination Centre (I4C) and also dedicated National Cyber Crime Reporting Portal to the nation. The I4C was approved in October 2018 at an estimated cost of Rs. 415.86 crore, to deal with all types of cybercrimes in a comprehensive and coordinated manner. National Cyber Crime



Reporting Portal ([www.cybercrime.gov.in](http://www.cybercrime.gov.in)) is a citizen-centric initiative that will enable citizens to report cyber crimes online through the portal. All the cyber crime related complaints will be accessed by the concerned law enforcement agencies in the States and Union Territories for taking action as per law. So far, more than 700 police districts and more than 3,900 police stations have been connected with this Portal.

**(P.,11/01)**

### **Centre mulls mobile test labs at 21 ports**

The Ministry of Agriculture is considering introducing mobile testing labs at 21 ports across the country to ensure imported fertilisers reach farmers on time after a quality check. As per the Ministry of Agriculture data, India imported 188.43 lakh tonne of fertilisers during 2018-29. Of this, urea comprised 74.81 lakh tonne, Di-Ammonium Phosphate 66.02 lakh tonne, Muriate of Potash (MoP) 42.14 lakh tonne and nitrogen (N), phosphorus (P) and potassium (K) (NPK) at 5.46 lakh tonne. Currently, imported fertilisers are tested by Faridabad-based Central Fertiliser Control and Quality Institute (CFCQI) as well as three regional centres that come under the agriculture ministry. As per the Fertiliser (Movement Control) Order, imported fertilisers are permitted for distribution only after testing the commodity. When the tested samples were found to be of inferior quality after releasing the consignments from ports, their distribution was later stopped at different levels, the source said, adding this was one of the cases.

**(P.,12/01)**

### **1.5L die in 5L accidents every year in India**

Every year, around 1.5 lakh people are killed in five lakh accidents that take place across the country, Union Minister Nitin Gadkari said, and expressed remorse that his Ministry could not reduce these numbers despite taking several measures. The Union Minister for road transport and highways was speaking in Nagpur at a Road Safety Week function, which began across the country on Saturday and will culminate on January 17. "Five lakh accidents take place in the country every year and around 1.5 lakh people are killed, and between 2.5-3 lakh people are injured. The GDP loss to the country is two per cent. Besides, 62 per cent of those killed in road accidents are in the 18-35 age group," Gadkari said. He lamented that his ministry could not reduce the number of accidents despite putting in a lot of effort. The minister praised Tamil Nadu for bringing down the number of road accidents by 29 per cent and fatalities by 30 per cent.

**(P.,12/01)**

### **New NPR records to include mother tongue of residents**

The enumerator for the National Population Register, or NPR 2020, is likely to ask residents about their mother tongue while updating the database from April 2020, along

with the house-listing exercise for the Census, according to a senior government official who asked not to be named. This is for the first time that language information may be sought under NPR, though this information was previously collected under the Census exercise. The NPR, which is a comprehensive biometric database of all “usual residents” in India, as opposed to the Census, which is a database of households, has generated controversy with the Opposition parties contending that the exercise is linked to the National Register for Indian Citizens (NRI), which is aimed at identifying illegal immigrants. The government, which has in the past described NPR as the first step towards a nationwide NRI, now maintains that there is no link between the two, and that an all-India NRI is not immediately on the anvil.

**(H.T.,13/01)**

### **200 fighter jets will be acquired: Defence secretary**

The government is in the process of acquiring around 200 aircraft to cope with the depleting aerial inventories of the Indian Air Force, defence secretary Ajay Kumar said. The contract for HAL-manufactured 83 LCA Tejas Mark 1 A advanced fighter jets are in the final stages, he said. Apart from these, Expression of Interest (EOI) has been floated for another 110 aircraft, based on which Request for Proposal (RFP) will be floated, Kumar said. “Roughly (for) 200 aircraft, the acquisition is in process,” he said. “We are in the process of finalising the contract for 83 Light Combat Aircraft (LCA) Mark 1 A, which are advanced fighters to meet the urgent needs of India,” the defence secretary told reporters on the sidelines of commissioning Indian Coast Guard vessels at an event in Kolkata.

**(H.T.,13/01)**

### **Panel on surrogacy bill to seek feedback**

A parliamentary committee examining the Surrogacy (Regulation) Bill will this week begin the process of seeking feedback from stakeholders on whether single parents should be allowed to opt for having children through surrogates. According to people familiar with the details, the committee will also examine whether the definition of close relatives in the bill needs to be modified. The bill restricts surrogacy to close relatives only. The committee is expected to take a call on the option of permitting a single parent to have children through a surrogate. The permission will bring it in consonance with the adoption law that allows a single parent to adopt. A relook at the provision that restricts surrogacy to close relatives is also on the cards, the people said. Since the bill does not define who a close relative is, there has been a demand from both medical practitioners as well couples seeking surrogacy to elaborate on who can be a surrogate in a family.

**(H.T.,14/01)**

---

### **Indian Navy with IOCL launches special fuel with reduced carbon footprints**

Indian Navy has succeeded in bringing down its carbon footprint by revising the fuel quality standards. The improvement is the result of a successful study which Navy conducted with the Indian Oil Corporation Limited. The standards achieved, as claimed by Navy, are better than those under the international regulations thus helping in supporting country's international logistics agreements as well. Talking of the outcome of the study Indian Navy in its press release said, "As an outcome, a revised technical specification was arrived at consisting of 22 test parameters including critical parameters cetane number, flash point, sulphur content, sediment content, oxidation stability and Cold Filter Plugging Point (CFPP)." The new specification will not only ensure a better quality fuel but also result in a reduced carbon footprint, added Navy.

**(H.T.,14/01)**

### **New 'triangular' Parliament to come up near the old one**

The Prime Ministers' Office (PMO) and residence and the Vice President's House will have to be shifted to make space for the proposed Central Vista redevelopment plan. The plan also envisages a new triangular structure for the new Parliament, which will come up beside the existing one. While these are part of the new plan proposed by the HCP Design Planning and Management, headed by architect Dr Bimal Patel, it has been assured that no heritage building, including the existing Parliament, will be demolished during redevelopment. According to the plan, the PM's residence will move from 7, Lok Kalyan Marg to a plot closer to the Rashtrapati Bhavan. The PMO, too, will move from the Central Secretariat to a place closer to the proposed new residence of the PM. The main purpose is to reduce the distance between the PMO and PM's residence and also make for efficient VVIP security arrangement besides avoiding traffic bottlenecks.

**(N.I.E.,15/01)**

### **Four astronauts selected for Gaganyaan to get 11-month training in Russia**

The four astronauts shortlisted for the Gaganyaan project, India's first manned space mission, will receive training in Russia for 11 months, Union Minister Jitendra Singh said. In a statement, Singh, who is the Minister of State for Atomic Energy and Space, said their training in Russia will start from the third week of January. "After 11 months of training in Russia, the astronauts will receive module-specific training in India. In that, they will be trained in crew and service module designed by ISRO, learn to operate it, work around it and do simulations," the statement read. The Rs 10,000-crore ambitious project is expected to be launched in 2022, the year of the 75th anniversary of India's Independence.

**(N.I.E.,15/01)**

### **Government may collect data on houses headed by trans persons**

In a first, the government looks set to collect data on households headed by a transgender person and members living in the family, home ministry officials said. Census officers will be seeking specific information based on 31 questions from every household during the house listing and housing census exercise scheduled from April 1 to September 30. “It is for the first time that information on households headed by a transgender is being collected,” the officials said. Information will be sought on building number, census house number, predominant material of the floor, use of census house, condition of the census house, household number and total number of persons normally residing in the household, according to a notification issued by the Registrar General and Census Commissioner.

**(H.T.,16/01)**

### **Centre postpones deadline to notify digital media rules**

The Union government has pushed its deadline to notify the Intermediary Guidelines (Amendment) Rules, which will define liabilities for digital companies such as Facebook and Google, according to an official who said the rules will now be disclosed around January 27-28. In September last year, the Supreme Court directed the government to give a deadline for the notification. In an affidavit filed in October, the ministry of electronics and information technology said it will complete the notification by January 15. “The case comes up for hearing on January 28; we will notify the Rules just around that time,” an official told. However, several intermediaries have expressed their reservations due to the Indian government’s insistence on traceability. WhatsApp, which has an estimated 400 million users in India, has said that the changes could interfere with users’ privacy.

**(H.T.,16/01)**

### **India’s first satellite of 2020 Gsat-30 successfully launched**

In the first mission of the year for the Indian Space Research Organisation (ISRO), India’s forty-first communication satellite – GSAT 30 – was launched by the European commercial launcher Arianespace. The satellite will enhance television broadcasting, satellite-based news gathering, and direct-to-home services. Confirming the successful launch, Arianespace CEO Stéphane Israël tweeted, “A strong start to 2020 as #Ariane5 successfully deploys its two satellite passengers – EUTELSAT KONNECT and GSAT-30 – into geostationary transfer orbit! I appreciate the trust from the two customers on this mission: @Eutelsat\_SA and @ISRO #VA251 #MissiontoSuccess.”

**(H.T.,17/01)**

### **WHO approves India's cost-effective TB test**

A technology to diagnose tuberculosis (TB), and its multi-drug resistant variant, faster and at a lower cost by Indian researchers has received approval from the World Health Organisation (WHO). The WHO's Global TB Programme has included TrueNat TB test, a new molecular test that detects TB as well as resistance to the drug Rifampicin in about 90 minutes, in its rapid communication document on molecular investigative procedure in laboratory medicine and pharmacology. Talking about its significance, director general Indian Council of Medical Research (ICMR), and secretary Department of Health Research, Dr Balram Bhargava, in a statement said that WHO endorsement of the technology would enable low and middle-income countries to procure TrueNat for TB and Rifampicin resistance, which will help in eliminating the disease in developing countries. At 2.7 million new infections, India is home to almost a quarter of world's TB patients. The Indian government has set an ambitious target of eliminating the disease by 2025- five years before the global target.

**(H.T.,17/01)**

### **Non-BJP states object to methodology of NPR**

A few states that are not ruled by the Bharatiya Janata Party (BJP) objected to some aspects of the new National Population Register (NPR) at a meet convened by the Union home ministry to discuss the house-listing phase of Census 2021 and NPR. While some states have protested the NPR, West Bengal and Kerala have said they will not participate in the exercise as it is a stepping stone to a nationwide National Register of Citizens (NRC). The states have said that the combination of the proposed nationwide NRC and an amended citizenship law is divisive in nature. The government has said the objective of NPR is to create a comprehensive identity database of all usual residents. While the West Bengal government said it was not participating in the conference of state chief secretaries and other officials to discuss the modalities of NPR, Kerala joined the meet and said the state has put on hold the exercise and it can be part of the process only after the concerns of the state are addressed, an official said on condition of anonymity. Rajasthan chief secretary DB Gupta said he and the representatives of a few other states raised objections to a few questions to be asked by enumerators to people during the NPR exercise. The Registrar General of India (RGI) has told states that the Centre is planning to allow "self-enumeration" through an online procedure for the population enumeration phase – the second phase of the census, the official said on condition of anonymity. "J&K has a Municipal Corporation Act 2000 but no rules have been framed under the said Act despite the lapse of so much time; this shows the lackadaisical approach on the part of the previous regimes," he added. The Lt Governor assured the councillors that the government is working on granting the warrant of precedence on the lines of BDCs to the councillors of municipal corporations. The Lt Governor asked the JMC functionaries to develop an

innovative revenue generation model for the corporation.

**(H.T.,18/01)**

### **Jammu and Kashmir L-G says protection of lands and jobs of locals will be ensured**

Jammu and Kashmir Lieutenant Governor Girish Chandra Murmu said protection of land and jobs for the locals would be ensured keeping in view the interest of the Union Territory. Interacting with the councillors of Jammu Municipal Corporation (JMC) here, he also said the non-implementation of 73rd and 74th Constitutional Amendments was hampering the complete empowerment of panchayati raj institutions (PRIs) and urban local bodies (ULBs) in the UT. Replying to a query on domicile rights, the Lt Governor observed that the protection of land and jobs for the locals of J&K would be ensured subject to certain exceptions keeping in view the interest of the UT. He reiterated that the government is resolute to implement the 73rd and 74th Constitutional Amendments that would provide solutions to many problems and would serve as powerful tool for a true self-government.

**(H.T.,18/01)**

### **Government may put curbs on sale of liquor, cigarettes at duty-free shops**

The government is considering a proposal of the commerce ministry to reduce the permitted quantity of tax-free foreign liquor and cigarettes purchased from a duty-free shop in line with the practice followed by countries such as the United States, China, South Korea and Singapore, two officials with direct knowledge of the matter said, requesting anonymity. The officials said the proposal was part of the larger exercise to curtail import of non-essential goods into the country. "This measure is not for revenue considerations. Both liquor and cigarettes are sin products and should be discouraged. There is no point that India should be more liberal than countries such as the US, China and Singapore in allowing greater duty-free access to sin goods," the first official mentioned above said.

**(H.T.,20/01)**

### **Govt seeks to bring states on board for piped gas project**

The government has roped in states to expedite projects worth about Rs 90,000 crore to directly supply piped natural gas to about 40 million households, and it has nudged Indraprastha Gas Ltd (IGL) to set up a Rs 250-crore gas equipment manufacturing unit to halt the influx of Chinese meters, people familiar with the development said. For the first time, the ministry of petroleum and natural gas will hold a conference of all stakeholders, including state governments, this week to resolve the contentious issue of land rights, a state subject, which is a major roadblock in creating underground pipeline infrastructure for city gas distribution (CGD) projects, a person with knowledge of the matter said on

condition of anonymity. The ministry has also prompted state-run promoters of IGL to quickly set up a manufacturing facility under a joint venture with a global technical expert to locally meet the demand of about 40 million meters in the next four-five years, he added.

**(H.T.,20/01)**

### **50% jump in people held for illegally entering Bangladesh**

The number of people caught while trying to cross over to Bangladesh from India increased by over 50% with a total of 2,971 people arrested by the Border Security Force (BSF) in 2018 as compared to 1,800 in 2017, according to latest data from the National Crime Records Bureau (NCRB). A large number of those who were caught trying to illegally emigrate were women and children. The NCRB "Crime in India 2018" report says that out of the 2,971 people arrested in 2018 while making an "outward movement" to Bangladesh, 1,532 were men, 749 women and 690 children. This corresponding numbers was 1,477, 268 and 55 in 2017. On the other hand, "inward movement" from Bangladesh came down marginally to 1,118 in 2018 in comparison to 1,180 in 2017. The NCRB data does not explain the motives of those arrested by BSF, which manages the international borders in West Bengal, Assam, Tripura, Mizoram and Assam.

**(H.T.,20/01)**

### **ISRO successfully completes three orbit-raising manoeuvres of GSAT-30**

The ISRO said it has successfully completed the three orbit-raising manoeuvres of communication satellite GSAT-30, which was launched on January 17 onboard Ariane 5 rocket from French Guiana. The space agency said the cumulative duration of operation of the propulsion system for these manoeuvres was two hours and 29 minutes. Due to these manoeuvres, the ISRO succeeded in placing the satellite in an orbit close to its operational orbit. "The satellite solar panels and antennas have been deployed and the satellite is placed in an orbit with a perigee (nearest point from Earth) of 35,826 km and an apogee (farthest point from Earth) of 35,913 km with an inclination of 0.11 degree, which is very close to its operational orbit," ISRO said in a statement. GSAT-30 will provide DTH television services, connectivity to VSATs for ATM, stock-exchange, television uplinking and teleport services, Digital Satellite News Gathering (DSNG) and e-governance applications.

**(N.I.E.,21/01)**

### **First Su-30 MKI squadron inducted in south India**

The Indian Air Force commissioned a squadron of Sukhoi-30 MKI at the Air Force Station here, the first such base in south India for the high profile fighter jets, seen as a gamechanger in guarding the strategically important Indian Ocean Region (IOR). The 'Tigersharks' squadron of Sukhoi 30 MKI jets integrated with the BrahMos cruise missiles

was inducted by Chief of Defence Staff Bipin Rawat in the presence of top officials including Air Chief Marshal Rakesh Kumar Singh Bhadauria. The Su-30 MKI is a state-of-the-art all weather fighter aircraft capable of undertaking varied air defence, ground attack and maritime missions. A defence release said with the operationalisation of the 222 Squadron, the air defence capabilities of the IAF, particularly in the Southern Air Command area will be strengthened. “This would also provide protection to our island territories and sea lines of communication in the Indian Ocean Region. The IOR is increasingly gaining importance and the presence of a fighter squadron will provide security cover to all our strategic and vital assets in the region.”

(P.,21/01)

### **Examine powers of Speakers, SC asks Parliament**

The wisdom of the legislature in entrusting Speakers (of the state assembly or parliament) with the responsibility of ruling on the disqualification of lawmakers who defect (shift parties) needs to be revisited, the Supreme Court ruled on Tuesday in a case on defection of a Congress MLA from Manipur. Interestingly, the judgment comes at a time when a discussion is already underway among presiding officers of legislatures on how to secure the legislative Speaker’s “dignity” in the matters related to the defection of lawmakers. Many presiding officers have expressed the view that their role vis-à-vis the tenth schedule should be limited and other mechanisms must be evolved to decide cases of defection. The tenth schedule deals with the anti-defection law. A top functionary of the Lok Sabha said on condition of anonymity that a panel has already been constituted by Lok Sabha Speaker Om Birla on the issue and that many assembly Speakers have voluntarily sought a reduction of their power as far as the tenth schedule is concerned.

(H.T.,22/01)

### **Qualcomm phones to use Isro satellite signals for navigation**

New smartphones in India running on Qualcomm chipsets unveiled will be able to use signals from Isro’s satellites for navigation. The three new chipsets — Snapdragon 720G, 662, and 460 — will be the first to support the Indian NavIC, the agency said. NavIC (or Navigation with Indian Constellation) is a seven-satellite regional navigation system developed by the Isro (Indian Space Research Organisation) that will provide positioning services over India and countries up to 1,500km around it. These chipsets were developed by Qualcomm, the US-based multinational company, in consultation with the space agency.

(N.I.E.,22/01)



---

### **ISRO to send lady robot 'Vyomamitra' in unmanned Gaganyaan spacecraft ahead of human spaceflight**

Even before orbiting astronauts on India's first manned mission to the space in December 2021, the Indian Space Research Organisation will send 'Vyomamitra', a 'lady robot', in unmanned Gaganyaan spacecraft. The robot was the centre of attraction at the inaugural session of the "Human Spaceflight and Exploration - Present Challenges and Future Trends". Vyomamitra, a combination of two Sanskrit words Vyoma (Space) and Mitra (Friend), took everyone by surprise when she introduced herself to the audience gathered there. Explaining about the role in the mission, she said, "I can monitor though module parameters, alert you and perform life support operations. I can perform activities like switch panel operations..." The robot said she can also be a companion and converse with the astronauts, recognise them and can also respond to their queries.

**(H.T.,23/01)**

### **Centre designates Daman as headquarters of merged UTs**

The Centre designated Daman as the headquarters of the merged Union Territories of Daman & Diu, and Dadra & Nagar Haveli. The Central government also approved amendments/extension/repeal in legislations and regulations dealing with the Goods and Services Tax (GST), Value Added Tax (VAT) and state excise in a meeting of the Union Cabinet chaired by Prime Minister Narendra Modi, information and broadcasting minister Prakash Javadekar said. These amendments will lead to 'minimum government, maximum governance' by way of having common taxation authorities, better delivery of services to citizens by reducing duplication of work and improving administrative efficiency, it said. These will help in bringing more uniformity in laws relating to GST, VAT and state excise and will also help avoid any legal complications in the levy and collection of these taxes and recovery of arrears, it said.

**(H.T.,23/01)**

### **Coming soon: India's first war memorial for animals**

A war memorial that is being planned in Meerut is set to feature a heroine who lost her life in a counter-insurgency operation in Kashmir in 2016. It is also likely to feature some others who acquitted themselves creditably in the Kargil war India fought with Pakistan in 1999. What makes the memorial unique is that it is devoted to service animals, mostly dogs, but also horses and mules. It will be the country's first animal war memorial and recognise heroics on the battlefield, devotion to duty and outstanding contribution to military service alongside soldiers, three senior officers said, asking not to be named. The memorial will come up at the Remount and Veterinary Corps (RVC) Centre and College in Meerut where the army breeds, rears, and trains dogs, mules and horses.

**(H.T.,23/01)**

### **India provides 30,000 doses of vaccine to Maldives after measles outbreak**

India handed over 30,000 doses of measles and rubella vaccine to the Maldives to contain a measles outbreak in the Indian Ocean archipelago, where four people tested positive for the disease in the past one week. Though measles has been eliminated in the Maldives, the government in Male suspected an outbreak after the detection of the case and made an emergency request for vaccine to India. The vaccines were supplied within three days of the request being made, the external affairs ministry said. People familiar with developments said Denmark had responded to a request from the Maldives by saying the vaccines could be supplied within a month's time. The Unicef informed the Maldives supplies would take four weeks, the people said. The Maldives government then approached the Indian embassy for help on January 20.

(H.T.,24/01)

### **This year, Republic Day ceremony to start from War Memorial, not India Gate**

Changing a decades-old tradition, the 71st Republic Day ceremony this Sunday will not begin from India Gate, where the Prime Minister commemorates soldiers who have died in combat for India. Instead, at 9.33 am, Prime Minister Narendra Modi will lay a wreath at the National War Memorial, which was opened on February 25, 2019. Chief of Defence Staff (CDS) General Bipin Rawat, Army chief General M M Naravane, Navy chief Admiral Karambir Singh and Air Force chief Air Marshal R K S Bhaduria will stand behind Modi when he pays homage to the dead soldiers. The eternal flame that is lit under India Gate is also lit at the National War Memorial, which mentions names of all Indian soldiers who have died defending the country since Independence.

(I.E.,24/01)

### **Scientists set up India's first solar-powered Biorock to conserve endangered corals**

Marine scientists from the Zoological Survey of India (ZSI) have installed the country's first solar-powered Biorock in the Gulf of Kutch off the Gujarat coast to regenerate endangered corals. Biorocks are steel structures that installed on the seabed and are connected to a power source, such as solar panels, which stay afloat on the sea surface. Very low doses of electricity – less than 12 volts – are passed through the steel structure via cables. "This triggers a chemical reaction in the seawater, similar to that of electrolysis. Minerals, mostly calcium carbonate (limestone), get deposited on the steel structure," Chowdula Satyanarayana, a ZSI coral scientist who is leading the project, said. "This helps corals to regenerate and grow on the steel structures that could be of any shape from a simple arch to a statue or a motorcycle," he said. Coral reefs are like underwater gardens and one of the most diverse ecosystems on earth providing food and shelter to millions of species.

(H.T.,25/01)

### **Govt looks to break into encrypted messages**

The Information Technology Intermediaries Guidelines (Amendment) Rules, 2018, the new set of rules on regulation of social media which the government is to submit to the Supreme Court later this month, will push for “traceability” of content which in effect means breaking end-to-end encryption, even of messaging intermediaries. This will make it difficult for large social media intermediaries, mostly international business conglomerates, to give in without a battle. The issue of messaging apps being required to break end-to-end encryption has been a sticky point between governments and messaging apps like Facebook-owned WhatsApp, especially after revelations last year on the use of spy software being used by governments to break into phones and conduct surveillance into private conversations of activists, journalists and lawyers, including in India.

**(I.E.,25/01)**

### **India sets up 24x7 helpline for coronavirus as toll shoots up in China**

The government has set up a round-the-clock helpline to attend to queries about the novel coronavirus (nCoV) as number of fatalities and infected people rose across the world. “If you seek any help, you may call to know details about District and State surveillance officers and in case any clinical query connect with Integrated Disease Surveillance Programme (IDSP) Officer,” the Union ministry of health said in a tweet. Anyone seeking information can call on the number 011-23978046. The call centre will direct suspected cases to experts in their area and will also monitor details of passengers provided by the ministry of external affairs. The ministry also issued an appeal to those who have travelled to China since January 1, 2020, to “come forward for self-reporting to the call centre, the nearest health facility” if they experience any symptoms such as fever, cough, respiratory distress, etc and also inform their treating doctor.

**(H.T.,26/01)**

### **Centre asks states to plug loopholes in criminal justice system**

The Union Home Ministry has directed police heads of the states and union territories to put an end to the abuse of the criminal justice system with respect to the testimonies of 'panchas' (witnesses) in recording a 'panchnama' (testimony document). In its directive, the ministry has said: "Police officers using the same set of witnesses in 'panchnamas', even after transfer elsewhere, should be identified." It further said that the police heads should ensure that "no person becomes witness in 'panchnamas' more than once. This may be ensured by recording the Aadhar number of the witnesses. This should ensure genuine witnesses and remove loopholes in the system." Under the provisions governing the system, witnesses should be respectable and unbiased members of a particular locality.

**(H.T.,26/01)**

### **Govt signs Bodo peace accord, ends decades-old armed movement for separate state**

The Union government signed a peace accord with all four factions of the National Democratic Front of Bodoland (NDFB) and two other influential regional outfits in an agreement aimed at ushering in political and economic stability in the Bodo-dominated regions of Assam by bringing an end to a decades-old armed movement for a separate state. The All Bodo Students' Union (ABSU), which was once part of the movement for a separate Bodoland, and the United Bodo People's Organisation (UBPO) were among the signatories of the accord, which did not accede to the demand for a new state but pledged more powers for the Bodo-dominated regions in the North-east state. The peace accord successfully brings together leading stakeholders under one framework, and those who were previously associated with armed resistance groups will now be entering the mainstream and contributing to the nation's progress, Prime Minister Narendra Modi tweeted soon after the deal was inked.

**(H.T.,28/01)**

### **Poonch project to explore Indus Valley links**

The limits of the Indus Valley civilisation could stretch to Poonch in Jammu and Kashmir, if a new excavation project of the Centre yields such findings. The union ministry of culture has approved an excavation project of the Archaeological Survey of India (ASI) to explore archaeological possibilities in the region. The Poonch excavation, and another in Masol in Chandigarh's Mohali district, are two projects which were given additional permission for excavation and exploration for the 2019-20 field season by the ASI's apex advisory body, the Central Advisory Board of Archaeology (CABA). A list of nine projects were permitted in the first list released in October last year. Poonch lies more than 100 kilometres north of Manda, and is at the tip of the Line of Control between India and Pakistan. Historically, the Indus valley civilisation, which existed along the banks of the Indus river between 3300 BC to 1300 BC, spanned Afghanistan, Pakistan and India.

**(H.T.,28/01)**

### **Indian environmental economist Pavan Sukhdev wins Tyler Prize for 'green economy' work**

Renowned Indian environmental economist and UN Environment Programme (UNEP) Goodwill Ambassador Pavan Sukhdev has won the 2020 Tyler Prize, regarded as the "Nobel Prize for the Environment" for his groundbreaking "green economy" work. Sukhdev, 59, who will receive the award alongside conservation biologist Gretchen Daily, has been acknowledged for his work on bringing the economic consequences of environmental degradation and loss to the attention of corporate and political decision-makers. The duo will receive the award at a private ceremony on May 1 here in the presence of Tyler Prize Executive Committee and distinguished members of the

international environmental community. Sukhdev was the Special Adviser and Head of UNEP's Green Economy Initiative, a major project launched by former UN Secretary-General Ban Ki-moon, to demonstrate that greening of economies is not a burden on growth but rather a new engine for growing wealth, increasing decent employment and reducing persistent poverty.

(N.I.E.,29/01)

### **Operation Vanilla: India sends Naval ship to provide aid to disaster-hit Madagascar**

Indian Navy launched Operation Vanilla in a bid to support the people of island nation Madagascar in the face of a natural disaster. Indian Navy said, 'As the first respondent, Indian Navy Ship Airavat, which was en-route to Seychelles has been diverted to Madagascar for rendering assistance.' The ship is carrying victualing, clothing and stores along with medicines. The ship is scheduled to reach Madagascar by 30 January 2020. As per the Navy 'The ship will be able to provide clothing, emergency food, medical assistance, diving and communication assistance and undertake transportation and evacuation of personnel using its four large and two medium-sized boats.' INS Airavat is an amphibious assault ship and its missions also include humanitarian assistance and disaster relief (HADR).

(N.I.E.,29/01)

### **Abortions to be allowed at 24 weeks, cabinet okays changes to law**

The Union Cabinet raised the upper limit for allowing abortion from the present 20 weeks to 24 weeks and will be introducing a bill in Parliament for the same. The Cabinet approved the Medical Termination of Pregnancy (Amendment) Bill, 2020 to amend the Medical Termination of Pregnancy Act, 1971. Union Minister Prakash Javadekar, addressing the media after the Cabinet meeting, said the upper limit for permitting abortions has been extended to ensure safe termination of pregnancies and also give women reproductive rights over their bodies. The extension to 24 weeks will also help victims of rape, girls with disabilities as well as minors, who may not realise they are pregnant until later, he said. "In a progressive reform and giving reproductive rights to women the limit of 20 weeks of medical termination of pregnancy has been increased to 24 weeks. This is important because in the first 5 months there are cases where the girl concerned doesn't realise and has to go to court. This was discussed with various stakeholders.

(H.T.,30/01)

### **Railways to adopt airlines' idea of banning unruly passengers**

Taking the idea of banning passengers for their unruly behaviour onboard a flight from the airlines, the Indian Railways is also mulling to ban such passengers who pose a threat to

fellow travellers, railway ministry officials said. A senior railway ministry official in the know of the development told IANS, "Looking at the growing trend of passengers going unruly during flight and risking the lives of other passengers, the railways is also mulling to ban such passengers for a few months." He said the passengers, who have been barred to travel on airlines following the ban, will also be on the no travel list of Indian Railways. He said the railways will take the list from the airlines and then put it on their system, so that those banned can't book tickets for a few months. He further said that the railways is planning ban such passengers for six months.

**(N.I.E.,30/01)**

### **Bengaluru has world's worst traffic, Delhi 8th on global index**

Bengaluru has the most congested roads among 416 major cities across 57 countries, according to an analysis of road traffic data, which also puts three other Indian cities — Mumbai, Pune and New Delhi — among the 10 cities where the problem is most severe. The TomTom Traffic Index, released by Netherlands-headquartered satellite navigation equipment-maker TomTom, said the traffic situation in 57% of the cities it covered worsened — while it improved only in about 15% of the cities. "Globally, there's a long road to travel until congestion levels are brought under control," said Werner van Huyssteen, general manager, TomTom India.

**(H.T.,30/01)**

### **Health ministry confirms India's first case of coronavirus in Kerala**

India reported its first case of novel coronavirus infection, with the Union health ministry confirming that a student who came back from Kerala from China's Wuhan tested positive for the infection. "One positive case of novel coronavirus patient, of a student studying in Wuhan University, has been reported in Kerala. The patient has tested positive for novel coronavirus and is in isolation in the hospital," the health ministry said. The female student is stable and is being closely monitored, Kerala health officials said. State health minister KK Shailaja has called an emergency meeting at 3 pm. Health officials said that isolation wards ready in all hospitals and medical college in the state. The state is on high alert after detection of first case in the country. In all, 806 people are under observation in Kerala. Meanwhile, three patients, who were admitted to Delhi's Ram Manohar Lohia (RML) Hospital, were discharged after being tested negative of coronavirus. Since Monday, these three men were kept under tight health monitoring and isolation for the medical treatment after they complained of respiratory illnesses.

**(H.T.,31/01)**

**Jammu & Kashmir: Paharis to get 4% quota in jobs, admission in professional institutions**

The Jammu and Kashmir Administration approved amendments to Jammu and Kashmir Reservation Rules, 2005, in a decision aimed at rationalising the policy and giving representation to 9.6 lakh Pahari-speaking people in the Union Territory. An official statement said the decision was taken at a meeting of the Administrative Council chaired by Lieutenant Governor G C Murmu. After reorganisation of Jammu and Kashmir into two Union Territories and the enactment of Jammu and Kashmir Reservation (Amendment) Act, it had become imperative to rationalise the existing reservation percentage available to different categories so as to include Pahari-speaking people into the category of socially and educationally backward classes. As per the existing rules, there is 8 per cent reservation in direct recruitment for Scheduled Castes, 10 per cent for Scheduled Tribes, two per cent for weaker and underprivileged classes, three per cent for residents of areas adjoining Line of Actual Control/ International Border, 20 per cent for residents of backward areas, besides horizontal reservation of 6 per cent for ex-servicemen and 3 per cent for persons with disabilities.

**(I.E.,31/01)**

\*\*\*\*\*

## **NEWS FROM OTHER STATES**

### **ANDHRA PRADESH**

#### **Andhra Pradesh Assembly passes bill to establish three capitals**

The Andhra Pradesh Legislative Assembly passed the AP Decentralisation and Inclusive Development of All Regions Bill, 2020 that intended to give shape to state government's plan of having three capitals-executive capital in Visakhapatnam, legislative in Amaravati and judicial in Kurnool. This was protested by hundreds of farmers and women in Amaravati region who defied prohibitory orders and broke security cordon to reach the state legislature complex. Caught off-guard, the police resorted to lathicharge to quell the crowd. Even as the high drama was witnessed on the rear side of the complex, Leader of Opposition N Chandrababu Naidu led his TDP legislators on a foot march a few metres from the main entrance gate into the assembly. However, the TDP could not organise a siege of the assembly due to deployment of a strong posse of police force.

**(H.T.,21/01)**

#### **Andhra adopts resolution to scrap legislative council**

The Andhra Pradesh assembly adopted a statutory resolution for abolishing its Upper House or the legislative council after a six-hour-long discussion. Finance minister Buggana Rajendranath moved the resolution on behalf of chief minister Y S Jagan Mohan Reddy. It was adopted with 132 members of the ruling YSR Congress Party (YSRCP) in the 175-member assembly voting for it. A lone member of Jana Sena Party, Rapaka Vara Prasad, defied the party whip to support the ruling party. As many as 18 members of the YSRC were absent at the time of voting. The opposition Telugu Desam Party (TDP) abstained from the discussion and voting on the abolition. A two-thirds majority was required for the adoption of the resolution as per the rules.

**(H.T.,28/01)**

### **ASSAM**

#### **Assam announces land ownership deeds to over 40K indigenous people**

The Assam government announced that it will provide land 'pattas' (ownership deeds) to more than 40,000 landless indigenous people of the state. The decision was taken after chief minister Sarbananda Sonowal held a review meeting with the revenue and disaster management departments, people familiar with the development said. During the meeting, the CM directed the revenue department officials to take appropriate steps so that the target



of giving land deeds to over 1 lakh people in 2020 could be achieved. A statement issued by the CM's office said it was decided to provide 'satras' (Vaishnavite monasteries) and 'devalayas' (temples) a sum of Rs2 lakh each annually, in addition to the regular annuity they are given by the state government.

**(H.T.,03/01)**

### **Assam-specific CAA Rules sought**

Amid protests in Assam over the Citizenship Amendment Act, Chief Minister Sharbananda Sonowal and Finance Minister Himanta Biswa Sarma met with Union Home Minister, asking for special additions to the rules being framed for the Act. According to Government sources the two Assam Politicians said the rules for CAA should have a clearly delineated provision for furnishing of documents for proof that applicants have been present in India since before the cut off date of December 31, 2014 as the National Register of Citizens exercise that had been undertaken in the state had the cut off date of 1971. The state has been on the boil since the passage of the CAA, with protesters stating that it reversed all the gains of the Assam Accord of 1985 and the NRC exercise that was conducted under the supervision of Supreme Court.

**(H.,11/01)**

### **MHA gives panel 1 more month to finalise report on indigenous Assamese**

A high-level committee, set up by the home ministry to suggest ways for providing constitutional safeguards to the indigenous people of Assam, has been given one-month extension to submit its report, said senior MHA officials. According to the terms and conditions, "the committee will assess the appropriate level of reservation of seats in the Assam Legislative Assembly and local bodies for the Assamese people." Assam has been witnessing continuous protests against the Citizenship (Amendment) Act 2019, which gives citizenship to religious persecuted minorities from nearby countries such as Pakistan, Bangladesh and Afghanistan, but omits Muslims. There has been a growing concern among the indigenous people of Assam that the newly enacted legislation will damage their culture and economy.

**(H.T.,16/01)**

### **World Bank, Centre sign USD 88 million loan agreement for Assam inland water transport project**

The central government, Assam government and the World Bank signed a loan agreement of USD 88 million to help modernise Assam's passenger ferry sector that runs on its rivers including the Brahmaputra. A Finance Ministry release said a majority of Assam's more than 361 ferry routes cross the Brahmaputra or serve its islands, providing a crucial means of

transport to thousands of commuters in both the urban and rural areas of the Brahmaputra Valley. The Assam Inland Water Transport Project (AIWTP) will help Assam improve the passenger ferry infrastructure and its services and strengthen the capacity of institutions running the inland water transport, the release said.

(N.I.E.,17/01)

### **Assam gets new political party 'Asom Gana Mancha'**

Assam has a new political party called “Asom Gana Mancha” (AGM) amidst talks by All Assam Students’ Union (AASU) that it is working with cross-sections of the society to form a “political alternative”. Simanta Kumar Dutta, a leader of the AGM, said the party would work towards safeguarding the rights of indigenous people. “The Asom Gana Mancha will contest in all 126 seats in the 2021 Assam elections. Its aim is to ensure the protection of the rights and interests of all indigenous people,” he told journalists. The party has been floated amidst the widespread protests in the state against the controversial Citizenship (Amendment) Act (CAA) which will grant Indian citizenship to non-Muslim immigrants from Bangladesh, Pakistan and Afghanistan who came to the state till December 31, 2014.

(N.I.E.,24/01)

## **CHANDIGARH**

### **Now, pay up ₹5K for wasting water in UT**

Get ready to shell out ₹5,000 for water wastage in both residential and commercial properties in Chandigarh. Earlier, the MC used to impose a fine of ₹2,000 for the offence. The hike in fine got the nod during the municipal corporation’s General House meeting. “The fine has been increased to create a deterrent against water misuse,” said MC commissioner KK Yadav. On what kind of violations it covers, MC chief engineer Shailender Singh said that any kind of overflow from water tanks installed in buildings will attract the challan. He said overflow often occurs due to damaged ballcock in tanks, and it is the responsibility of the owner to ensure that there is no such wastage. Violations include overflowing tanks in buildings, leakages in pipes connected to main line. Other restrictions, such as ban on washing vehicles or watering lawns, imposed in summers.

(H.T.,01/01)

### **Cow cess to come into effect from April 1 in Chandigarh**

UT administrator VP Badnore approved the final notification for the imposition of cow cess, which will be notified on January 30. The cess imposed on liquor has also been made uniform on all types of liquor. It was earlier different for countrymade liquor and Indian-made foreign liquor (IMFL). The cow cess will come into effect from April 1. The cess is being notified under the Punjab Prohibition of Cow Slaughter Act, 1955, that has no

provision of seeking public objection. Badnore had given his nod for the same earlier this month, paving way for the MC to levy the cow cess that general House had approved in July 2018. The MC has imposed cow cess on the sale of vehicles, liquor and electricity consumption. ₹500 will be charged as cow cess on the purchase of a four-wheeler and ₹200 on buying a two-wheeler. It will be collected by the registration and licensing authority (RLA). Cess of 2 paise per unit of power consumption will be collected by the UT electricity department.

(H.T.,30/01)

## CHATTISGARH

### **Chhattisgarh govt switches to ration cards from Ayushman cards for free health benefits**

Availing free health benefits in Chhattisgarh will be now a shade easier for all ration card holder families under Dr Khubchand Baghel Swasthya Sahayata Yojna. Now, a person will just have to present an identity proof along issued by the government along with ration card. This move by the government — expected to help about 65 lakh families in the state — brings to an end the existing practice of mandatory smart cards and other cards issued for health benefits. The new provision has come into force from January 17 this year in all the contracted hospitals. The health minister has said that by taking this step, the government has decided to widen the pool of health beneficiaries and included those who do not have Ayushman card. “The reach of Ayushman cards and other smart cards was less in the state, so we decided to use Ration cards instead. It has been made mandatory to bring any one government identification card along with the ration card. About 65 lakh families of the state will benefit from this scheme as opposed to 45 lakhs previously,” health minister TS Singhdeo told.

(H.T.,20/01)

### **Chhattisgarh cancels pension scheme for MISA prisoners**

The Congress government in Chhattisgarh has cancelled the monthly pension scheme for those jailed under the Maintenance of Internal Security Act (MISA) during the Emergency period from 1975 to 1977. An order issued by the general administration department (GAD) said that the pension started on August 5, 2008, by the then Bharatiya Janata Party (BJP) government has been cancelled. Records show there are about 300 people who were getting benefits from this pension scheme across Chhattisgarh. The scheme entitled people who were jailed for more than six months a pension of Rs 25,000 every month and those behind bars for less than six months got Rs. 15,000. Congress claimed that MISA pensioners were not freedom fighters.

(H.T.,25/01)

## **DELHI**

### **Low-cost electric carts for Walled city**

For easy commuting in the Walled city area, Shahjahanabad Redevelopment Corporation (SRDC), the nodal agency executing the Chandni Chowk beautification and pedestrianisation project, has resolved to explore possibilities to ply 'less-costly' public transportation like battery-operated carts. Senior officials, who attended the SRDC board meeting said that members decided that given the crammed roads and congestion in the area, a more 'viable' option should be looked for. "The mode to be introduced should not be 'cash-intensive'. The minister urged the officials concerned to check feasibility of slowing moving electric vehicle or electric-cart," said an official. The government had earlier pondered to introduce conventional trams and electric trams in the Walled City but shelved the both ideas citing high infrastructure cost.

**(H.T.,01/01)**

### **Govt to give 15,000 tablets to students**

Encouraging young students to use technology constructively, Delhi Deputy Chief Minister Manish Sisodia distributed electronic tablets to students in Delhi Government schools. Over 15,000 students, including those in Classes XI and XII of Rajkiya Pratibha Vikas Vidyalaya (RPVVs) and School of Excellence (SoEs), and those who secured 80 per cent or more marks in CBSE Class X Board examination of 2019 will receive the branded electronic tablets, each costing Rs 11,500. Distributing the tablets among students at School of Excellence in Kalkaji area, Sisodia said, "Technology is a tool. Take the example of a ladder. You can either climb up the ladder or come down using it. Similarly, you can achieve excellence, by using technology through this tablet or completely waste your time." Schools have been asked to collect the electronic tablets from the Department of Education's IT Cell and hand them over to the students.

**(P.,04/01)**

## **GOA**

### **Central team starts probe into big cat deaths in Goa**

A two-member team set up by the Union Environment Ministry has started probing into the deaths of a tigress and three cubs in Goa's Mhadei Wildlife Sanctuary spread over a 208-sq-km area. The Central Ministry has taken exception to various reports that the striped cats were victim of the State Government's failure to act on the repeated complaints by the locals about tigers' killing their livestock in the region. Rajendra Garawad of the NTCA and Mumbai-based Deputy Director of the Wildlife Crime Control Bureau (WCCB) are likely

to submit their report by January 14, 2020. “The State Government should have taken adequate steps to protect the tigers and prevent backlash by the locals who might have killed the big cats in anger. However, only after we get the report from our team we will know about what led to their deaths,” said a senior Ministry official.

(P.,12/01)

### **Goa approaches Supreme Court hoping to monetize iron ore dumps**

Goa Chief Minister Pramod Sawant announced that the state government has approached the Supreme Court seeking permission to start dump mining, as the state continues to grapple with the shutdown that has hit its economy. Mining dumps, are mountains of topsoil and other rejects that have been dumped across various locations in Goa as miners dug deeper for higher grade ore in the open cast mining pits. However, with the spike in the price of iron ore, mining dumps too have earned value and can be sold off to be mixed with higher grade ore in the international market. Since these dumps do not fall in the category of ‘mines,’ the state is hopeful that they will be allowed to monetize them. However, since the legal position is yet unclear, the State has decided to approach the Supreme Court. The Goa government has already filed a review petition in the top court in the hope that it will change its mind after it cancelled 88 mining lease renewals in February 2017 and directed that fresh leases be granted.

(H.T.,14/01)

### **Mining in Goa : SC allows transport of iron ore mined before deadline**

The Supreme Court allowed mining companies to transport iron ore mined in Goa before March 15, 2018, which may be lying at jetties, stockyards or pitheads, provided royalty is paid to the state. Deciding appeals challenging an order of Bombay High Court, a bench of Chief Justice of India S A Bobde and Justices B R Gavai and Surya Kant said that on two earlier occasions, another bench had allowed transport of the mineral already lying at the jetties. “We do not find that there is any rationale in differentiating between the iron ore which is either at the jetties or at the stockyards or pitheads, if the same is mined prior to the date of the prohibition i.e. 15.03.2018. There is no doubt that the ownership of the ore is that of the party that has raised the ore. The ore which has been permitted to be transported is on condition of payment of royalty. We see no reason why the owners should not be allowed to transport their own ore,” the court ruled and gave the companies six months to move their stock.

(I.E.,31/01)

## **HARYANA**

### **783 Haryana panchayats pass resolution for closure of liquor vends**

As many as 783 panchayats in Haryana have passed resolution seeking closure of liquor vends in their villages as soon as the new excise policy comes into effect from April 1. A bill to amend Section 31 (1) of the Haryana Panchayati Raj Act was passed by the Vidhan Sabha on November 26 providing that liquor sale will be prohibited in a village if 10% members of a gram sabha pass a resolution to this effect. "The idea was to empower people, particularly women. Otherwise, the law provided for a resolution by the gram panchayat," said an excise official. The law provided for the rejection of such resolutions by the excise and taxation commissioner (ETC). Section 31 (3) of the Haryana Panchayati Raj Act provided that liquor ban resolutions will not be binding upon the ETC if illicit distillation or alcohol smuggling was being carried out or connived in within two years preceding the date of the resolutions.

**(H.T.,15/01)**

### **Haryana Assembly ratifies SC, ST Bill, pays tributes to leaders**

The Haryana Assembly ratified a bill to extend reservation to Scheduled Caste and Scheduled Tribe communities in Lok Sabha and state assemblies for another 10 years. In a special session of the state Assembly, Chief Minister Manohar Lal Khattar moved an official resolution in the House to ratify the Constitution (126th Amendment) Bill 2019 extending reservation for Scheduled Caste and Scheduled Tribe communities in Lok Sabha and state assemblies by another 10 years. The House unanimously passed the resolution. The Assembly session had been specially convened to ratify the bill passed by the parliament recently. It was adjourned soon after the Bill was passed. The provision giving reservation to SC and ST communities for the past 70 years in Lok Sabha and state assemblies was due to expire on January 25, 2020. The Parliament recently passed a constitution amendment bill in this regard and it has to be ratified by at least 50 per cent of the assemblies before it becomes a law.

**(N.I.E.,21/01)**

## **HIMACHAL PRADESH**

### **Intense cold wave sweeps Himachal**

An intense cold wave swept across Himachal Pradesh, a day after the hill state witnessed heavy snowfall. While the Shimla meteorological centre has predicted more rain and snow till January 8, an orange warning has been issued for Monday. "Heavy rainfall and snowfall is likely to take place in Kullu, Lahaul-Spiti, Chamba, Shimla, Kangra and Kinnaur on January 6 and 7," said Manmohan Singh, director of the Shimla meteorological

centre. He said the weather will remain dry after January 9 and the minimum temperatures will dip further. A yellow warning has been issued for January 7 and 8. The weatherman also predicted thunderstorms accompanied with hail in isolated places in the lower and middle hills of the state.

**(H.T.,06/01)**

### **Himachal Pradesh CM launches MyGov portal, CM app**

Himachal Chief Minister Jai Ram Thakur launched Himachal MyGov portal here which is expected to strengthen public participation in Governance process. MyGov is a platform to build a partnership between Citizens and Government with the help of technology for growth and development of India. This platform aims to enhance citizen-partnership with the State Government and vice versa. The Chief Minister also launched CM App on the occasion. Thakur said MyGov Himachal will help people of the State to communicate their views, suggestions, feedback as well discontentment if any. He said that the State Government will give due consideration to constructive criticism and synergizing all contributions for betterment of the State and Country as well. The CM said that MyGov Himachal Portal and Chief Minister App would bring Administration closer to people and ensure two way communications between the Government and the People. He said that Himachal Pradesh with the launch of this app has become 11th State to have this facility.

**(P.,07/01)**

## **JAMMU & KASHMIR**

### **Jammu and Kashmir drops ‘Sher-e-Kashmir’ from name of police medals**

The Jammu and Kashmir administration announced a change in nomenclature of police medal for gallantry and police medal for meritorious service, removing the word ‘Sher-e-Kashmir’, a reference to former chief minister and National Conference founder Sheikh Mohammad Abdullah. “It is hereby ordered that the words ‘Sher-i-Kashmir Police Medal for Gallantry and Sher-i-Kashmir police medal for meritorious service’ wherever appearing in the government order No.332(P) of 2001 dated 01.08.2001, as amended from time to time, shall henceforth be read as ‘Jammu and Kashmir police medal for gallantry and Jammu and Kashmir police medal for meritorious service,” Principal Secretary, home department, Shaleen Kabra said in an order.

**(H.T.,26/01)**

## **JHARKHAND**

### **Jharkhand cabinet expanded, 7 take oath as ministers**

The much-awaited expansion of the Hemant Soren cabinet took place, with Governor Draupadi Murmu administering oath to seven ministers — five from JMM and two from Congress — taking the total strength in the state government to 10. Besides the chief minister, the state could have 11 ministers. Hence, one berth is still vacant in the cabinet. The coalition government, led by chief minister Hemant Soren, took oath on December 29 last year. Two legislators from Congress — Alamgir Alam and Rameshwar Oraon — and RJD's Satyanand Bhokta were also sworn-in along with Soren. Socially, besides the chief minister, three ministers are tribals, two are Muslims, two each belong to the Other Backward Classes and general category, while one minister belongs to Scheduled Castes. Manjhi is the sole woman minister.

**(H.T.,29/01)**

## **KARNATAKA**

### **ISRO sets up academic centre for space in Karnataka**

The Indian Space Research Organisation (ISRO) set up a regional academic centre for space at the National Institute of Technology (NITK) at Surathkal in Karnataka's southwest Dakshina Kannada district. "The centre at NIT-K will conduct joint research and development in space technology applications to meet the needs of our space programmes," space agency's director for capacity building P.V. Venkitakrishnan said in a statement here. The state-run ISRO will provide Rs 2 crore grant annually to NIT for the R&D projects and promotional activities through the year. The space agency and the engineering institute signed an agreement on the industry-academic collaboration on Friday at Surathkal, about 380km from Bengaluru. "The centre, fourth in the country, will also facilitate promoting space technology in the southern states, including Andhra Pradesh, Kerala, Puducherry, Tamil Nadu and Telangana and be an ambassador for capacity-building, awareness and research and development (R&D), said Venkitakrishnan on the occasion. A joint policy and management committee will guide the centre in optimal utilisation of the research potential, infrastructure, expertise and experience of the space agency and the autonomous institute. "The committee will plan activities like research programmes of common interest and reviewing their projects periodically," said the director.

**(H.T.,18/01)**



**MAHARASHTRA**

**Maharashtra starts serving Rs 10 meals to needy**

The Maharashtra Vikas Aghadi (MVA) government's ambitious scheme to serve healthy meals at just Rs 10 has finally kick-started, but with several conditions. The pilot project will serve only 18,000 meals for the state's population of over 12 crore. The government resolution (GR) for the Rs 10 meal — named "Shivabhojan" — issued about a month after the scheme was cleared by the state cabinet said that each of the 36 district headquarters will have at least one centre for serving such meals and each meal will have 2 chapatis (Indian breads) and one serving each of dal, rice and sabji and the government will spend Rs 6.48 crore over the next three months for serving 18,000 meals every day, the GR said. The specified meal is expected to cost Rs 35 in rural areas and Rs 50 in cities.

**(N.I.E.,03/01)**

**Discontent grows in Maharashtra coalition after allocation of portfolios**

Dissenting voices have surfaced within Maharashtra's ruling Shiv Sena, Nationalist Congress Party (NCP) and Congress alliance after chief minister Uddhav Thackeray allocated portfolios to his ministers on Sunday, according to people aware of the developments. A few Congress leaders are believed to be unhappy over not getting the departments they wanted, while some Sena legislators have expressed unhappiness for their exclusion from the cabinet, the people added. In the NCP, too, hectic lobbying went on till the last minute for significant departments. The portfolios were allocated six days after Thackeray expanded his cabinet on December 30. The people cited above said the Congress was demanding key portfolios like agriculture. It instead got three relatively insignificant departments like sports and youth welfare. A section of the Congress leaders are blaming its state leadership involved in the negotiations for the portfolios for the raw deal, they added.

**(H.T.,06/01)**

**Maharashtra school department asks schools to not organise political events**

A week after the Bharatiya Janata Party (BJP) held a 'Support CAA' meet at a school in the city, the Maharashtra school education department has ordered all schools to ensure their premises are not used for political purposes. School education minister Varsha Gaikwad said, "The government has asked all schools across the state not to organise any political event. We have also sent a show-cause notice to the school where the campaign supporting CAA was held. We want schools to talk about education and health. Schools need to discuss subjects in which students are facing difficulties. There are many other platforms available for politics. Do not play with the young minds."

**(H.T.,14/01)**

**Maharashtra cabinet approves raising height of Ambedkar statue by 100 ft**

The Maharashtra cabinet approved a proposal to raise the height of Dr B R Ambedkar statue at Indu Mills in Mumbai by 100 feet. Ajit Pawar, deputy chief minister said that the height of the main statue of Dr BR Ambedkar has been increased from 250 ft to 350 while the foundation of the memorial will be kept at 100 feet only. "The government earmarked Rs 1100 crore against the earlier approval of Rs 750 crore for this memorial project," said Pawar who is also the state finance minister. The MMRDA will be the nodal agency for this project and the cabinet also constituted the sub-committee under the leadership of social justice minister Dhananjay Munde for monitoring the development work of memorial. Renowned architect Shashi Prabhu has been appointed as the architect for this mega international project, which will be completed over the next two years.

(N.I.E.,15/01)

**Mumbai malls, restaurants to remain open 24x7 from January 27**

After nearly three decades, the Maximum City will regain its freedom to remain awake and busy with commercial establishments allowed to function 24x7 from midnight of January 26-27, officials said. The long-pending proposal to keep all restaurants, malls, multiplexes, shopping plazas, etc. open 23 hrs was given the green signal late on Thursday at a meeting chaired by Environment and Tourism Minister Aditya Thackeray. Accordingly, all (above) establishments falling within 'gated communities', non-residential zones with security, CCTVs, parking areas, etc. can remain open round-the-clock from January 27. "There are around two dozen malls, besides other places which will fall in this category. Since Mumbai is a city that is active almost round-the-clock, this is expected to benefit the people, besides tourists," BrihanMumbai Municipal Corporation (BMC) Commissioner Praveen Pardeshi told IANS. He said that unlike other cities which have unlimited space but limited active hours, Mumbai has little scope to expand further so it must capitalize on existing resources by keeping them open longer. "We are also planning to set up 24x7 Food Courts across the city where people can go anytime. This will generate more employment opportunities and open more business avenues," Pardeshi said.

(H.T.,18/01)

**After 88 years, Mumbai Police to get mounted unit for traffic and crowd control**

Mumbai will get a mounted police unit for traffic and crowd control post a gap of 88 years, and the horses will be deployed on duty after taking part in the Republic Day parade at Shivaji Park this year, Maharashtra Home Minister Anil Deshmukh said. Deshmukh said the mounted police unit, which would patrol the streets of the bustling metropolis, was disbanded in 1932 due to growing vehicular traffic. "Today Mumbai police has modern jeeps and motorcycles. However, it was felt a mounted police unit would be useful for

crime patrol in crowded areas. Accordingly, for the first time since Independence, Mumbai will have mounted police unit," he told reporters at a press conference. He said horses in the unit can be used for crowd control during festivals and marches, at beaches and the rider can keep watch from a good height, and claimed a policeman on horseback was equal to 30 personnel on the ground.

(H.T.,20/01)

### **Uddhav government makes reciting Preamble mandatory in Maharashtra schools from January 26**

From reading the Preamble of the Constitution at the ongoing protests against the Citizenship (Amendment) Act, the Uddhav Thackeray government has made a leap of faith by making its collective reading at all schools mandatory before prayer every day from January 26 in Maharashtra. By making the collective reading of the Preamble a central feature of the anti-CAA protests, the agitators had sought to reaffirm their faith in the Constitution and in its sovereign, secular and democratic nature. According to a circular issued by the Maharashtra government, the collective reading of the Preamble from this Republic Day in all primary and secondary will help the students imbibe the values of Sarvobhaum Sanvidhanache Janhit Sarvanche (Constitution is supreme for the welfare of all).

(H.T.,22/01)

### **Aaditya Thackeray gets Cabinet nod to keep Mumbai open 24x7 from Jan 27**

The Uddhav Thackeray Cabinet decided to let malls and eateries stay open through the night in Mumbai, a move that will begin from January 27 with shops in select non-residential areas in the first phase. The exemption, however, would not apply to the eateries that serve liquor such as pubs, bars and liquor shops. The bars and permit rooms will have to follow the 1.30 am deadline, tourism minister Aaditya Thackeray said after the state cabinet cleared his proposal. "The proposal, first mooted in 2013, has now been given a nod by the cabinet," Thackeray told reporters. But it hadn't been acted upon by the Devendra Fadnavis government owing to what Aaditya Thackeray described as a "credit war".

(H.T.,23/01)

### **Uddhav Thackeray-led Maharashtra govt launches Rs 10 lunch plate scheme on pilot basis**

The Shiv Sena-led Maharashtra government launched its much-awaited 'Shiv Bhojan' scheme, which is aimed at providing a meal to the poor for just Rs 10, on the occasion of

the 71st Republic Day. Under the scheme, which was launched on a pilot basis, thalis or lunch plates would be available to people at designated centres/ canteens during a stipulated time in all the districts. Launching of the scheme was one of the poll promises made by the Shiv Sena, which shares power with the NCP and Congress in a coalition government. In Mumbai, district guardian minister Aslam Shaikh inaugurated the “Shiv Bhojan Thali” canteen at the civic-run Nair hospital.

**(H.T.,26/01)**

## **ODISHA**

### **Odisha to update National Population Register**

Amidst countrywide opposition to Citizen Amendment Act (CAA) and National Register of Citizens (NRC), Odisha Government has decided to update the National Population Register (NPR). Official sources said door-to-door survey, collection and updation of data and house-listing process are scheduled to begin from April 16 and continue till May 31 in Odisha. The existing NPR data will be updated. Meanwhile, the State Government appointed census officers with their jurisdiction for Census 2021. District collectors have been appointed as principal census officers for the jurisdiction of their respective districts except Cuttack, Berhampur, Bhubaneswar, Sambalpur and Rourkela Municipal Corporation areas.

**(H.T.,04/01)**

### **Odisha to have promotion courts for government employees**

In continuation to the special drive on promotion and as part of the 5T initiative, the State Government decided to set up Promotion Courts (Padonnati Adalats) to solve the problems of employees who could not be promoted before December 31 deadline set by Chief Minister Naveen Patnaik for different reasons. The adalats will fix responsibility for lapses on higher authorities if an eligible employees is not promoted. The courts will be established under the chairmanship of Additional Chief Secretaries in-charge of different administrative departments. The adalats will meet in the fourth week of every month to hear the cases of employees whose promotions are stuck at different levels. It will also resolve cases which are eligible and due, but the employees did not get promotion. The first promotion adalat will be held in the last week of January. By the two-stage process, the Government has streamlined and fixed time frame and responsibility in promotion process of the employees. According to official sources, this will bring transparency and timeliness leading to transformation in the entire promotion process and corruption, whims and fancies of senior officials will be a thing of past with this initiative.

**(N.I.E.,10/01)**

### **Odisha plans police helpline for women facing sexual harassment**

With violence against women on the rise in Odisha, the state police are now planning to start a call centre-based project in which victims of sexual harassment and other non-heinous gender-based harassments can call to report their problems without lodging an FIR in a police station, a government official said. The call centre project to be built on the lines of Women Power Line Project of Uttar Pradesh in which women victims of harassment call a toll free number to lodge their complaints of harassment on streets, phone harassment or other kinds of sexual harassment has been scheduled for launch on March 5, the birth anniversary of former chief minister Biju Patnaik. A proposal in this regard has been sent by the police to the home department for approval. Concerned over the rise in crime against women, chief minister Naveen Patnaik in November last year said it will be one of his topmost priorities and he will leave no stone unturned to ensure justice.

**(H.T.,13/01)**

### **Odisha announces package to arrest distress migration to other states**

To arrest distress migration to other states, the Odisha government announced a special livelihood package for four districts preferred by migrant labourers. As part of the package, the labourers would get increased wages under National Rural Employment Guarantee Act (NREGA) and loan from local self help groups at no interest rate. Announcing the package, Chief Minister Naveen Patnaik said migrant labourers in Bargarh, Bolangir, Nuapada and Kalahandi districts will now get a daily wage of Rs 286.30 under NREGA instead of the earlier Rs 188 per day. They will also get an assured work 200 days in place of mandatory 100 workdays. Odisha is one of the key source states for migrant labourers who move to Andhra Pradesh, Chhattisgarh, Gujarat, Tamil Nadu and Telangana and is among the top four states in the country from where lakhs of migrant workers routinely travel to other states for working in brick kilns.

**(H.T.,16/01)**

### **Odisha government schools to have 'Spoken English' subject from class I**

Students of Government schools will be introduced to 'Spoken English' from Class 1. Informing the new initiative, School and Mass Education Minister Samir Ranjan Dash on Tuesday said initially English education will be taken up on a priority basis in 100 schools. At present, children study English as a subject from Class III after it was introduced in the curriculum of Government schools. The fresh decision was taken in view of the interest of the parents and guardians in English education. Dash claimed that the parents and guardians are keen on teaching English to their wards from elementary level. The Government's Spoken English module will help children learn it better, he said. Officials

said the new initiative is aimed at breaking the stereotype that government school students cannot converse well in English.

(N.I.E.23/01)

### **Odisha dissolves college governing councils headed by politicians**

The Odisha government dissolved the governing bodies of all non-government degree colleges that are getting grants from the higher education department in a bid to free the educational institutes from the influence of politicians. The higher education department announced in a notification that the governing bodies or managing committees of all non-government aided degree colleges have been dissolved except autonomous colleges and colleges established by minority communities. The additional district magistrate or the sub-collectors of the districts concerned will now act as the presidents of these governing bodies. Odisha's higher education minister Arun Sahoo said the state government will appoint educationists or academicians as the presidents of these governing bodies to oversee their day-to-day academic activities.

(H.T.,25/01)

## **PUNJAB**

### **Punjab seeks 35 lakh tonne more space as food grain storage crisis looms**

In an admission that a food grain (wheat and rice) storage crisis looms ahead, the Punjab food and civil supplies department has asked the Centre to allow storage of 35 lakh tonne by way of covered area plinths (CAP). This means that the state will hire open spaces on which grain, mostly, wheat will be stored on a raised platform and covered with tarpaulin. Of 260 lakh tonne storage of all types available in the state, 195 lakh tonne is already occupied and 135 lakh more is expected to need storage in 4-5 months. "It is a crisis situation. Our godowns are full, as the wheat and rice of previous two years is still to be moved out. We have asked for more space from the government of India and are floating tenders shortly," director agriculture, Anandita Mitra told. She added that the department had carried out a storage gap analysis with the state procurement agencies – Markfed, Punsup, Pungrain and ware housing corporation. The bids would be called for storage for three years.

(H.T.,08/01)

### **Now, Punjab University employees can use private airlines for official trips**

Now, Punjab University employees can use any airline while travelling for official purposes, as long as they are not utilising funds from the central government. Earlier, it was mandatory for the employees to use only the national carrier Air India for official trips. The decision was taken by the varsity's board of finance in its meeting on Tuesday. After reviewing the rules regarding official travel, the BoF decided that it will be compulsory for

employees to travel by Air India only when central government funds are involved. The change in rules was recommended by a committee constituted by the university in August last year. The varsity had even taken the clarification from the Union ministry of human resource development to review the Air India travel rules.

(H.T.,08/01)

**Punjab sees wettest January of decade, gets 132% surplus rain**

Punjab has witnessed the wettest January of the last decade. The state has received 45.9mm rainfall from January 1 to 30, while it normally receives around 19.8 mm rainfall in the same period – an increase of 132%, according to Indian Meteorological Department, Chandigarh Office. Experts said that due to climate change across the world, the increasing number of active Western Disturbances (WDs) is bringing more rain to the state during this winter. The rainfall in January and February is generally considered as winter rain. Director, MET Department, Chandigarh, Surinder Pal, said: “This year, the January rain is an all-time high in the past one decade. The rain will continue after an interval of few days in the coming weeks too because of the frequent and active arrival of the Western Disturbances in Punjab”. Director Punjab Agriculture Dr. Sutantar Kumar Airy said that this rain is good for the Wheat crop.

(I.E.,31/01)

**RAJASTHAN**

**Rajasthan infant deaths: Probe into Chinese equipment at Kota hospital**

With reports alleging that sub-standard Chinese medical equipment may have been behind the baby deaths at Kota’s JK Lon Hospital, the Rajasthan government has ordered an inquiry into their purchase. The hospital has seen over 110 infant deaths since December. Rajasthan Health Minister Raghu Sharma on Wednesday alleged that China-made medical equipment were being used at the hospital. “We have ordered an inquiry into the purchase of Chinese equipment.” One particular equipment, which has come into focus post the infant deaths, is the multipara monitor, which is used for measuring vital parameters such as blood pressure, heart rate and the respiratory rate.

(N.I.E.,09/01)

**Rajasthan government set to buy luxury plane for VIPs**

A committee chaired by Rajasthan chief secretary shortlisted two aviation firms for buying new multi-engine turbofan (jet) engine airplane worth Rs 200 crore for state dignitaries, said a senior official, privy to the development on the condition of anonymity. The government of Rajasthan on October 15, 2019, had invited global expression of interest (EoI) to purchase a luxury plane with 10 executive club seats, excluding flight crew. The

airplane is being bought to fly senior dignitaries and government officials, to promote tourism and carry out other administrative requirements, according to the expression of interest released last year. The senior Rajasthan government official, who was not willing to be named, said five firms had expressed their interest.

**(H.T.,09/01)**

### **Rajasthan Govt withdraws decision to give temporary bar licences to hotels**

Rajasthan Government has withdrawn its decision taken last week to give temporary bar licences to hotels and restaurants on 30-foot-wide roads in view of "public sentiment", Chief Minister Ashok Gehlot said on Saturday, after activists slammed the move as encouraging liquor consumption. The Government had issued a notification on changes made to bar license rules last week, which paved way for hotels and restaurants on 30-foot-wide roads getting temporary bar licences. The decision was immediately criticised by several social activists and organisations, who said it will encourage liquor consumption. Following the protest, Gehlot asked officials to withdraw the notification on Friday. The chief minister also asked them to prepare a plan for effective reforms and transparency in excise system, according to an official statement.

**(P.,12/01)**

### **4 Rajasthan districts hit by biggest locust attack, says report**

In the biggest locust attack ever, crops over at least 1,50,000 hectare land have been damaged across four districts in Rajasthan, a special crop assessment report has found. The locust outbreak was reported in May 2019 after 26 years, and grasshoppers returned in December-January period to cause extensive damage, the officials of the Locust Warning Organisation (LWO) said. Officials have warned that if locust control was not carried out in the desert areas of Pakistan, a new attack was possible in the Indian Thar Desert next week. On Saturday evening, Rajasthan chief minister Ashok Gehlot directed the state's disaster management and relief department to start payment of compensation to affected farmers in two days. Earlier Gujarat chief minister Vijay Rupani announced compensation to farmers in the border areas of the state.

**(H.T.,13/01)**

### **Rajasthan govt set to move resolution against CAA in assembly**

The ruling Congress government is all set to bring a resolution against the Citizenship Amendment Act (CAA) in state assembly on Saturday. The assembly budget session is starting Friday. On Thursday, state Congress president and deputy chief minister Sachin Pilot announced that after Kerala and Punjab, "Rajasthan government will too bring a



resolution against CAA in the assembly.”He was addressing news persons in Jaipur after the party’s state executive meeting over for the upcoming ‘Yuva Akrosh’ rally, called in the city on January 28. Senior Congress leader Rahul Gandhi is expected to take part in the rally.Targeting the CAA, Pilot said, “We are requesting the central government to reconsider the Act. The Constitution has given the right to protest, but when someone does, they are attacked and are called anti-nationals. Democracy weakens if there is no dialogue.”

(H.T.,24/01)

## **TAMILNADU**

### **Tamil Nadu Assembly ratifies SC/ST reservation**

Deputy Chief Minister O Panneerselvam moved a resolution on Thursday to ratify the amendment to the Constitution of India, thereby extending the reservation provided for SC/ST communities for the next 10 years. Later, the Deputy Opposition Leader Durai Murugan welcomed the move, while condemning the scrapping of reservation for Anglo-Indians.He urged the State government to convince the Centre not to scrap the reservation for Anglo-Indians in Parliament and Assembly. “The Anglo-Indians are a micro minority. Hence, they should be given the reservation. The state government should urge the centre to offer the reservation again to them” said Vijayadharani of Congress stressed. Later, the Anglo-Indian member of the House Nancy Ann Cynthia Francis sought reservation for ‘micro minorities’. Deputy Chief Minister O Panneerselvam said several parties, including the AIADMK had requested the minister to reconsider the demand. “He has agreed to look into it,” he said.

(N.I.E.,10/01)

### **Tamil Nadu wary of new regulations for drilling in Cauvery delta**

The Union environment ministry’s move to exempt offshore and onshore oil and gas exploratory drilling from environmental clearances has sparked concerns about its impact on the fragile Cauvery delta zone in Tamil Nadu. The Cauvery delta districts are known as the state’s rice bowl.Tamil Nadu chief minister Edappadi K Palaniswamy wrote to Prime Minister Narendra Modi on Monday requesting that the practice of prior environmental clearances and public consultations be continued before the approval of offshore and onshore oil and gas exploration, development and production projects, especially in the Cauvery delta. The letter is with reference to a ministry of environment notification dated January 16 exempting these projects from such clearances and points out that it was issued without circulating a draft, denying stakeholders and state governments an opportunity to share their views.

(H.T.,22/01)

## **TELANGANA**

### **Telangana government to now hold Basic Literacy Assessment test**

With an aim to increase the literacy rate in Telangana to 100 per cent, the State government is set to conduct the Basic Literacy Assessment (BLA), clearing which would declare a person as possessing basic functional literacy. A person who can read and write a simple message in any language with understanding is considered literate in the National Sample Survey (NSS) of the government. Till 2018, the National Institute of Open Schooling (NIOS) held the BLA test twice a year under the Saakshar Bharat programme of the Central government. However, the BLA test has not been conducted since the Saakshar Bharat programme came to an end in March 2018. As part of the Palle Pragati programme, the State government has also started collecting data of non-literate persons above the age of 18 across all districts.

**(N.I.E.,02/01)**

### **Anti-CAA rally brings thousands to Hyderabad Streets**

It was Destination Dharmna Chowk for Hydrabadis who thronged in Indira Park from different parts of the city to take part in Million March to protest against the citizenship amendment act, National Register of Citizens and the National Population Register. Crowds pouring in from old city on Secunderabad area, Banjara Hills and other places in the city all congregated in the Necklace Road to venture towards their destination. The unprecedented number of people translated into traffic snarls, forcing protestors to park their vehicles all along the NTR Park road. The city police had not given permission for a march, but only for a protest meeting with a caveat of limiting protestors to only thousand in the area.

**(N.I.E.,05/01)**

### **Telangana becomes a role model in paddy procurement**

Civil Supplies Corporation Chairman Mareddy Srinivas Reddy stated that Telangana was a role model to other states with regard to paddy procurement. Addressing the staff on the occasion of completing one year in office here on Saturday, he said that officials from rice-rich states like Punjab and Chhattisgarh had visited Telangana to study the technology being used. He also said that the upgradation of the Online Procurement Management System (OPMS) has helped curb the intervention of middlemen in paddy procurement. "The payment is made directly to the farmer's accounts without any delay. From 2016-17 till now, 45 lakh farmers have been paid a sum of Rs 37,000 crore directly into their accounts," he said. He stated that ration portability had benefitted people who migrate from

one place to another in search of employment. In Telangana, 2.83 crore beneficiaries were getting commodities through the Public Distribution System.

(N.I.E.,19/01)

## TRIPURA

### **Bru refugees to settle in Tripura**

A quadripartite agreement to resolve the two-decade-old Bru refugee crisis was signed in New Delhi. “This is an important agreement and will resolve the Bru crisis which has been lingering for decades now. A critical issue of the north-east has been settled with the help of the Tripura and Mizoram governments,” Union home minister Amit Shah said after signing of the agreement. The four signatories are: the Centre, the governments of Tripura and Mizoram, and Bru NGOs. The Bru migrants fled from Mizoram to Tripura in the late 1990s. Nearly 35,000 Bru refugees are still living in camps in Tripura. Under the terms of the agreement, they will get a plot of land, rations, a fixed deposit of ~4 lakh, and a monthly stipend of ~5,000 for two years. They will also get ~1.5 lakh each to construct houses and have the right to vote in Tripura.

(H.T.,17/01)

## UTTARAKHAND

### **Drones to soon shoot photos and videos in forests of Uttarakhand**

Wildlife enthusiasts and visitors will be soon able to shoot pictures and videos using drones in protected forest areas, including those in the Corbett Tiger Reserve. The forest department has decided to permit drone photography and videography in state forests and protected areas. Uttarakhand is home to two tiger reserves, including Corbett, and seven sanctuaries. “The decision has been taken to promote ecotourism and make the state more friendly for wild life enthusiasts and conservationists,” Parag Madhukar Dhakate, coordinator of ‘Forest Drone Force’ of the forest department, said. “Drones weighing less than 250 grams do not require the permission from the Directorate General of Civil Aviation. This will make it easy for the department to grant permission (to operated such drones).”

(N.I.E.,02/01)

### **This Uttarakhand police app will alert you before blind turns on roads**

Police in Uttarakhand will soon launch a mobile application with the help of Google Maps to alert drivers about blind turns on the state’s roads, especially in the hilly areas, in an effort to reduce the number of road accidents. The application, “Meri Yatra”, is likely to be

launched on January 31 and would alert drivers about the 673 accident-prone blind turns identified by the police across the state. Kewal Khurana, deputy inspector general of the state traffic police department, said the main motive of the initiative is to reduce the number of accidents, especially those involving tourists visiting the state. "Usually, tourists coming to the state with their vehicles are unaware of the blind turns on roads in the hill areas. This mobile app, which would be associated with Google Maps, would alert them about any blind turn on their routes 400 metres before with a beep," said Khurana.

**(H.T.,19/01)**

## **UTTAR PRADESH**

### **From April 1, hotels in UP will be allowed to serve alcohol all night**

The government in Uttar Pradesh has decided to allow all starred hotels in the state to serve liquor through the night. To be implemented from April 1, the major policy shift is aimed primarily to cater to the demands of tourists or foreign investors whose arrival is expected to increase, government officials confirmed. The move was also to put UP 'at par' with other states where hotels serve alcohol late into the night, they added. "In Gurugram, for instance, hotels serve liquor well into the night," an official said. The decision would also help the state mop up additional revenue as the hotels wanting to avail the luxury of buying two post midnight slots of two hours each would be required to pay additional fees. The decision would be implementable in starred hotels in prominent cities of the state, especially ones where foreigners are expected.

**(H.T.,28/01)**

### **UP govt issues advisory on 'safe' use of social media platforms**

The state government has issued advisory to students and others on safe use of social media. They have been advised to use social media in a positive way in the larger interest of the society and country as a whole, reads a letter of the advisory issued by a senior government official. "Netizens were advised to respect the sentiments of other people while posting anything on social media. They are required to see that whatever they post is not directed towards any particular community, citizen, organisation and government," said Alok Sinha, additional chief secretary, UP government. Netizens are advised not to spread fake news and keep away from propaganda. Social media users must not circulate such messages or posts that are not verified. For social media users it is not necessary to comment or react on anybody's post. They may write their comment confining it only to the post, the advisory reads.

**(H.T.,29/01)**

**WEST BENGAL**

**Bengal becomes fourth state to pass resolution on CAA in house**

Chief minister Mamata Banerjee urged her arch-rival Communist Party of India (Marxist) or CPI (M) and the Congress to put aside “narrow political differences” and jointly fight the Bharatiya Janata Party (BJP) government at the Centre as West Bengal became the fourth state to pass an assembly resolution against the Citizenship (Amendment) Act (CAA) on Monday. Speaking ahead of the passage of the resolution, Banerjee said the National Population Register (NPR), the proposed pan-India National Register of Citizens (NRC) and the CAA are related. She called the amended citizenship law “anti-people” amid slogans like “Didi-Modi are two sides of the same coin” by members of the Opposition Congress and the CPI (M). Banerjee is popularly known as Didi or sister.

**(H.T.,28/01)**

**West Bengal government to post all teachers in their home districts**

The West Bengal government took a decision to post all teachers in their respective home districts, Chief Minister Mamata Banerjee said. Describing the teachers as the main guardians contributing towards building the nation and the society, Banerjee said the decision was taken to express gratitude towards them. “We are proud of our teachers and our students. Teachers are the main guardians, who have a huge contribution towards our society and nation building through nurturing our students for becoming true leaders of tomorrow,” Banerjee tweeted. The school education department in December 2018 had suspended the transfer of teachers of state-run and state-aided primary and secondary schools across West Bengal till further orders.

**(H.T.,30/01)**

\*\*\*\*\*

---

## INTERNATIONAL NEWS

### **Thousands rush to sleep at beaches as fires encircle Australian towns**

Thousands of holidaymakers and locals were bedding down at beaches in fire-ravaged southeast Australia on New Year's Eve after fleeing deadly blazes that ripped through popular tourist areas and cut off several towns. In seaside communities along a 200-kilometre (135-mile) strip of coast, terrified crowds -- wrapped in blankets and wearing make-shift facemasks - sought refuge from the inferno near the water. Some with boats earlier took to the sea in near-darkness, hoping to find safety, as one of the worst days yet in Australia's months-long bushfire crisis prompted a military deployment to help relief efforts. Australia's unprecedented bushfires have been burning for months, but the latest in a series of heatwaves and high winds have wrought new devastation.

**(H.T.,01/01)**

### **Hong Kong gears up for huge New Year's Day anti-government march**

Tens of thousands of Hong Kong protesters are expected to join a New Year's Day march on Wednesday as anti-government demonstrations that have embroiled the Chinese-ruled city for over half a year spill into 2020. The pro-democracy march is being organised by the Civil Human Rights Front, a group that has arranged a number of marches last year that drew millions. It will kick off from Victoria Park in the popular Causeway Bay shopping district, and end in the heart of the central financial district. Thousands of Hong Kong revellers had earlier welcomed in 2020 on neon-lit promenades along the iconic skyline of Victoria Harbour, chanting the movement's signature eight-word Chinese protest couplet -- "Liberate Hong Kong. Revolution of our Time." -- for the final eight seconds before clocks struck midnight.

**(H.T.,01/01)**

### **Hillary Clinton appointed as first female chancellor of Queen's University Belfast**

Former US secretary of state Hillary Rodham Clinton has been appointed as the first female Chancellor of Queen's University, Belfast. Clinton, who received an honorary doctorate from Queen's in October 2018, will become the University's 11th Chancellor and will serve in the post for a period of five years with effect from January 1, 2020, the university said in a statement. Queen's University Belfast, which is a public research university in Belfast, United Kingdom, was opened in 1849 and is one of the leading universities in the UK and Ireland with a distinguished heritage and history.

**(N.I.E.,02/01)**

**67,385 babies born in India on New Year's Day, India sets record globally:  
UNICEF**

India recorded the highest number of babies born worldwide on New Year's Day with the world's second-most populous country registering an estimated 67,385 births out of the nearly 400,000 babies born globally on that day, the UN children's agency said. An estimated 392,078 babies were born around the world on New Year's Day, according to UNICEF. Of this, an estimated 67,385 babies were born in India, the most globally. China comes in second with 46,299 births. The babies born will add to the world's current population of about 7.8 billion a population that the UN expects could peak at nearly 11 billion around 2100. Fiji in the Pacific most likely delivered 2020's first baby, while the US, the last of the New Year's Day.

(N.I.E.,02/01)

**Indonesia flood rescuers hunt for missing after 43 killed**

Indonesian rescuers mounted a desperate search for those missing after flash floods and landslides sparked by torrential rains killed at least 43 people across the Jakarta region, leaving whole districts underwater and thousands homeless. Around a dozen people were still unaccounted for after record rains that started on New Year's Eve pounded the capital and left swathes of the megalopolis, home to some 30 million, a wasteland of overturned cars and damaged buildings. Some 400,000 residents have been evacuated to temporary shelters with many unable to return to their waterlogged homes, according to authorities. Jakarta's myriad infrastructure problems, including poor drainage and rampant overdevelopment, worsened the situation.

(N.I.E.,03/01)

**US to deploy 3,000-3,500 more troops to Middle-East after Iranian General Soleimani's killing**

The United States is sending nearly 3,000 more Army troops to the Middle-East as reinforcements in the volatile aftermath of the killing of an Iranian general in a strike ordered by President Donald Trump, defense officials said. The officials, who spoke on condition of anonymity to discuss a decision not yet announced by the Pentagon, said the troops are from the 82nd Airborne Division at Fort Bragg, North Carolina. They are in addition to about 700 soldiers from the 82nd Airborne who deployed to Kuwait earlier this week after the storming of the US Embassy compound in Baghdad by Iran-backed militiamen and their supporters.

(N.I.E.,04/01)

### **Trump administration approves resumption of military training programme for Pakistan**

The Trump administration has approved the resumption of its military training programme for Pakistani security personnel at the American institutions, a top American diplomat said. However, the overall security assistance suspension for Pakistan remains in effect, the diplomat said. President authorized the IMET for Pakistan, the Acting Assistant Secretary of State for South and Central Asia, Alice G Wells, tweeted on Friday, the day Secretary of State Mike Pompeo spoke over phone with the Pak Army Chief General Qamar Javed Bajwa to discuss the situation in the region in the aftermath of the killing of Iranian General Qasem Soleimani. It will "strengthen" military to military cooperation between the two countries on "shared priorities," she said. The Trump administration had in August 2018 suspended the more than a decade-long International Military Education and Training (IMET) programme for Pakistani personnel at the US institutions, days after Islamabad and Moscow signed an agreement to allow Pakistani troops to receive training at the Russian defence centres.

**(N.I.E.,04/01)**

### **Thousands in shelters as Indonesia flood death toll hits 60**

Indonesian rescue teams flew helicopters stuffed with food to remote flood-hit communities on Saturday as the death toll from the disaster jumped to 60 and fears grew about the possibility of more torrential rain. Tens of thousands in Jakarta were still unable to return to their waterlogged homes after some of the deadliest flooding in years hit the enormous capital region, home to about 30 million. In neighbouring Lebak, where half a dozen people died, police and military personnel dropped boxes of instant noodles and other supplies into remote communities inaccessible by road after bridges were destroyed. "It's tough to get supplies in there and there are about a dozen places hit by landslides. That is why we're using helicopters although there aren't any landing spots," Banten police chief Toms Tohir told.

**(N.I.E.,05/01)**

### **Missiles hit US embassy zone housing troops in Baghdad**

Two mortar rounds hit the Iraqi capital's Green Zone Saturday and two rockets slammed into a base housing US troops, security sources said, a day after a deadly American strike. The precision drone strike outside the Baghdad airport on Friday killed Iranian commander Qasem Soleimani, top Iraqi paramilitary chief Abu Mahdi al-Muhandis and a clutch of other Iranian and Iraqi figures. In Baghdad, mortar rounds on Saturday evening hit the Green Zone, the high-security enclave where the US embassy is based, security sources said. The US embassy in Baghdad, as well as the 5,200 American troops stationed



across the country, have faced a spate of rocket attacks in recent months that Washington has blamed on Iran and its allies in Iraq.

(N.I.E.,05/01)

### **Wildlife ravaged by Australia bushfires could take decades to recover**

The bushfires raging across Australia have had a devastating impact on the country's unique flora and fauna, with some estimates putting the death toll at nearly half a billion animals in one state alone, and experts believe it could take decades for wildlife to recover. Unprecedented temperatures across the continent have made this season's fires particularly deadly, killing at least 20 people and bringing apocalyptic scenes to an area roughly twice the size of Belgium. The crisis has focused attention on climate change, which scientists say is creating a longer and more intense bushfire season, and the Australian government has faced widespread criticism over its response and wider environmental policy.

(H.T.,06/01)

### **Iran says will forego 'limit' on centrifuges as tensions with US soar**

Iran announced its fifth reduction in its nuclear commitments, saying it will forego the "limit on the number of centrifuges", as tensions with the United States soar after the killing of a top Iranian commander in a US strike. Iran's 2015 nuclear agreement with the United Nations Security Council's five permanent members -- Britain, China, France, Russia and the United States -- plus Germany has been hanging by a thread since the US withdrew unilaterally from two years ago. European countries have been pushing for talks with Iran to salvage the nuclear deal and the EU has invited Iranian Foreign Minister Mohammed Javad Zarif to Brussels for talks. "Iran's nuclear programme no longer faces any limitation in the operational field", the Iranian government said in a statement on Sunday night. This extends to Iran's capacity for enriching uranium, the level of enrichment carried out, the amount enriched, and other research and development, it said.

(H.T.,06/01)

### **\$80 million bounty for Donald Trump's head, announces Iran**

Iran has offered an \$80 million bounty on US President Donald Trump for the death of Iranian Major General Qasem Soleimani, who was killed in an American drone strike, a media report said. During the televised funeral procession of the top Iranian, official state broadcasters said \$1 would be tabled for every Iranian in the country, with the cash going to whoever killed the US President, mirror.co.uk said in the report. "Iran has 80 million inhabitants. Based on the Iranian population, we want to raise \$80 million which is a reward for those who get close to the head of President Trump," it was announced. The

January 3 US drone attack ordered by Trump killed Soleimani, commander of the Quds Force of Iran's Islamic Revolution Guards Corps, and Abu Mahdi al-Muhandis, deputy chief of Iraq's paramilitary Hashd Shaabi forces.

**(H.T.,07/01)**

### **China tests new tank, cannon in military drill along Tibet border**

China's People Liberation Army (PLA) has begun a major military exercise in the high-altitude border areas of Tibet, deploying latest weapons including a new lightweight tank and anti-aircraft missiles to check combat readiness of its troops and the efficiency of its weaponry, state media reported. The PLA's Tibet military command has "...deployed helicopters, armored vehicles, heavy artillery and anti-aircraft missiles across the region from Lhasa, capital of Tibet, with an elevation of 3,700 meters to border defense frontlines with elevations of more than 4,000 meters, said China Central Television (CCTV). Most of the disputed boundary between India and China falls in the Tibet Autonomous Region (TAR), whose international borders include Nepal and Bhutan. For China, it is the first major military exercise this year and was unveiled as President Xi Jinping, the head of the country's military, told the PLA's top officers that armed forces must strengthen their sense of urgency and do everything they can to prepare for battle.

**(H.T.,07/01)**

### **NASA's planet hunter, TESS, finds Earth-sized planet in 'Goldilocks zone'**

NASA said that its planet hunter satellite TESS had discovered an Earth-sized world within the habitable range of its star, which could allow the presence of liquid water. The planet, named "TOI 700 d", is relatively close to Earth -- only 100 light years away, NASA's Jet Propulsion Laboratory announced during the annual American Astronomical Society meeting in Honolulu, Hawaii. "TESS was designed and launched specifically to find Earth-sized planets orbiting nearby stars," said Paul Hertz, NASA astrophysics division director. TESS initially misclassified the star, which meant the planets appeared larger and hotter than they actually are. But several amateur astronomers, including high school student Alton Spencer -- who works with members of the TESS team -- identified the error.

**(H.T.,08/01)**

### **6.5 quake strikes Puerto Rico amid heavy seismic activity**

A 6.5-magnitude earthquake struck Puerto Rico before dawn on Tuesday, the largest in a series of quakes that have struck the U.S. territory in recent days and caused heavy damage in some areas. A tsunami alert was initially issued for Puerto Rico and the U.S. Virgin Islands, but later canceled. The Electric Power Authority reported an island-wide power outage. The U.S. Geological Survey said the quake hit at 4:24 a.m. just south of the island

at a shallow depth of 10 kilometers. It initially gave the magnitude as 6.6 but later adjusted it. One of the largest and most damaging earthquakes to hit Puerto Rico occurred in October 1918, when a magnitude 7.3 quake struck near the island's northwest coast, unleashing a tsunami and killing 116 people.

**(H.T.,08/01)**

### **Oil prices fall as alarm over Iran rocket strike fades**

Oil futures fell from peaks hit in frenzied early trading after a rocket attack by Iran on American forces in Iraq raised the spectre of a spiralling Middle East conflict and disruption to crude flows. Prices gave up most of their early gains as oil production facilities remain unaffected by attacks. Tweets by U.S. President Donald Trump and Iran's foreign minister also appeared to signal a period of calm - for now. Brent crude futures were down 49 cents, or 0.72%, at \$67.78 by around 1254 GMT, after earlier rising to their highest since mid-September at \$71.75. West Texas Intermediate crude futures were down 76 cents, or 1.21%, at \$61.94 a barrel. WTI has seesawed through the day. The futures earlier hit \$65.85, the highest since late April last year, before briefly being down by over \$1 from the previous close.

**(H.T.,08/01)**

### **Australia to kill thousands of camels amid wildfires**

Australian authorities began culling at least 10,000 wild camels whose overwhelming population has endangered communities in the desert region as they try to access water amid one of the worst droughts in the country's history. Aboriginal areas of the Anangu Pitjantjatjara Yankunytjatjara (APY) reserve, "have been unable to manage the scale and number of camels that congregate in dry conditions", Efe news quoted a statement from the Department for Environment and Water of South Australia as saying. Some 10,000 wild camels approach water sources used by the area's aboriginal population and damage their infrastructure, endangering families and communities, as well as competing with cattle. Many of these camels die of thirst or trample each other to access water, according to the statement from the South Australia environmental department.

**(N.I.E.,09/01)**

### **Ukrainian plane crashes after take-off in Iran, all 176 on board killed: Report**

A Ukrainian airliner crashed soon after taking off from Tehran's Imam Khomeini airport on Wednesday, killing all 176 people aboard, Iran's state television and Ukraine's leaders said. The Boeing 737 belonging to Ukraine International Airlines crashed near the airport and burst into flames. Iranian TV said the crash was due to technical problems but did not elaborate. Ukraine's embassy in Iran said the plane had suffered engine failure and the crash was not caused by "terrorism". Iranian state TV and Ukraine's prime minister said

167 passengers and 9 crew were on board. Iranian TV said 32 of those on board were foreigners. Iranian media quoted an Iranian aviation official as saying the pilot of the airliner did not declare an emergency. There was no official word from Ukraine International Airlines. It was the first fatal crash for Kiev-based UIA.

**(H.T.,09/01)**

### **Brexit is happening: Bill to exit the EU passed in the House of Commons**

Britain passed a long-elusive milestone on the road to Brexit on Thursday when the House of Commons approved a bill authorizing the country's departure from the European Union at the end of the month. Lawmakers voted by 330-231 to pass the Withdrawal Agreement Bill, which sets the terms of Britain's departure from the 28-nation bloc. The comfortable majority won by Prime Minister Boris Johnson's Conservatives in an election last month secured the bill's passage despite the opposition of smaller parties. The bill was approved after three days of debate that brought none of the frayed tempers, late-night sessions and knife-edge votes that marked previous rounds of Brexit wrangling over the past year. After passing through Parliament's unelected House of Lords -- which can delay but not overturn the result in the Commons -- the bill should become law in time for the U.K. to leave the EU on the scheduled date of Jan. 31 and become the first nation ever to quit the bloc.

**(N.I.E.,10/01)**

### **China rejects Donald Trump's call to break away from Iran nuclear deal**

China rejected US President Donald Trump's call to "break away" from the 2015 Iranian nuclear deal and work for a new one, saying the agreement is a "hard-won outcome" adopted by the UN and "all parties" should abide by it. Chinese Foreign Ministry spokesman Geng Shuang also said that the root cause of tensions in the Middle East was the US' withdrawal from the nuclear deal or Joint Comprehensive Plan of Action (JCPOA). The nuclear deal was reached between Iran and the P5+1, the permanent members of the UN Security Council - the US, the UK, Russia, France and China - plus Germany and the European Union in 2015. Trump said on Wednesday that "the time has come" for other nations to "break away from the remnants of the Iran deal" and work together toward making a deal with Iran that makes the world a safer and more peaceful place. His call came amid the US and Iran tensions over the killing of Iranian General Qasem Soleimani in an American drone strike in Iraq on Friday.

**(N.I.E.,10/01)**

### **Bushfires bring fears of 'new normal' to life Down Under**

A grim summer of fire and smoke has sullied Australia's outdoorsy and healthy image, and left many fearful for the future. For the unfortunate few, three long months of bushfires have brought

almost unfathomable pain -- homes lost, lives destroyed, families ripped apart. But for many millions more the crisis has also shattered the long sunny days typically filled with beaches, barbecues and backyard cricket. Sporting events were cancelled, windows shuttered against weeks of menacing toxic haze and barbecues banned to prevent even more fires. Famed beaches like Bondi were partially blackened, as the tide washed the ash of incinerated eucalypts back to shore. Holidays were cancelled as entire towns were shut off, highways were bumper-to-bumper with fleeing tourists and petrol stations mobbed as fuel ran out during the largest peacetime evacuations the country has ever seen.

**(P.,11/01)**

### **US announces new sanctions on Iran after missile strikes**

The Trump administration announced a new wave of sanctions on Iran following this week's missile strikes by the Islamic Republic on U.S. Bases in Iraq. Secretary of State Mike Pompeo and Treasury Secretary Steven Mnuchin said the new sanctions will target eight senior Iranian officials involved in "destabilising" activities in the Middle East as well as Tuesday's missile strike, which came in retaliation for the US killing of a senior Iranian general in a drone strike. Mnuchin said President Donald Trump will issue an executive order imposing sanctions on anyone involved in the Iranian textile, construction, manufacturing or mining sectors. They will also impose separate sanctions against the steel and iron sectors. "As a result of these actions we will cut off billions of dollars of support to the Iranian regime," the treasury secretary said. The administration has already reinstated all the US sanctions that were eased under the 2015 nuclear deal, which has caused significant economic hardship in Iran and cut its oil exports to historic lows.

**(P.,11/01)**

### **China says world should stick to 'One China' after Tsai win**

China that the world should abide by the idea that there is only one China, ruled by the Communist Party, after Taiwan reelected its democratic leader. "We hope and believe that the international community will continue adhering to the One China principle, understand and support the just cause of Chinese people to oppose the secessionist activities for 'Taiwan independence' and realize national reunification," said a statement from Chinese Foreign Ministry spokesman Geng Shuang. Taiwanese President Tsai Ing-wen of the Democratic Progressive Party won in a landslide against pro-China Nationalist Party candidate Han Kuo-yu. Her victory speech warned China not to threaten force against the self-governed island. Taiwan has developed its own identity since separating from China during civil war in 1949, but has never declared formal independence. Beijing still claims sovereignty over the island of 23 million people and threatens to use force to seize control if necessary.

**(P.,12/01)**

### **Ukraine demands punishment for Iran plane downing**

Ukraine on Saturday demanded that Iran punish those guilty for the downing of a Ukrainian airliner and compensate victims while praising Tehran for cooperating with the "objective" investigation. Ukrainian president Volodymyr Zelensky was due to discuss the incident with his Iranian counterpart President Hassan Rouhani at 5:00 pm local time, his press office said. "We expect Iran... To bring the guilty to the courts," the Ukrainian leader wrote on Facebook, calling also for the "payment of compensation" and the return of remains. Tehran admitted Saturday that it accidentally downed the Ukraine International Airlines (UIA) plane, killing all 176 people on board, shortly after launching missiles at bases hosting US forces in Iraq. Rouhani said Tehran "deeply regrets this disastrous mistake". Tehran has invited the United States, Ukraine, Canada and others to join the crash investigation.

**(P.,12/01)**

### **Iran agrees de-escalation 'only solution' to solve crisis with US**

Iran signalled it favours a de-escalation after 10 days of heightened tensions with the United States during which both sides fired missiles and Tehran accidentally shot down a passenger aircraft. Security was stepped up in Iran's capital after a vigil the previous night for those killed in the air disaster turned into an angry protest and police temporarily arrested the British ambassador for being there. US President Donald Trump warned Iran against harming demonstrators and against a repeat of a deadly crackdown against rallies in November sparked by a fuel price hike. "To the leaders of Iran - DO NOT KILL YOUR PROTESTERS," Trump tweeted in his occasional all-capitals style.

**(H.T.,13/01)**

### **Nepal's new policy to bar NGOs from running programmes opposed to India, China**

Nepal is drafting a new policy to "discourage" international NGOs from undertaking programmes with potential to hamper the country's relations with its giant neighbours, India and China, officials said. While cross-border terrorism and criminal activities continue to be the major causes of concern for India, China has in the past complained about the Tibetans' movement via Nepal. Based on Nepal's foreign policy of keeping balanced relations, the projects that are opposed by either country will not be implemented, according to the draft of the strategy policy which is being prepared by the Social Welfare Council, The Kathmandu Post reported. "Nepal is a land-locked country and has two large countries with large populations in the north and south," according to the draft. The policy

will discourage organisations from running programmes that can hamper Nepal's relations with the neighbouring countries, it said.

(N.I.E.,13/01)

### **Koalas, wallabies endangered by Australia bushfires 'ecological disaster'**

The Australian government committed A\$50 million to an emergency wildlife recovery program calling the bushfires crisis engulfing the country "an ecological disaster" that threatens several species, including koalas and rock wallabies. Huge wildfires have razed more than 11.2 million hectares (27.7 million acres), nearly half the area of the United Kingdom, destroying or severely damaging the habitats of several native animals. Some estimates suggest as many as a billion animals, including livestock and domestic pets, have either died in the blazes or are at risk in their aftermath due to a lack of food and shelter. "This has been an ecological disaster, a disaster that is still unfolding," Treasurer Frydenberg told reporters on Monday as he visited the Port Macquarie Koala Hospital, where 45 koalas were being treated for burns.

(H.T.,14/01)

### **Queen Elizabeth II agrees to let Prince Harry, Meghan move part-time to Canada**

Queen Elizabeth II agreed to grant Prince Harry and his wife Meghan their wish for a more independent life, allowing them to move part-time to Canada while remaining firmly in the House of Windsor. The British monarch said in a statement that the summit of senior royals was "constructive," and that it had been "agreed that there will be a period of transition" in which the Duke and Duchess of Sussex will spend time in Canada and the UK. "The summit at the queen's Sandringham estate in eastern England marked the first face-to-face talks with Harry since he and Meghan unveiled the controversial plan to step back from their royal roles.

(H.T.,14/01)

### **Trump to sign 'monster' deal with China to pause trade war**

In a few hours, US President Donald Trump will sign a partial, Phase I trade deal - which he has described as a "monster - a big beautiful monster" - with Chinese Vice-Premier Liu He, putting on pause a trade war between the world's two largest economies that had shaken up the global economy. China will buy \$200 billion worth of US farm produce and other goods under the 86-page agreement, the text of which will only be released after its signing at a White House ceremony at around 10 pm India time (11:30 am). The Asian giant will open up its financial services market to American companies, prevent forced transfer of technology through acquisitions and also punish companies that steal

intellectual property and patented technology. In return, the United States will halve tariffs on \$120 billion of goods from China, and put off further levies. But import duties in place on \$360 billion of Chinese goods will remain in force, to make sure, according to news reports citing unidentified US officials, China delivered on its commitments.

**(H.T.,15/01)**

### **Sikhs to be counted as separate ethnic group in US census**

Sikhs in the US will be counted as a separate ethnic group in the 2020 census, an organisation of the minority community said on Tuesday, describing it as a milestone. President of the Sikh Society of San Diego Baljeet Singh said that the Sikh community's efforts have come to fruition. "This has paved the way forward nationally not only for the Sikh community but also for other ethnicities in the United States," he said. Describing this as a milestone, the United Sikhs said that this will be the first time the minority group will be counted and coded in the decennial US Census. A delegation of the United Sikhs has had several meetings with the US Census in the recent past with the last one being in San Diego on January 6. According to the United Sikhs, the current estimates of Sikhs living in the US are at 1 million. Sikhs meet the criteria for representation in the US Census as a distinct ethnic group and have a distinct unified appearance, culture, language, food and history.

**(H.T.,15/01)**

### **Russian Prime Minister Dmitry Medvedev quits, says President Vladimir Putin to pick new government**

Russian Prime Minister Dmitry Medvedev resigned and said President Vladimir Putin will choose a new government, hours after the Kremlin leader called for a series of constitutional changes in his annual address. Medvedev, who became premier in 2012 after stepping down as president to make way for Putin's return to the Kremlin, will take up a new post as deputy chairman of the security council, the Kremlin said. He answers to Putin, who chairs the body as president. The surprise announcement came just hours after Putin made his annual state-of-the-nation address, pledging as he has in past years to boost living standards and economic growth. Russia has struggled to improve performance on those in recent years amid low oil prices and western sanctions. Medvedev's government has long been criticized for inefficiency and his popularity ratings lag those of the president.

**(H.T.,16/01)**

### **After phase one trade deal with China, US stocks edge to records**

The Dow and S&P 500 edged to records following a volatile session after the US and China signed a long-awaited trade agreement. The Dow Jones Industrial Average gained 0.3 per cent to finish at 29,030.22, and the broad-based S&P 500 added 0.2 per cent to 3,289.30. The tech-



rich Nasdaq Composite Index climbed 0.1 per cent to end at 9,258.70. Analysts said the choppy trading session reflects worries about lofty US stock valuations following the market's surge since October.

**(H.T.,16/01)**

### **Guatemala breaks off diplomatic relations with Venezuela**

Guatemala's new president announced that his government is breaking off diplomatic relations with Venezuela. Two days after his inauguration, President Alejandro Giammattei said he had ordered Guatemala's foreign secretary to recall the last person remaining in the country's embassy in Venezuela's capital and close the building. Giammattei's announcement came after a meeting with the head of the Organization of American States, Luis Almagro. "It is an issue that concerns the entire continent," the new president said. His inauguration was attended by María Romero, a representative of Juan Guaidó, the Venezuelan opposition leader recognized as that country's rightful leader by the United States and more than 50 other nations inauguration.

**(H.T.,17/01)**

### **Amazon tribes meet to counter Bolsonaro environmental threats**

Several dozen indigenous leaders and representatives of Amazon communities have gathered in the heart of the threatened rainforest to form an alliance against Brazil President Jair Bolsonaro's environmental policy and his threats to throw their homelands open to mining concerns. The main objective of the meeting is to present a united front against Bolsonaro's plans, which they say pose a threat to the Amazon and their way of life, as well as threaten open conflict over land rights. Raoni chief Metuktire had a meeting with French President Emmanuel Macron on the sidelines of the G7 summit in Biarritz, amid a raging international controversy over the Amazon wildfires, which environmentalists said were the result of Bolsonaro's policies.

**(H.T.,17/01)**

### **UK announces plan to mark the Brexit moment on Jan 31**

The British government has announced plans for gala events on the night of Jan. 31 when the country officially leaves the European Union after a prolonged political stalemate. Prime Minister Boris Johnson plans to make a speech that night to mark the occasion after holding a special Cabinet session in the north of England to emphasize his government's plan to spread opportunity northward. The government plans to mark Brexit by projecting a clock onto the prime minister's official residence at 10 Downing Street that will count down until 11 p.m. when the break takes place. The entire government neighborhood of Whitehall is to be illuminated for the occasion as part of a light show, with Union flags flown on all the poles in Parliament Square. The government will also circulate a commemorative coin that will enter

circulation that day. Johnson's government is no longer actively pushing a plan to have the familiar chimes of the Big Ben clock tower sound at 11 p.m. despite a private fundraising push in support of activating the chimes, which are under repair. Britain voted in a 2016 referendum to become the first nation to leave the 28-nation EU bloc, but the process has moved more slowly than expected. A transition period will last until the end of 2020 as negotiators try to forge a trade arrangement between Britain and the remaining EU nations.

**(I.E.,18/01)**

### **Iran's supreme leader rebukes US in rare Friday sermon**

Iran's supreme leader struck a defiant tone in a rare public sermon, calling the United States an "arrogant power" and telling tens of thousands of chanting worshippers that God's backing had allowed his country to "slap the face" of the United States. In his first such address in eight years, Ayatollah Ali Khamenei sought to rally supporters and undermine critics after weeks of turbulence in the Middle East that brought Iran and the United States to the brink of war and prompted street protests in Iran over the accidental downing of a civilian jetliner by Iranian forces. Khamenei offered only scant condolences to the families who lost relatives in the crash and instead sought to project strength. He dismissed protesters as "stooges of the United States," lauded Gen. Qassem Soleimani, Iran's foreign operations chief who was killed in a US drone strike, and praised a retaliatory Iranian missile attack on U.S. forces in Iraq. The event, choreographed to present an image of power and unity, skirted the accidental downing of a Ukrainian passenger plane on Jan. 8 by Iranian forces that killed all 176 people on board. A lone banner featuring an airplane hung between huge pictures of Soleimani. The downing of the jet — followed by three days of denials by Iranian officials — spurred a new wave of protests across the country that Iranian security forces have sought to quell with bullets and tear gas.

**(I.E.,18/01)**

### **Libya oil exports blocked, raising stakes for Berlin peace summit**

Forces loyal to Libyan military strongman Khalifa Haftar blocked oil exports from the war-ravaged country's main ports, raising the stakes on the eve of an international summit aimed at bringing peace to the North African nation. The move to cripple the country's main income source was a protest against Turkey's decision to send troops to shore up Haftar's rival, the head of Tripoli's UN-recognised government Fayeze al-Sarraj. It comes ahead of Sunday's conference in Berlin that will see the United Nations try to extract a pledge from world leaders to stop meddling in the Libyan conflict -- be it through supplying troops, weapons or financing. The disruption to oil exports is expected to more than halve the country's daily crude production, to 500,000 barrels from 1.3 million barrels, translating to losses of \$55 million a day, warned Libya's National Oil Company.

**(H.T.,19/01)**

**Belt and Road Initiative gets major boost as China and Myanmar ink 33 deals**

China and Myanmar inked 33 deals aimed at speeding up key infrastructure projects to provide Beijing a stepping stone to the Indian Ocean after a meeting between President Xi Jinping and State Counsellor Aung San Suu Kyi, as the Communist nation ramped up support to cement its hold over the Southeast Asian country under fire for its treatment of Rohingya Muslims. Holding talks with Xi on the final day of his two-day visit, Suu Kyi slammed the western countries for criticising Myanmar over the handling of the Rohingya issue. Over 7.3 lakh Rohingya Muslims fled to neighbouring Bangladesh alleging attacks by the Myanmar army, triggering a global refugee crisis. Xi and Suu Kyi signed 33 agreements, covering areas such as politics, trade, investment and people-to-people communications, shoring up mammoth projects that are part of the flagship Belt and Road Initiative (BRI), China's vision of new trade routes described as a "21st century silk road".

**(H.T.,19/01)**

**Malaysia sends back trash to rich nations, says won't be world's waste bin**

Malaysia has sent back 150 containers of plastic waste to 13 mainly rich countries since the third quarter last year, with the environment minister warning that those who want to make the country a rubbish bin of the world can "dream on." Shipments of unwanted rubbish have been re-routed to Southeast Asia since China banned the import of plastic waste in 2018, but Malaysia and other developing countries are fighting back. Environment Minister Yeo Bee Yin said another 110 containers are expected to be sent back by the middle of this year. Yeo said the successful repatriation of a total 3,737 metric tonnes (4,120 U.S. tons) of waste followed strict enforcement at key Malaysian ports to block smuggling of waste and shuttering more than 200 illegal plastic recycling factories.

**(H.T.,20/01)**

**China reports third death from SARS-like virus, nearly 140 new cases**

China reported a mysterious SARS-like virus had spread across the country, including to Beijing, raising concerns as millions begin trips for the Lunar New Year. A third person was confirmed to have died, authorities said, as nearly 140 cases were announced. The new coronavirus strain has caused alarm because of its connection to Severe Acute Respiratory Syndrome, which killed nearly 650 people across mainland China and Hong Kong in 2002-2003. In Wuhan, the central city where the coronavirus was first discovered, 136 new cases were found over the weekend, the local health commission said, without giving details about the person who died. Wuhan is a city of 11 million inhabitants that serves as a major transport hub, including during the annual Lunar New Year holiday when hundreds of millions of Chinese people travel across the country to visit family.

**(H.T.,20/01)**

### **UK PM Johnson defeated on Brexit legislation for first time since election**

British Prime Minister Boris Johnson's government was defeated in parliament for the first time since a December election, with the upper chamber voting in favour of a move to protect the rights of EU citizens in Britain after Brexit. Johnson's Conservatives won a large majority in the lower chamber, the House of Commons, at the December 12 vote and lawmakers there quickly approved the legislation needed to ratify his exit deal with Brussels earlier this month. The legislation is now passing through the House of Lords, where the government does not have a majority. While the upper chamber is not expected to block passage of the bill, it is seeking to make changes. Members of the Lords voted by 270 to 229 in favour of a change put forward by the pro-EU Liberal Democrats which would give eligible EU citizens in Britain an automatic right to stay after Brexit, rather than having to apply to the government to do so.

(H.T.,21/01)

### **China's mystery coronavirus claims 4th life; WHO calls for emergency meet**

The World Health Organisation (WHO) called for an emergency meeting on to determine whether the outbreak of a previously unknown strain of Coronavirus in China could be declared an "international public health emergency", the Geneva-based organisation announced early Tuesday. Novel coronavirus, which is contagious, has claimed four lives so far, and has spread rapidly across and beyond the country this month. In cities of Beijing, Shanghai and other provinces of China, more than 220 people have been infected with the virus and five cases have been reported abroad, including a suspected case in Australia. One person in Japan and two more in Thailand have also been diagnosed with the disease. As many as 106 suspected cases have been reported from Hong Kong, officials from the city said. The new coronavirus strain, first discovered in the central city of Wuhan, has caused alarm because of its connection to Severe Acute Respiratory Syndrome (Sars).

(H.T.,21/01)

### **Central American migrants scuffle with Mexican troops along border river**

Hundreds of Central American migrants waded across the Suchiate River into southern Mexico in a new test of US President Donald Trump's Central America strategy to keep them away from the US border. Some scuffled with national guardsmen on the riverbank while others slipped through Mexican lines and trudged off on a rural highway in small groups. Immigration authorities nabbed more there and chased others into the brush. Most, however, remained at the river's edge or stood in its muddy waters trying to decide what to do next, after being blocked from crossing en masse over the border bridge leading to Ciudad Hidalgo. "Mexico's president said he would give us work and an opportunity and look," said Esther Madrid, a Honduran vendor who left her six children in Honduras.

Sitting on a rock among dozens of people who didn't know what to do next, she offered only one word when asked if she would consider returning to San Pedro Sula: "Never."

(H.T.,22/01)

### **China's fast-spreading virus kills 6, reaches 5 countries including Australia**

China tightened control on people exiting and entering Wuhan the central Chinese city at the core of the outbreak of the novel Corona virus, which has killed six people, infected 300 and spread panic and anxiety ahead of the country's biggest festival, the Lunar New Year (LNY). As many as 300 people have been infected, health authorities said, adding that two more people died in Wuhan in the past 24 hours, pushing the toll up to six. Two cases were confirmed in Tianjin, a city neighbouring Beijing, and another 5 in the city of Chongqing, a megapolis of 30 million people. Reports in the last 24 hours said the virus had spread across China. There are at least seven reported cases of the virus reaching Thailand, Japan, South Korea, Taiwan and Australia.

(H.T.,22/01)

### **With a nod from parliament, Greece gets first female president**

Top judge Katerina Sakellariopoulou became Greece's first woman president when lawmakers elected her head of state in a rare display of unity. Sakellariopoulou, 64, has been president of the Council of State, Greece's top administrative court. She will succeed Prokopis Pavlopoulos, whose five-year term expires in March. In an unusual demonstration of harmony in the fractious world of Greek politics, the conservative party nominee was backed by opposition parties, including the leftist Syriza party which lost power in an election last July. She was backed by 261 MPs in the 300-member parliament. Sakellariopoulou, from the northern city of Thessaloniki, became the first female head of the Council of State in 2018, supported for that position by the then leftist government.

(H.T.,23/01)

### **Iran owns up to targeting Ukraine jet with Russian-made missiles**

Iran acknowledged that its armed forces fired two Russian anti-aircraft missiles at a Ukrainian jetliner that crashed after taking off from Tehran's main airport earlier this month, killing all 176 people on board. The new preliminary report by Iran's Civil Aviation Organization however stopped short of blaming the TOR-M1 for the crash of the Boeing 737-800, flown by Ukraine International Airways. For days after the January 8 shootdown, Iran denied that it fired missiles at the plane, initially blaming a technical malfunction and engine fire for the crash. However, after the US and Canada blamed missile fire for the crash, Iran's armed forces said anti-aircraft fire from the country's paramilitary Revolutionary Guard had downed the flight.

(H.T.,23/01)

---

**Pakistan conducts training launch of nuclear-capable ballistic missile 'Ghaznavi'**

Pakistan conducted a successful training launch of nuclear-capable surface-to-surface ballistic missile 'Ghaznavi', which can strike targets up to 290 kilometers. "The training launch was part of Field Training Exercise of Army Strategic Forces Command aimed at rehearsing operational readiness procedures during day and night," the Inter-Services Public Relations (ISPR), the media wing of the army, said in a statement. The 'Ghaznavi' missile is capable of delivering multiple types of warheads upto a range of 290 kilometers, the statement said. The launch was witnessed by Lt Gen Nadeem Zaki Manj, Director General Strategic Plans Division, Commander Army Strategic Forces Command, senior officers from Strategic Plans Division, Army Strategic Forces Command, Scientists and Engineers of the strategic organisations, according to the state-run Radio Pakistan.

**(H.T.,24/01)**

**Queen Elizabeth II approves government's Brexit bill**

Queen Elizabeth II formally approved the landmark law facilitating Britain's departure from the European Union at the end of this month. "Her Majesty the Queen has now granted #RoyalAssent to the #BrexitBill which therefore becomes the #BrexitAct," Brexit Secretary Steve Barclay said. "Enshrined in law, this enables the UK to leave the EU on 31st Jan."

**(H.T.,24/01)**

**International Court of Justice orders interim protection for Myanmar's Rohingya**

The International Court of Justice has ordered the implementation of emergency measures to protect Myanmar's minority Muslim Rohingya population from genocide, ruling on a request by The Gambia. The Muslim-majority African country has accused Myanmar of violating the 1948 Genocide Convention using so-called "clearance operations" that began in earnest in 2017, resulting in the deaths and rapes of thousands of Rohingya living in western Rakhine State. As many as 740,000 Rohingya were forced to flee for their lives across the border to Bangladesh. The president of the United Nation's highest tribunal, Judge Abdulqawi Ahmed Yusuf, ordered Myanmar "to take all measures within its powers" to prevent the killings and attacks on its Rohingya minority, adding the group remains "extremely vulnerable." He instructed the government to ensure the preservation of evidence and that its military, other armed units or government officials do not commit acts of violence against the ethnic group.

**(H.T.,24/01)**

---

**From the Great Wall to Disneyland, China shuts down to halt virus**

China has quarantined cities and shut major tourist attractions from Disneyland to the Forbidden City and a section of the Great Wall as it scrambles to stop a deadly SARS-like virus from spreading further. The drastic moves come as hundreds of millions of people criss-crossed the country in recent days to celebrate the Lunar New Year holiday, which officially started Friday and is typically a joyous time of gatherings and public celebration. Public transport has been stopped in 13 cities in central Hubei province, with train stations shut, events cancelled and theatres, libraries and karaoke bars closed in some locations. The epicentre of the outbreak is provincial capital Wuhan, the biggest city on lockdown, where the government has halted all travel out of the Yangtze River metropolis of 11 million. Wuhan residents have been told to stay home and authorities are limiting the number of taxis allowed on roads. There are few flights available to the city, deepening the isolation.

(H.T.,25/01)

**US to limit visas for pregnant women to curb ‘birth tourism’**

President Donald Trump opened a new front in his battle against immigration, barring the issuing of visas to pregnant women seeking to enter the United States for so-called “birth tourism.” In announcing the move, which takes effect Friday, the White House said foreigners were using the visas “to secure automatic and permanent American citizenship for their children by giving birth on American soil.” “The integrity of American citizenship must be protected,” White House spokeswoman Stephanie Grisham said in a statement. Temporary B-1 and B-2 visitor visas would no longer be issued to “aliens seeking to enter the United States for ‘birth tourism,’” the White House said. Calling the practice “a glaring immigration loophole,” it argued that the crackdown on “birth tourism” was for public safety and national security as well as to maintain the “integrity of our immigration system.”

(H.T.,25/01)

**Turkey earthquake toll hits 31 as rescue operations continue for second day**

Turkish rescue teams continued to pull survivors from collapsed buildings more than a day and a half after a powerful earthquake hit the country’s east, killing at least 31 people, officials said. The magnitude 6.8 quake injured 1,556 people, and 45 people had been pulled from the rubble so far, the Turkish Disaster and Emergency Management Presidency (AFAD) said. As overnight temperatures dropped to -5 degrees Celsius (23 degrees Fahrenheit), emergency teams set up more than 9,500 tents for displaced residents and distributed some 17,000 hot meals. Rescue teams concentrated their efforts in the Mustafa Pasa neighborhood of the city of Elazig and the nearby town of Sivrice, the closest residential area to the epicenter of Friday night’s quake.

(H.T.,26/01)

**China bans wildlife trade nationwide due to coronavirus outbreak**

China banned wildlife trade nationwide in markets, supermarkets, restaurants, and e-commerce platforms due to the coronavirus outbreak, the country's market watchdog, agricultural ministry, and forestry bureau said in a joint statement. Any places that breed wildlife should be isolated, and the transportation of wildlife should be banned, said the statement. The ban will take effect from Sunday. The virus which has infected more than 2,000 people globally and killed 56 people in China has been traced to a seafood market in Wuhan that was illegally selling wildlife.

**(H.T.,26/01)**

**China Coronavirus death toll jumps to 106, nearly 1,300 new cases: Govt**

China reported 25 more deaths from a new viral disease, raising the total to at least 106, as the U.S. government prepared to fly Americans out of the city at the center of the outbreak. The total includes the first death in Beijing, the Chinese capital, on Monday and 24 new deaths in Hubei province, where illnesses from the newly identified coronavirus first surfaced in December, the government announced. The U.S. Consulate in Wuhan, where authorities cut off most access Jan. 22 in an effort to contain the disease, was preparing to fly its diplomats and some other Americans out of the city. Japan, France and Mongolia and other governments also were preparing evacuations. China's increasingly drastic containment efforts began with the suspension of plane, train and bus links to Wuhan, a city of 11 million people in central China.

**(H.T.,28/01)**

**Mongolia closes China border to cars, shuts schools over virus fears**

Mongolia has closed its border crossings with China to cars, temporarily shut schools and suspended public events to prevent a deadly virus from reaching its soil, authorities said. The measures announced by the vast, landlocked country are the most drastic steps taken by any nation so far over concerns about coronavirus, that has rapidly spread across China. Mongolia has not recorded any cases of the pneumonia-like virus, which has killed at least 81 people in neighbouring China and more than 2,700. Almost a dozen countries have found cases, including in Europe, Asia and the United States. Vice Prime Minister Enkh-tuvshin Ulziisaikhan said the decision was made because cases have been confirmed in China's neighbouring region of Inner Mongolia.

**(N.I.E.,28/01)**



### **Currency crisis brings new hardship to war-weary Yemen**

A flare-up of a currency war between Yemen's foes has sent the riyal crashing, aggravating a humanitarian crisis that has already driven millions to the brink of famine after five years of conflict. The confrontation was sparked when the Iran-aligned Huthi rebels, who control the capital Sanaa and most of the north, banned the use of new banknotes printed by the central bank in Aden which is run by the internationally recognised government. The ban on the notes, which were first issued three years ago, came into effect on January 19 when residents and money changers stopped dealing with them under the threat of a 10-year jail term, according to sources close to the rebels. A majority of Yemen's population of 29 million are living in dire circumstances after five years of war, with at least 11 million struggling to find enough food, according to the UN World Food Programme.

(N.I.E.,29/01)

### **Japan sends plane to virus-hit Wuhan to evacuate citizens**

Japan sent a first plane to the Chinese city of Wuhan to evacuate citizens from the epicentre of a deadly virus outbreak, a foreign ministry official said. The plane left around 8:00 pm (1100 GMT), the official confirmed and was expected to return to Tokyo on Wednesday morning carrying several hundred Japanese nationals. Around 200 people are expected to be onboard the first flight, of around 650 Japanese nationals in the area who have expressed an interest in being repatriated. Health officials will be aboard the plane to monitor passengers during the return flight but there are no plans to quarantine those arriving from Wuhan.

(N.I.E.,29/01)

### **EU announces strict 5G guidelines, but no ban on Huawei**

The EU announced strict guidelines for new 5G communications infrastructure, urging member states to screen suppliers for security risks, but stopped short of banning Chinese giant Huawei. The plan urges EU member states to "assess the risk profile of suppliers" and "apply relevant restrictions for suppliers considered to be high risk" accordingly, including shutting them out of "key assets defined as critical and sensitive".

(N.I.E.,30/01)

### **Coronavirus outbreak in China injects fears for global supply chains**

From carmaking to electronics and tourism, the outbreak of a new coronavirus in China is infecting companies around the world with anxiety about the impact on their supplies and earnings. As authorities adopt drastic steps to contain the deadly virus, foreign businesses are braced for further disruption next month after the Lunar New Year holidays, which for now have shuttered most factories and offices in China. Taiwanese tech giant Foxconn said Wednesday it would keep its Chinese factories closed until mid-February and will allow local employees to

delay their return after the new year break. The move could affect global supply chains for tech companies that rely on Foxconn to manufacture everything from Apple's iPhones to flat-screen TVs and laptops.

(N.I.E.,30/01)

**Coronavirus outbreak: Europe evacuates citizens from China, Russia shuts border**

European countries stepped up efforts to contain the virus sweeping through central China, sending a chartered airliner there to evacuate hundreds of European citizens, scrapping more commercial flights to Chinese destinations and keeping some 7,000 people on a cruise ship while one possibly infected passenger got tested. Signaling intensifying international concern, the World Health Organization in Geneva declared the viral outbreak that has sickened more than 7,800 people and caused 170 deaths in China as a global emergency, while Russia closed its long border with the Asian giant. Russian Prime Minister Mikhail Mishustin issued a decree ordering the temporary closure of the border, which extends for 4,200 kilometers (2,600 miles). In addition, all train traffic between Russia and China was halted except for one train connecting Moscow and Beijing. A passenger airliner enlisted for the evacuation took off Thursday morning from a former Portuguese military airport southeast of Lisbon carrying only the pilots and crew. Capt. Antonios Efthymiou said the flight would stop in Paris to pick up a team of doctors and extra crew members before heading to Hanoi and then China. Efthymiou told Portuguese media it would bring back about 350 Europeans. He said the crew would take special medical precautions but did not elaborate.

(I.E.,31/01)

**Brexit is here, and it's a Texas-size defeat for the EU**

The European Parliament voted in Brussels to ratify the withdrawal agreement that governs Britain's withdrawal from the European Union, which will formally happen Friday at midnight Brussels time. The occasion was marked by speechifying and the singing of "Auld Lang Syne." Some European legislators put up a sign reading, hopefully, "It's not goodbye, it's au revoir" — an "until we meet again." The vote — something of a relieved whimper rather than a bang, as its result was expected — brings to an end 3 1/2 years of confusion, political division and missed deadlines. The vote passed 621-49, with 13 abstentions. But for the EU, the loss of Britain is a significant defeat. It represents a loss of size, reach, momentum and permanence, comparable to Texas deciding to break away from the United States. "Brexit is a defeat, a rebellion against the concept that working together makes Europeans stronger," said Rosa Balfour, a senior fellow at the German Marshall Fund.

(I.E.,31/01)

\*\*\*\*\*